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IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. Mehta .

.....Applicant

Versus

Union of India &Ors.

... Respondent

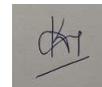
STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, DEHRADUN, UTTARAKHAND THROUGH DISTRICT MAGISTRATE, DEHRADUN, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 05.09.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVEMENTIONED MATTER

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Supreme Court of India
Reg. No. D/119/98



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I, Sonika W/o Shri Dhananjay Upadhyay aged about 43 years, presently posted as District Magistrate, Dehradun, District Dehradun, Uttarakhand , do hereby solemnly affirm on oath and state as under:

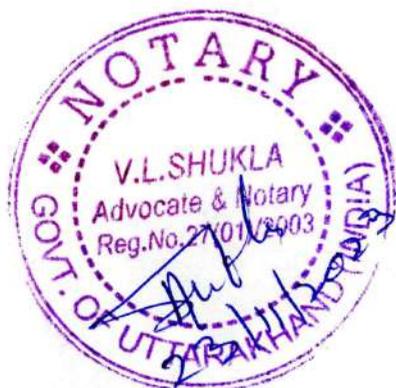
1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Dehradun, Uttarakhand through District Magistrate, Dehradun, Uttarakhand.
2. That the abovementioned matter was listed on 05.09.2023 before this Hon'ble Tribunal and after hearing, this Hon'ble Tribunal was pleased to pass a detailed order, the relevant portion of the same is quoted below:-

“

“

2. The matter relating to Uttarakhand was taken up on 04.09.2023. By the order dated 04.09.2023, Counsel for the applicant was permitted to produce city/district-wise environment issue concerning the pollution of river Ganga in the State of Uttarakhand in a chart form.

3. Ministry of Water Resources, River Development and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities order 2016. In terms of clause 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the District abetting river Ganga. Clause 54 of the order vest the power relating to Superintendence, Direction and Control of District Ganga Committee in National Mission for Ganga. The functions and powers of District Ganga Committee has been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer for the purpose of achieving the object of the order. As per Clause 57, District Ganga Committee is required to prepare its plan for protection of river Ganga and Clause 58 relates to preparation of budget and



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maintenance of accounts. Clause 59 provides for monthly and annual report. The relevant clauses 53, 54, 55, 56 and 57 of the order are reproduced as under:-

X XXXXX X XX

4. A perusal of the above order reveals that proper machinery has been set up to prevent, control and abatement of environmental pollution in River Ganga. The report submitted by the National Mission for Clean Ganga (NMCG) in compliance of order of the Tribunal dated 22.07.2022 reveals that in the main stream of river Ganga in Uttarakhand, there are 7 Districts and in its tributaries, there are 6 Districts. Thus, there are total 13 Districts abetting river Ganga or its tributaries. These Districts are as under:-

Ganga

- i. Chamoli
- ii. Dehradun
- iii. Haridwar
- iv. Pauri Garhwal
- v. Dehradun
- vi. Tehri
- vii. Uttarkashi

Tributaries

- viii. Nainital
- ix. Almora
- x. Pithoragarh
- xi. Champawat
- xii. Bageshwar
- xiii. Udham Singh Nagar

5. We have been informed that the requisite Notification constituting the District Ganga Protection Committee (DGPC) in terms of Clause 53 of the order have already been issued and the DGPCs in the State of Uttarakhand were constituted in the year 2017. Hence, it is the responsibilities of those DGPCs to carry out the functions which have been entrusted upon them under the order of 2016. 6. Learned Counsel for the applicant in her written submission filed today has divided the entire stretch of river Ganga in the State of Uttarakhand in three parts:- I. Upper Himalayas (from source till Devprayag) II. Middle range (Devprayag till Rishikesh) III. Plains (Rishikesh to Roorkee) 7. The Counsel for the applicant in her submissions have raised the following issues relating to the above three stretches of Ganga and tributaries in the State of Uttarakhand:-

X xxxxxxxx

10. The District Collector is the Ex-Officio Chairman of the District Ganga Protection Committee. At the first instance, we call for the report from each of the 13 District Ganga Protection Committees notified in the State of Uttarakhand, in respect of the issues which have been pointed out by Counsel for the applicant and




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noted above as also in respect of implementation of the provisions of the 2016 Order. Separate report by each of the 13 District Ganga Protection Committee set up in the State of Uttarakhand will be submitted within 8 weeks. Counsel for the State of Uttarakhand is directed to convey this order to the District Collectors of each of the 13 District Ganga Protection Committee of State of Uttarakhand for compliance. Additionally, the Notice be issued by the Registry of the Tribunal to each of the 13 District Ganga Protection Committees through their ex-officio Chairman.

11. List this matter on 24.11.2023."

A copy of the order dated 05.09.2023 is annexed hereto and marked as ANNEXURE-1.

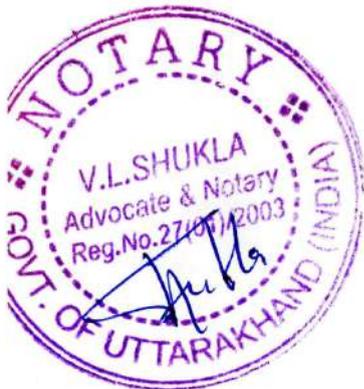
3. That introduction about district Dehradun and River Ganga & Yamuna basin in the district;- The Shiwalik (outer and lower ranges of Himalayas) lies at its feet, the outer-scrap of the Himalayas bound it on the north and the scared Ganga and the Yamuna skirt in on the east and the west respectively. The Ganga enters the district in the eastern Dun at Tapoban and meandering south-west goes to Hardwar via Raiwala near Rishikesh. The Yamuna enters the district in Jaunsar and flows southwards for about 32 kms on the south-east border of the district. Besides Ganga and yamuna, the other rivers that flow in the district are Asan, Suswa, Tons, Rispana, Bindal and Amalava.
4. Roles and Responsibility of District Ganga Protection Committee under River Ganga (Rejuvenation, Protection and Management) Authorities order 2016, issued by Ministry of Water Resources, River Development and Ganga Rejuvenation, Govt of India.

The Ministry of Water Resources, River Development and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities order 2016 under Environment (Protection) Act 1986 .

5. That in terms of para 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the District abetting river Ganga. Clause 54 of the order vest the power relating to Superintendence, Direction and Control of District Ganga Committee in National Mission for Ganga. The functions and powers of District Ganga Committee has been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer for the purpose of achieving the object of the order. As per Clause 57, District Ganga Committee is required to prepare its plan for protection of river Ganga and Clause 58 relates to preparation of budget and maintenance of accounts. Clause 59 provides for monthly and annual report.

The relevant clauses 53, 54, 55, 56 and 57 of the order are reproduced as under:53. Constitution of District Ganga Protection Committees

1. The Central Government shall immediately after the commencement of this Order, in consultation with concerned State Ganga Committee, by notification constitute, in every specified District abutting River Ganga and its tributaries in



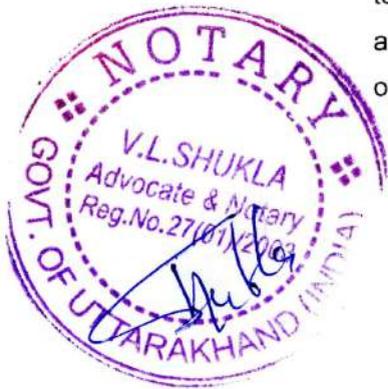

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the States mentioned in paragraph 2, the "District Ganga Committees" for THE prevention, control and abatement of environmental pollution in the River Ganga.

Every District Ganga Committee in each specified District shall consist of the following members, namely:-

- (a) the District Collector in the specified District; - Chairperson, ex-officio;
 - (b) not more than two nominated representatives from Municipalities and Gram Panchayats of the specified District nominated by the State Government. - Members;
 - (c) one representative each of the Public Works, Irrigation, Public Health Engineering, and Rural Drinking Water Departments, and State Pollution Control Board working in the specified District abutting River Ganga to be nominated by the District Collector - Member, ex-officio;
 - (d) two environmentalists associated with River Ganga protection activities and one representative of local industry association in the specified District to be nominated by the District Collector - Members,
 - (e) one Divisional Forest Officer of the specified District - Member, ex-officio;
 - (f) one District official to be nominated by the District Collector. - Member;
- (2) The District Collector shall be the Chairperson of the District Ganga Committee and the Divisional Forest Officer shall be the Convener of the District Ganga Committee.
- (3) The District Ganga Committees shall meet at such times and at such places as the Chairperson of that Committee may decide and exercise such powers and functions as may be conferred under this Order: Provided that at least one meeting of the District Ganga Committee shall be held every months.
- (4) A non ex-officio member may resign his office by giving notice in writing thereof to the Central Government or to the District Collector concerned, as the case may be, and shall cease to be a member on his resignation being accepted by the Government or the District Collector concerned, as the case may be."



54. Superintendence, direction and control of District Ganga Committee.- The superintendence, direction and control of the management of the District Ganga Committee (including financial and administrative matters) shall, notwithstanding anything contained in this Order, vest in the National Mission for Clean Ganga which may be exercised by it either directly or through the State Ganga Committee or any of its officer or any other authority specified by it.

55. Functions and powers of District Ganga Committees.-

- (1) Every District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration and rehabilitation of River Ganga and its


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tributaries in each specified District as laid out in paragraph 6 and 7 as per the principles specified in paragraph 4.

- (2) In particular, and without prejudice to the generality of the provisions of subparagraph (1) for rejuvenation and protection and restoration or rehabilitation of degraded areas abutting River Ganga and its tributaries and subject to other provisions of this Order and rules made thereunder, every District Ganga Committee shall have the following powers and functions in relation to River Ganga and its tributaries abutting in the area in specified District, namely:-

(a) identifying activities which may be threats in the area of specified District abutting the River Ganga for protection of River Ganga and its tributaries or its River bed and making a plan for remedial action and take remedial action in respect thereof;

(b) taking remedial action at its own end for protection of River Ganga and its tributaries or its River bed abutting in the specified District (excluding enforcement of the provisions of this Order.

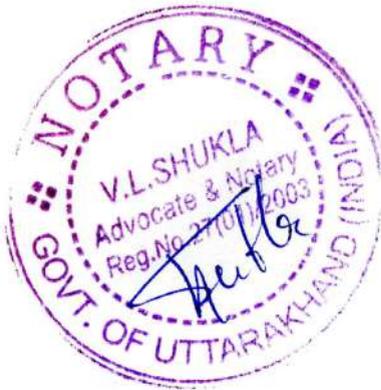
(c) in the event of its inability to take remedial action, reporting (electronically as well as by sending written communication in hard copy) to the National Mission for Clean Ganga and concerned State Government, the State Ganga Committee, as the case may be, for issue of direction for protection of River Ganga and to formulate appropriate management or remedial actions.

(d) taking suitable administrative and other measures, to give effect to the provisions of this Order so as to prevent the environmental pollution in the River Ganga and its tributaries, not being inconsistent with the provisions of this Order, or any law for the time being in force.

- (3) In case, the District Ganga Committee is of the opinion that any contravention has been made of any other law for the time being in force or in respect of provisions of this Order, it shall take appropriate action in accordance with the law for the time being in force.

- (4) The District Ganga Committee shall take all such emergency measures as specified in paragraph 7.

56. Designation of Nodal Officer.- (1) Every District Ganga Committee shall nominate as Nodal Officer for the purposes of this Order — (a) the Sarpanch of Gram Sabha of every village in the areas abutting the River Ganga and its tributaries; (b) in case of an area, not being village abutting the River Ganga, the Chairperson of Municipality Planning Committee or Metropolitan Planning




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Committee or Chairperson of any local authority, as the Chairperson of the District Ganga Committee.

(2) Every Nodal Officer nominated under sub-paragraph (1) shall take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for protection of River Ganga and its tributaries or their River bed abutting in such village or other area, as the case may be, of which he is the Nodal Officer and in case of his failure to do so, he shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action.

(3) After receipt of the report under sub-paragraph (2), the Chairperson of the District Ganga Committee shall take remedial action for protection of River Ganga or its River bed abutting the specified District.

57. Preparation of plans:- (1) Every District Ganga Committee shall prepare its plan for protection of River Ganga and its tributaries and their River bed abutting the specified District and submit the same to the National Mission for Clean Ganga for its approval. (2) The plan under sub-paragraph (1) shall include the activities to be undertaken by the District Ganga Committee for protection, control and abatement of environmental pollution in River Ganga and its tributaries and their River Bed area abutting the specified District which may be recommended by the State Government, State Ganga Committees, the National Mission for Clean Ganga, any other 5 authority or Board and the expenditure involved for such plan and time within which such activities shall be completed. "

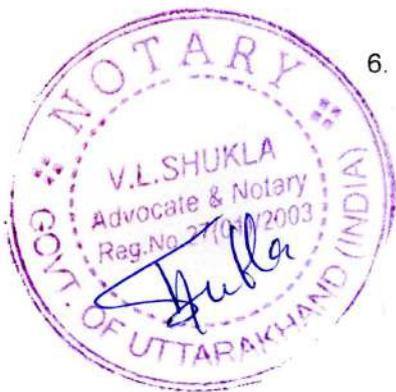
6. That in compliance of the abovementioned directions passed by this Hon'ble Tribunal, the following steps were taken by the District Ganga Committee, Dehradun, as far as District Dehradun is concerned:-

ISSUES RAISED BY APPLICANT ON MATTERS RELATED TO DISTRICT GANGA COMMITTEE DISTRICT DEHRADUN:

The Counsel for the applicant in submissions have raised the several issues relating to the three stretches of Ganga and tributaries in the State of Uttarakhand in Chart form. The general and specific issues pertaining to district Dehradun and concerning areas falling within jurisdiction of District Ganga Protection Committee, District Dehradun are as follows-

1. UPPER HIMALAYAS (from source till Devprayag)

Sr.No.	Cities /Panchayats	Issues pertaining to district Dehradun
1	Yamuna Basin i- Vikas Nagar ii- Dhakrani	1- STP Needed for town/ panchayat with hotels and commercial building 2- MSW Disposal needed




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2. PLAINS (Rishikesh To Roorkee)

Sr.No.	Cities /Panchayats	Issues pertaining to district Dehradun
2	Rishikesh	Kaudiyala- Rishikesh, Lots of hotels, Tourists and related footprints, e.g. Solid waste and sewage
3	Ganga Basin Dehradun	1- Forest Fires 2- Water scarcity 3- Sewage 4- MSW Disposal 5- Construction Demolition waste 6- Industrial effluent discharge 7- Legacy waste 8- Water consumption and waste water generation by industries/ STPs and CETPs 9- Mining
4	Yamuna Basin i-Dehradun	1- Sewage 2- Industrial effluent discharge 3- MSW Disposal 4- Assan river sand mining
5	List of Drains	
	Rishikes	1. Trivweni Drain/Saarswati Nala 2. Rambha River 3. Lakkar Ghat STP Drain 4. IDPL STP Drain 5. Swarg Ashram STP Drain 6. Gadhi Shyampur Drain

INDUSTRIAL ESTATE IN GANGA BASIN

S. No.	Integrated Industrial Estate	
1	Integrated Industrial Estate Dehradun (IT Park)	
2	Integrated Industrial Estate Selaqui (Pharma City)	
3	SIDCUL:- SIDC, Selaqui (Dehradun)	
4	Private Industrial Estate:- M/S SARA Industrial Estates Ltd. Shankarpur-Hukmatpur, Dehradun (Joint Venture between IEL and SIIDCUL)	

As per the list of drains in Ganga river region in the submission of Counsel for the applicant, 06 drain from the district of Dehradun are listed. Also according to the


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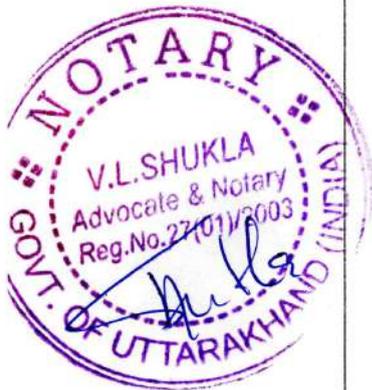


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information catered by the applicant, 04 industrial estates in Ganga and Yamuna basin are located in District Dehradun

REPORT ON IMPLEMENTATION ON 2016 ORDER

<u>Sr.No.</u>	Key paras of River Ganga (Rejuvenation, Protection and Management) Authorities order 2016 issued by Ministry of Water Resources, River Development and Ganga Rejuvenation, Govt. of India, pertaining to District Ganga Committee's	Implementation by District Ganga Protection Committee
1	53. Constitution of District Ganga Protection Committees.-	<p>(1) In exercise of power conferred by sub-sections (1) and (3) of Environment Protection Act 1986 and para 53 of the 2016 order, Central Government constituted District Ganga Protection Committee in District Dehradun vide order S.O. 2541(E) [F. No Estt.01/2016-17/111/NMCG (Vol-II) dated 09th August 2017.</p> <p>(2) The constitution of District Ganga Protection committee has been done as per para 53(2) of the 2016 order with District Magistrate as Chairperson, ex-officio members and nominated members.</p> <p>(3) District Ganga Committees have been meeting regularly since the constitution of DGPCs in August 2017. More than 59 DGC meeting have been convened and various aspects of control, abatement and management of pollution in river Ganga and its tributaries have been discussed in holistic manner.</p> <p>(4) As per directions given by NMCG, District Ganga Committee, District Dehradun has been conducting their Monthly, Mandated, Monitored, Minuted meetings (4M meeting) with the minutes being uploaded regularly on digital dashboard - Ganga District performance monitoring system (GDPMS)</p>
2	54. Superintendence, direction, and control of District Ganga Committee	The superintendence, direction and control of the management of the District Ganga Committee is being exercised by National Mission for Clean Ganga through State Programme Management Group (SPMG), Namami Gange, Dehradun Uttarakhand. Meetings of Supervisory Committee and Executive Committee with Chairman of DGCs and representatives of different departments have been regularly convened under the Chairmanship of Chief Secretary, Uttarakhand and Principal Secretary, Forest and Environment, Govt of Uttarakhand.
3	55. Functions and powers of District Ganga Committees.	In respect of implementation of the provisions of the 2016 Authority Notification Order, Dehradun District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration and rehabilitation




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		of river Ganga and its tributaries. The key functions and powers of DGC as per the said order and its compliance are listed below-	
		a. Setting up of the STPs, Interception and Diversion (I&D) of drains and preventing untreated sewage and effluents in the River Ganga.	There are 06 Nala/drains tapped under Namami Gange Programme namely Sai Ghat Nala, PWD Nala, Saraswati Nala, Bangali Basti Nala, Bapugram Nala & Shanti Nagar Nala and waste water of these drain is being treated in 26 MLD STP at Lakkarghat, Rishikesh. Apart from above two small drains are observed namely Virbhadra drain and Irrigation colony drain which are directly discharging into Rambha River, which are proposed to be tapped under "Second National Ganga River Basin Project (SNGRBP)" funded by world bank under "Performance Based Incentive Grant (PBIG) for local urban bodies" and proposal for the same has already been submitted to NMCG, New Delhi vide letter no. 144/SPMG/NamamiGange/ PBIG, dated 06.03.2023 of SPMG.
		b. Preventing discharge of industrial effluents in Ganga and its tributaries / drains by ensuring installation of proper functioning of ETPs/ CETPs.	Compliance reports vide letter no- UKPCB/HO/CL dated 27/10/2023 and UKPCB/HO/CL dated 6/11/2023 These industries come under zero discharge permission and no industrial waste is reported to be discharged into rivers.
		c. Utilization of treated sewage, use of sludge as a manure and septage management.	Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Rishikesh has reported in DGC meetings that, in Rishikesh STPs are constructed for treatment of nala tapping, which were directly flowing into the river. After treatment of sewage, the very less quantity of sludge being generated at STP, which is utilized as fertilizer for gardening of STP plant. (Annexed- DGC Meeting minutes dated 25/10/2023 & Payjal Nigam Report)
		d. Demarcation of flood plain zones and preventing	Uttarakhand government has published an interim notification vide notification no. 727/ II(2)-2022-06(18)



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		encroachments thereof	dated 13/07/2022 of Flood Plain Zoning on right bank of Ganga river from Dhalwala drain to Pashulok Barrage and Pashulok Barrage to Haripur Kala in district Dehradun. In continuation to this, Executive Engineer, Irrigation Division Dehradun vide letter no. 3999/EE/IDD/FPZ, dated 03/10/2022 have reported that demarcation work in flood plain zones has been completed in District Dehradun after which the proposal has been sent to Secretary, Irrigation, Uttarakhand government vide letter no. 344/CRA-Disaster-2023/Dehradun dated 27/01/2023 of District Magistrate Dehradun.
		(e) Maintenance off-flow.	As per report of CWC Triveni ghat, there are one functional Hydroelectric project in the upstream of River Ganga (Pashulok Baarage) Environmental flow (e-flow) is monitored regularly by Central Water Commission.
		(f) Preventing dumping of solid and other waste in and around Ganga.	<ol style="list-style-type: none"> 1. Municipal Commissioner, Rishikesh, Dehradun vide letter no 1971 dated 25/10/2023 is inform that environment friends have been deployed in Nagar Nigam Rishikesh. Through which cleaning is done in the city area in 02 shifts every day. 2. Executive Officer, Nagar Palika Parishad, vikas nagar Dehradun vide letter no824/ह0अधि0यो0मू0/ 2023-24dated 27-10-2023 is inform that environment friends have been deployed in Nagar palika Vikasnagar. Through which cleaning is done in the city area in 02 shifts every day. 3. Vikasnagar-For disposal of



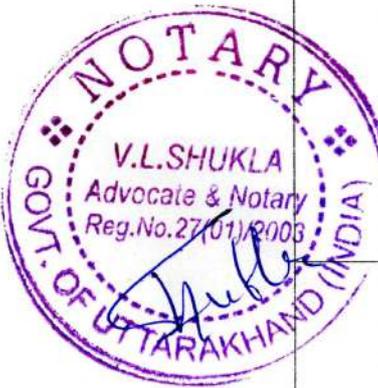
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		<p>organic waste in Vikasnagar Nagar Palika, a segregation center has been built in nagar palika.</p> <p>4. Selaqui- disposal of MSW in Selaqui Nagar Palika, is being done in Shishambada center. MSW is disposed in Shishambada which is located in the ULB. All the waste collected from the city is brought to Shishambada processing plant/ dump site after source segregation from each ward.</p> <p>A compliance report vide letter no. Memo/SWAJAL/2023-24 dated 02/11/2023 by PM SWAJAL, Dehradun reported that Solid waste is disposed of in waste segregation centers by Swajal and Panchayat Raj in all the Gram Panchayats of the district. Garbage vehicles have been provided through Swajal in all 06 development blocks of the district.</p>
	g. Clearing old legacy waste dump sites.	<p>Asst. Municipal Commissioner, Rishikesh, Dehradun vide letter No. 1971/Swa0Anu0/2023-24 dated 25/10/2023 reported that MSW is disposed in Govind Nagar which is located in the ULB.</p>
	h. Preventing and regulating illegal sand mining.	<p>Through the letter no 777/Ma. NGT/Bhu.khani.vi.dedun/2023-24 dated 31/10/2023, Mining Department Dehradun has informed that for effective control and prevention of illegal mining, District Anti Illegal Mining Force has been formed at the district level and tehsil level.</p>
	i.Steps for conservation groundwater particularly with reference to critical, semi-critical and overexploited areas.	<p>District Development officer/ Deputy District Programme Coordinator, Dehradun vide letter no- 510 /MGNREGA/ 2023-24 dated 31/10/2023 as provided details of around 108 (24 by Forest Department) Amrit Sarovar have been constructed in district Dehradun. These are aimed at conservation of water including recharge and rejuvenation of groundwater.</p>



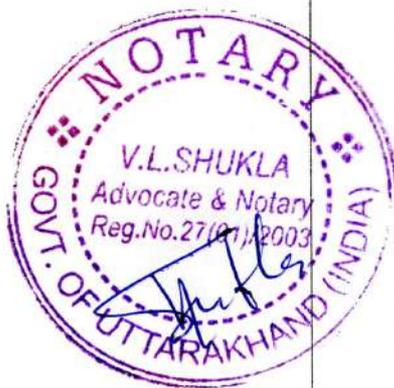
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		j. Restoration water bodies	<p>Compliance by forest department vide letter no 3764/29-3 dated 21/11/2023 reported also directions have been given by DGC to respective members to undertake measures for protection of water bodies and undertake conservation works in different DGC meetings.</p> <ul style="list-style-type: none"> • A pdf of all the works done by Dehradun Forest division in Sanjay Jheel, Rishikesh is being annexed. • Compliance vide letter no- 510 /MGNREGA/ 2023-24 dated 31/10/2023 as provided details of around 108 (24 by Forest Department) Amrit Sarovar have been constructed in district Dehradun. These are aimed at conservation of water including recharge and rejuvenation of groundwater.
		k. Monitoring and displaying of water quality.	<p>Compliance vide letter no ukpcb/HO/CL, ukpcb/ho/sa-07 (Vol-III)/2023, UKPCB/ HO/CL and ukpcb/rod/namamigange-98/2023-24/2592-1311 dated 13/10/2023 reported (Regular monitoring of water quality is ensured by DGC by reviewing water quality Characteristics of Rivers of District Dehradun. Based on water quality data, as per CPCB & SPCB mandated Designated Best Use (DBU) Water quality criteria [standards the DBU water quality.</p>
		l. Taking action against polluters by way of recovering compensation restoration the damage to the environment	<ol style="list-style-type: none"> 1. Municipal Commissioner, Rishikesh, Dehradun vide letter 2038/SUP/2023-24 dated 02/11/2023 reported that is taking action against polluters recovering fine charge for restoration of the damage to the environment. 2. Executive Officer, Nagar Palika Parishad, Vikasnagar, Dehradun vide letter No. 806/SBM/2023-24 18 October 2023 MIS Report reported that is taking action against polluters recovering fine charge for restoration of the



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		m. Public awareness and involvement prevention and control of pollution of Ganga.	<p>damage to the environment.</p> <p>There are Several public awareness activities was organized by District Ganga Committee , Dehradun these are following below</p> <ol style="list-style-type: none"> 1. Azadi ka Amrit Mahotsav 2. International Day of Yoga 3. Swachhta hi Seva 4. Ganga Arti 5. Cleanliness and Plantation Drive 6. Ganga Utsav 7. Swachhta Pakhwada <p>A report of various IEC activities organised by DGC.</p>
		n. Regulating activities on and around river Ganga including ghats and other establishments	Regulation activities regarding establishments on and around river Ganga are being undertaken as per the bylaws formed vide letter No. 1995/V-2-2017-58(A)/2014 (Annex-3-n)
		o. Afforestation and setting up of biodiversity parks.	A compliance report by forest de[artment vide letter No. 3764/29-3, Dehradun dated 21/11/2023 reported a PDF of all the works regarding plantation and establishment of Eco parks done by Dehradun Forest division under Namami Gange Scheme is being annexed.
4.	56. Designation of Nodal Officer.-	District Ganga Committee through Chairman, DGC has nominate as Nodal Officer for the purposes of this Order	<p>(a) Gram Pradhan of Gram Sabha of 02 revenue villages in the areas abutting the River Ganga.</p> <p>(b) Chairperson of 01 Nagar Nigam covering 40 revenue villages/wards abutting the river Ganga and Yamuna.</p> <p>The nodal officers have been entrusted with responsibilities as per para 56 of 2016 order. It includes responsibilities and power to take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for protection of River Ganga and its tributaries or their River bed abutting in such village or other area. He shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action.</p>
1.	57. Preparation of plans-	As per directions of NMCG and State Programme Management Group, Namami Gange, a Tributary wise plan preparation of District Ganga Plan is underway. NMCG has conducted training cum workshops for preparation of District Ganga Plan (DGP) on has been	



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	attended by members of DGC. Tributary wise plan. (Reference: File No-A-50013/1/2023-GA NMCG dated 05 th October 2023)
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Report on issues raised by the Applicant

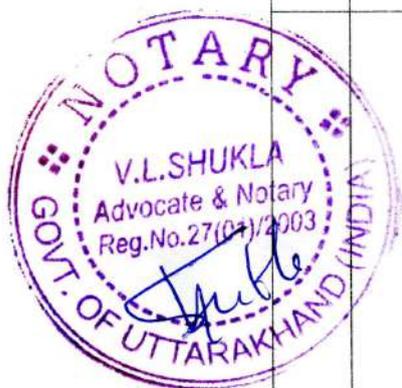
Sr. No.	Cities/ Panchayats	Issues raised pertaining to the District Dehradun	Action taken/ initiated In District Dehradun
1	Yamuna Basin iii- ikasnagar iv- hakrani	1. STP Needed for town/ panchayat with hotels and commercial building	There is no STP in Vikasnagar but 07 MLD capacity and 58 km network proposed in Vikasnagar and tender issued (Reference: letter No 1137/General dated 26 10/2023)
		2. MSW Disposal needed	A compliance report vide letter no-824/ ह०अधि०यो०मू०/ 2023-24 dated 27-10-2023 At present, the work of collecting garbage is being done through door to door garbage collection vehicles in the area. A zero waste company has also installed segregation and compactor with Conveyor Trommel. 08 compost pits have been made to make organic fertilizer. A compliance report vide letter no-824/ ह०अधि०यो०मू०/ 2023-24 dated 27-10-2023 by MSW is disposed in Vikas Nagar which is located Trenching ground in the ULB. All the waste collected from the city is brought to Palika processing plant/ dump site after source segregation from each household. After Segregation composting and compacting the waste. A compliance report vide letter Memo/SWAJAL/2023-24 dated 2/11/2023 by PM, SWAJAL, Dehradun reported that Solid waste is disposed of in waste separation centers by Swajal and Panchayat Raj in all the Gram Panchayats of the district. Garbage vehicles have been provided through Swajal in all Six development blocks of the district.
	Rishikesh	Kaudiyala-Rishikesh, Lots of hotels, Tourists and footprints, eg Solid waste and sewage	Under Municipal Corporation Rishikesh area, all the big hotels, commercial establishments etc. which produce more than 50 metric tons of garbage per day are being included under the bulk waste generator. For this, orders are being issued to collect user charges from the bulk waste generators under the bylaws and to comply with the orders passed in the Union of India in the Honorable High Court. Since last year, 250 notices have been issued to hotels, Dharamshala and big shops. has been issued by the Municipal Corporation. (Reference: Letter No. 1971/Swa.Anu. /2023-24 dated 25/10/2023)




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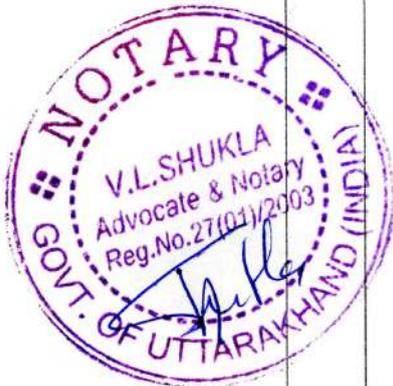
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2	Ganga Basin Dehradun	1. Forest Fires	A compliance report by forest department vide letter No. 3764/29-3, Dehradun dated 21/11/2023 reported every Year, forest fire management plan is prepared before the onset of fire season and steps are taken to minimize incidents of forest fire. Nodal department for preparation and implementation of district forest fire plan is the forest department
		2. Water Scarcity	A compliance report by Uttarakhand jal sansthan vide letter No. 906/अधीअभि. न/05/2023-24 dated 21/11/2023 reported water scarcity mainly in urban area of District
		3. Sewage disposal	Sewer lines are led in 50% of the area under Municipal Corporation Rishikesh and septic tanks are constructed in the remaining 50% of the houses. To empty the septic tanks, Protocol for Septic Management has been implemented by Municipal Corporation Rishikesh in which Municipal Corporation Rishikesh has deployed three de-sludging vehicles has been registered. (Reference: Letter No. 1971/Swa.Anu./2023-24 dated 25/10/2023) Proposed- Reference: letter No 1137/General dated 26 10/2023) <ul style="list-style-type: none"> • STP work of 18 MLD capacities in Raipur and 11 MLD capacities in Banjarawala under Municipal Corporation Dehradun. • 273 kilometer sewer line • Tender invited for setting up 198 km sewer network in Raipur zone C,D,E.
		4. MSW disposal burning of waste	Compliance reports vide letter No. 1971/Swa0Anu0/2023-24 dated 25/10/2023. <ol style="list-style-type: none"> 1. Disposal of MSW is done by Nagar Nigam Rishikesh in Govindnagar . 2. At present, the work of collecting garbage is being done by Rishikesh Waste Management under Municipal Corporation Rishikesh area under contract through 23 door to door garbage collection vehicles and Municipal Corporation Rishikesh is managing M/s. Dry Garbage is being disposed of by Shambhu Innovative Limited through garbage disposal located at Govind Nagar and through M/s Rajesh Plastics. 3. For disposal of wet garbage, Municipal Corporation Rishikesh is constructing 23 compost pits and



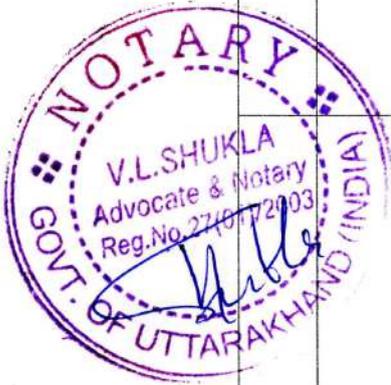

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		making compost. 4. A compliance report vide letter Memo/SWAJAL/2023-24 dated 2/11/2023 by PM SWAJAL, Dehradun reported that Solid waste is disposed of in waste separation centers by Swajal and Panchayat Raj in all the Gram Panchayats of the district. Garbage vehicles have been provided through Swajal in all Six development blocks of the district.
	5. Construction Demolition waste	CND collection center has been established at Dhobi Ghat Chandreshwar Nagar under Municipal Corporation Rishikesh area. CND waste is picked up by private tractor operators under Municipal Corporation Rishikesh area, which is used in filling the city for CND waste collection. 01 tractor trolley, 01 JCB and 01 dumper truck are available in Nigam Rishikesh. (Reference: Letter No. 1971/Swa.Anu./2023-24 dated 25/10/2023)
	6- Industrial effluent discharge	Compliance reports by UKPCB vide letter no- UKPCB/ NGT-03/2023-24/2856-1447 dated 6/11/2023. 1. No industrial waste is reported to be discharged into rivers. 2. Industries have their own ETP for treatment of industrial effluent have been established 3. Notice Issued to M/s Coral Laboratories, plot No-27, 28 Pharmacy, Selaqui, Dehradun, MS Hema Laboratories Ltd Plot 29, Pharmacy, Selaqui, Dehradun, M/s Setrling Holidays Resort Ltd, Radha Bhawan Estate, Mussoorie, Dehradun
	7- Legacy waste	Disposal of 272 cubic meters of legacy waste located at Govind Nagar under Municipal Corporation Rishikesh area is being done under contract by M/s Rollz India. (Reference: Letter No. 1971/ Swa0Anu0/2023-24 dated 25/10/2023)
	8- Water consumption and waste water generation by industries/ STPs and CETPs	Compliance reports by UKPCB vide letter no- UKPCB/HO/CL dated 6/11/2023. These industries come under Zero discharge permission and no industrial waste is reported to be discharged into rivers.
	9- Mining	Mining department vide letter no 777/Ma.NGT/ Bhu.khani. vi.dedun/2023-24 dated 31/10/2023, reported that according to the provisions contained in the Uttarakhand Sub Mineral (Sand Gravel Boulder) Chugaan Policy 2016



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			and Uttarakhand Up Khanij (Avoidance) Rules 2023, the mining work will be carried out in a scientific and highly regulated manner keeping in mind the environmental situation. The operation is being carried out as per the provisions of the Uttarakhand Sub Mineral (Avoidance) Rules 2023 currently promulgated in the state and the Uttarakhand Mineral (Prevention of Illegal Mining, Transport and Storage) Rules 2021.
3	Yamuna Basin i-Dehradun	1- Sewage	Reported Vikas Nagar currently does not have S.T.P. one STP and one CETP are proposed for Yamuna Basin. 1- Proposed 08 MLD STP at Tapkeshwar Mahadev Mandir, Garhi cant (Tamsa River) 2- Proposed 09 MLD CETP at Selaqui (Tamsa River) (Reference: letter No 1137/Genral dated 26 10/2023) Under Nagar Palika Vikasnagar ward No 07,08,03, 09 and partial in ward 11 have Sewerage line constructed. For remain ward inviting the tender for sewerage line by UUSDA
		2- Industrial effluent discharge	There is no industrial area in Yamuna basin(Reference: letter no- 824/ ह0अधि0यो0मू0/ 2023-24 dated27-10-2023) 1. No industrial waste is reported to be discharged into rivers. 2. Industries have their own ETP for treatment of industrial effluent have been established (Reference: vide letter no- UKPCB/ NGT-03/2023-24/2856-1447 dated 6/11/2023.)
		3- MSW Disposal	1. Municipal solid waste of Municipal Corporation Dehradun and Nagar Panchayat Selaqui is being disposed in Shishambada Dehradun. (Reference: vide letter no- UKPCB/ NGT-03/2023-24/2856-1447 dated 6/11/2023.) 2. A compliance report vide letter no- 824/ ह0अधि0यो0मू0/ 2023-24 dated 27-10-2023 At present, the work of collecting garbage is being done through door to door garbage collection vehicles in the area. A zero waste company has also installed segregation and compactor with Conveyor Trommel. 08 compost pits have been made to make organic fertilizer. 3. A compliance report vide letter no- 824/ ह0अधि0यो0मू0/ 2023-24 dated 27-



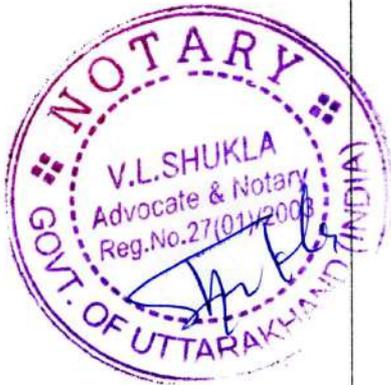

 District Magistrate
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			10-2023 by MSW is disposed in Vikas Nagar which is located Trenching ground in the ULB. All the waste collected from the city is brought to Palika processing plant/ dump site after source segregation from each household. After Segregation composting and compacting the waste.
		4- Assan river sand mining	Compliance report by mining department vide letter no 777/Ma.NGT / Bhu.khani. vi.dedun /2023-24 dated 31/10/2023, reported according to the provisions contained in the Uttarakhand Sub Mineral (Sand Gravel Boulder) Chugaan Policy 2016 and Uttarakhand Up Khanij (Avoidance) Rules 2023, the mining work will be carried out in a scientific and highly regulated manner keeping in mind the environmental situation. The operation is being carried out as per the provisions of the Uttarakhand Sub Mineral (Avoidance) Rules 2023 currently promulgated in the state and the Uttarakhand Mineral (Prevention of Illegal Mining, Transport and Storage) Rules 2021

LIST OF DRAINS IN GANGA RIVER REGION

S. No.	Cities/ Panchayats	Issues raised pertaining to the District Dehradun	Action taken/initiated In District Dehradun
1	Rishikesh	1. Triveni Drain/ Sarswati Nala	These drains have already been tapped under Namami Gange Programme and waste water is being treated in 26 MLD STP at Lakkarghat, Rishikesh vide letter no 231/जि.गं.सु.स. /2023-24 dated 13/10/2023.
		2. Rambha River	The River is a natural water source originate from Sanjay Jheel and falls into Ganga River. A major drain, Babu Gram Nala used to fall into it, which has been already tapped under the Namami Gange programme. Presently two small drains were observed namely veerbhadra drain and Irrigation




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		colony drain which are directly discharging into Rambha River, which are proposed to be tapped under Second National Ganga River Basin Project (SNGRBP) funded by world bank under Performance Based Incentive Grant(PBIG) for local urban bodies and proposal for the same has already been submitted to NMCG, New Delhi vide letter no. 144/SPMG /Namami Gange/PBIG, dated 06.03.2023 of SPMG.
	3. Lakkar Ghat STP Drain	It is treated effluent water drain
	4. IDPL STP Drain	This drain is proposed to be tapped under Second National Ganga River Basin Project (SNGRBP) funded by world bank under Performance Based Incentive Grant(PBIG) for local urban bodies and proposal for the same has already been submitted to NMCG, New Delhi vide letter no. 144/SPMG/NamamiGange/PBIG, dated 06.03.2023 of SPMG.
	5. Swarg Ashram STP Drain	It is treated effluent water drain (Referebce: Uttarakhand Jal Sansthan, rishikesh vide letter no 231/जि.मं.सु.स. /2023-24 dated 13/10/2023.)
	6. Gadhi Shyampur Drain	The River is a natural water source Drain: No polluted waste water drains observed which are directly falling in it. This drain may be contaminated through direct discharge of waste water from nearby household situated of its banks. To check the waste water pollution source, sewerage network has been proposed partially in its nearby area under KFW funded "Environmentally Friendly Urban Development in Ganga Basin States (Ganga Rejuvenation)" Uttarakhand programme, the waste water



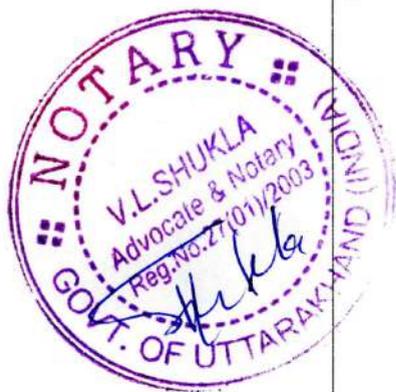

 District Magistrate
 Dehradun

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			contamination will be fully abated only after providing sewerage network which has been proposed under next KFW funded "Integrated Urban Infrastructure Development Program" (RIUID) in coordination with Uttarakhand Urban Sector Development Authority (UUSDA) (As per Report Uttarakhand Payjal Nigam, Rishikesh)
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INDUSTRIAL ESTATE IN GANGA BASIN

<u>S.No</u>	<u>Integrated Industrial Estate</u>	
1	Integrated Industrial Estate Dehradun (IT Park)	Ukpcb/ROD/namamigange-98/2023-24/2592-1311 dated 13/10/2023 have informed only 04 industry in red list in district dehradun i.e. Ms. IDPL Rishikeshn closed, Ms. Doiwala Shugar Ltd., Ms. Doo Vally Distillery, Kuanvala, Dehradun and Ms. Shivalik Rasayan, Kolhupani, Dehradun has zero discharge and have legal permission. As per information from uttarakhand pollution control board there is no industrial waste reported to be discharged into rivers.
2	Integrated Industrial Estate Selaqui (Pharma City)	Compliance reports vide letter no- ukpcb/NGT-03/2023-24/2856-1447 dated 06/11/2023. 1- Industries have their own ETP for treatment of industrial effluent have been established 2- Notice Issued to M/s Coral Laboratories, plot No-27, 28 Pharmacy, Selaqui, Dehradun, MS Hema Laboratories Ltd Plot 29, Pharmacy, Selaqui, Dehradun, M/s Setrling Holidays Resort Ltd, Radha Bhawan Estate, Mussoorie, Dehradun
3	SIDCUL:- SIDC , Selaqui (Dehradun)	Compliance reports vide letter no- ukpcb/NGT-03/2023-24/2856-1447 dated 06/11/2023 Industries have their own ETP for treatment of industrial effluent have been established
4	Private Industrial Estate:- M/S SARA Industrial Estates Ltd. Shankarpur- Hukmatpur, Dehradun (Joint Venture between IEL and SIIDCUL	Compliance reports vide letter no- ukpcb/NGT-03/2023-24/2856-1447 dated 06/11/2023 reported treatment of industrial effluents by




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 Dehradun

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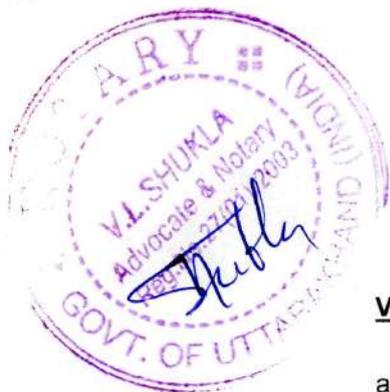
	industries in industrial area for own ETP have been established
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As per the list of drains in Ganga river region in the submission of Counsel for the applicant, 06 drains from the district of Dehradun are listed. Also according to the information catered by the applicant, none of listed industrial estates discharge industrial effluent in Ganga basin are located in District Dehradun.

District Ganga Protection Committee, District Dehradun is actively monitoring and undertaking efforts for rejuvenation, protection and management of River Ganga and its tributaries. The roles, responsibility and functions of District Ganga Committee as per 2016 order is being complied with. Various efforts are being taken in the district that address various issues raised in the submission of Counsel for the applicant.

The detailed Compliance Report by District Ganga Protection Committee, Dehradun, Uttarakhand alongwith its Annexures is annexed hereto and marked as ANNEXURE-2.

7. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Dehradun, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.



VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Dehradun, Uttarakhand on this 22th day of November, 2023.


DEPONENT
District Magistrate
Dehradun


DEPONENT
District Magistrate
Dehradun
Filed by:



[KAUSHAL GAUTAM]
Additional Advocate General for the State of Uttarakhand /
Respondent
C-203, LGF,
Defence Colony, N. Delhi-110024
Mobile No. 9811101934
Email- officeofkaushalgautam@gmail.com

S.N. 903/2023
This affidavit is sworn before me by
Smt. Sonika
who is identified by Shri.
at Dehradun on 23/11/2023


Smt. Vijay Laxmi Shukla
Advocate & Notary, D. Dur


District Magistrate
Dehradun

Item No. 09

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI****(BY HYBRID MODE)**Original Application No. 200/2014
(C.W.P. No. 3727/1985)
(I.A. No. 340/2022)

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 05.09.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv. for Applicant

Respondent: Mr. Gigi C. George, Adv. for NMCG
Mr. Rahul Verma, AAG for the State of Uttarakhand & SIDCUL
Mr. Mukesh Verma, Adv. for UKPCB**ORDER**

1. This Original Application, registered after transfer of the CWP No. 2737/1985 from the Hon'ble Supreme Court, involves the issue of prevention, control and abatement of pollution of river Ganga. The Tribunal vide order dated 28.08.2023, had expressed that the matter will be heard State-wise/city-wise involving the State of Uttarakhand, Uttar Pradesh, Bihar, Jharkhand and West Bengal.

2. The matter relating to Uttarakhand was taken up on 04.09.2023. By the order dated 04.09.2023, Counsel for the applicant was permitted to produce city/district-wise environment issue concerning the pollution of river Ganga in the State of Uttarakhand in a chart form.

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3. Ministry of Water Resources, River Development and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities order 2016. In terms of clause 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the District abutting river Ganga. Clause 54 of the order vest the power relating to Superintendence, Direction and Control of District Ganga Committee in National Mission for Ganga. The functions and powers of District Ganga Committee has been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer for the purpose of achieving the object of the order. As per Clause 57, District Ganga Committee is required to prepare its plan for protection of river Ganga and Clause 58 relates to preparation of budget and maintenance of accounts. Clause 59 provides for monthly and annual report. The relevant clauses 53, 54, 55, 56 and 57 of the order are reproduced as under:-

“53. Constitution of District Ganga Protection Committees.- (1) The Central Government shall immediately after the commencement of this Order, in consultation with concerned State Ganga Committee, by notification constitute, in every specified District abutting River Ganga and its tributaries in the States mentioned in paragraph 2, the “District Ganga Committees” for the prevention, control and abatement of environmental pollution in the River Ganga.

(2) Every District Ganga Committee in each specified District shall consist of the following members, namely:-

(a) the District Collector in the specified District; - Chairperson, ex-officio;

(b) not more than two nominated representatives from Municipalities and Gram Panchayats of the specified District nominated by the State Government. - Members;

(c) one representative each of the Public Works, Irrigation, Public Health Engineering, and Rural Drinking Water Departments, and State Pollution Control Board working in the specified District abutting River Ganga to be nominated by the District Collector - Member, ex-officio;

d) two environmentalists associated with River Ganga protection activities and one representative of local industry association in the specified District to be nominated by the District Collector - Members,;

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<i>(e) one Divisional Forest Officer of the specified District - Member, ex-officio</i>

<i>(f) one District official to be nominated by the District Collector. - Member;</i>

(2) The District Collector shall be the Chairperson of the District Ganga Committee and the Divisional Forest Officer shall be the Convener of the District Ganga Committee.

(3) The District Ganga Committees shall meet at such times and at such places as the Chairperson of that Committee may decide and exercise such powers and functions as may be conferred under this Order: Provided that at least one meeting of the District Ganga Committee shall be held every three months.

(4) A non ex-officio member may resign his office by giving notice in writing thereof to the Central Government or to the District Collector concerned, as the case may be, and shall cease to be a member on his resignation being accepted by the Government or the District Collector concerned, as the case may be.”

54. Superintendence, direction and control of District Ganga Committee.- *The superintendence, direction and control of the management of the District Ganga Committee (including financial and administrative matters) shall, notwithstanding anything contained in this Order, vest in the National Mission for Clean Ganga which may be exercised by it either directly or through the State Ganga Committee or any of its officer or any other authority specified by it.*

55. Functions and powers of District Ganga Committees.- *(1) Every District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration and rehabilitation of River Ganga and its tributaries in each specified District as laid out in paragraph 6 and 7 as per the principles specified in paragraph 4.*

(2) In particular, and without prejudice to the generality of the provisions of sub-paragraph (1) for rejuvenation and protection and restoration or rehabilitation of degraded areas abutting River Ganga and its tributaries and subject to other provisions of this Order and rules made thereunder, every District Ganga Committee shall have the following powers and functions in relation to River Ganga and its tributaries abutting in the area in specified District, namely:-

(a) identifying activities which may be threats in the area of specified District abutting the River Ganga for protection of River Ganga and its tributaries or its River bed and making a plan for remedial action and take remedial action in respect thereof;

(b) taking remedial action at its own end for protection of River Ganga and its tributaries or its River bed abutting in the specified District (excluding enforcement of the provisions of this Order.

(c) in the event of its inability to take remedial action, reporting (electronically as well as by sending written communication in hard copy) to the National Mission for Clean Ganga and concerned State

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Government, the State Ganga Committee, as the case may be, for issue of direction for protection of River Ganga and to formulate appropriate management or remedial actions.

(d) taking suitable administrative and other measures, to give effect to the provisions of this Order so as to prevent the environmental pollution in the River Ganga and its tributaries, not being inconsistent with the provisions of this Order, or any law for the time being in force.

(3) In case, the District Ganga Committee is of the opinion that any contravention has been made of any other law for the time being in force or in respect of provisions of this Order, it shall take appropriate action in accordance with the law for the time being in force.

(4) The District Ganga Committee shall take all such emergency measures as specified in paragraph 7.

56. Designation of Nodal Officer.-

(1) Every District Ganga Committee shall nominate as Nodal Officer for the purposes of this Order –

(a) the Sarpanch of Gram Sabha of every village in the areas abutting the River Ganga and its tributaries;

(b) in case of an area, not being village abutting the River Ganga, the Chairperson of Municipality Planning Committee or Metropolitan Planning Committee or Chairperson of any local authority, as the Chairperson of the District Ganga Committee.

(2) Every Nodal Officer nominated under sub-paragraph (1) shall take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for protection of River Ganga and its tributaries or their River bed abutting in such village or other area, as the case may be, of which he is the Nodal Officer and in case of his failure to do so, he shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action.

(3) After receipt of the report under sub-paragraph (2), the Chairperson of the District Ganga Committee shall take remedial action for protection of River Ganga or its River bed abutting the specified District.

57. Preparation of plans.-

(1) Every District Ganga Committee shall prepare its plan for protection of River Ganga and its tributaries and their River bed abutting the specified District and submit the same to the National Mission for Clean Ganga for its approval.

(2) The plan under sub-paragraph (1) shall include the activities to be undertaken by the District Ganga Committee for protection, control and abatement of environmental pollution in River Ganga and its tributaries and their River Bed area abutting the specified District which may be recommended by the State Government, State Ganga Committees, the National Mission for Clean Ganga, any other

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authority or Board and the expenditure involved for such plan and time within which such activities shall be completed.”

4. A perusal of the above order reveals that proper machinery has been set up to prevent, control and abatement of environmental pollution in River Ganga. The report submitted by the National Mission for Clean Ganga (NMCG) in compliance of order of the Tribunal dated 22.07.2022 reveals that in the main stream of river Ganga in Uttarakhand, there are 7 Districts and in its tributaries, there are 6 Districts. Thus, there are total 13 Districts abetting river Ganga or its tributaries. These Districts are as under:-

Ganga

- i. Chamoli
- ii. Dehradun
- iii. Haridwar
- iv. Pauri Garhwal
- v. Rudraprayag
- vi. Tehri
- vii. Uttarkashi

Tributaries

- viii. Nainital
- ix. Almora
- x. Pithoragarh
- xi. Champawat
- xii. Bageshwar
- xiii. Udham Singh Nagar

5. We have been informed that the requisite Notification constituting the District Ganga Protection Committee (DGPC) in terms of Clause 53 of the order have already been issued and the DGPCs in the State of Uttarakhand were constituted in the year 2017. Hence, it is the responsibilities of those DGPCs to carry out the functions which have been entrusted upon them under the order of 2016.

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6. Learned Counsel for the applicant in her written submission filed today has divided the entire stretch of river Ganga in the State of Uttarakhand in three parts:-

- I. Upper Himalayas (from source till Devprayag)
- II. Middle range (Devprayag till Rishikesh)
- III. Plains (Rishikesh to Roorkee)

7. The Counsel for the applicant in her submissions have raised the following issues relating to the above three stretches of Ganga and tributaries in the State of Uttarakhand:-

I. UPPER HIMALAYAS (from source till Devprayag)

#	Cities / Panchayats	Issues
1.	Bhagirathi Basin i. Chirbasa ii. Gangotri iii. Dharali iv. Harshil v. Dharasu vi. Uttarkashi vii. Ghanshali viii. Narendra Nagar ix. Tehri	<p>1. Receding glaciers which serves as the main source of fresh water supply for the Himalayan Rivers and their tributaries. Glacier retreat will directly impact- Food security, water security and energy security of the Northern part of the country.</p> <p>2. Unregulated Tourism leads to traffic congestion, inadequate MSW waste management (plastic is a menace), sewage, faulty construction, loss of biodiversity and water resources as well.</p> <p>Gangotri-</p> <p>Scientists from Wadia Institute of Himalayan Geology, (WIHG), an autonomous institution under Department of Science & Technology, in a study conducted at Chirbasa station near Gangotri Glacier, for the Year 2016, found that <u>black carbon (BC)</u> concentration in this region has changed drastically during summer.</p> <p>Black carbon is emitted as a result of incomplete combustion of fossil fuels, the use of brick kilns, household cooking with firewood and the burning of animal dung and coal briquettes. The combustion of fossil fuels in motor vehicles and aircrafts also contributes to the emission of black carbon.</p> <p>It was revealed by investigating the occasional high values of black carbon extricated, that the seasonal cycle of increase was significantly influenced by the emissions resulting from agriculture burning (in western part of the country), forest fires</p>

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#	Cities / Panchayats	Issues
		<p>(along the Himalayan slopes) in summer, and to some extent by the contribution from long-range transport of pollutants in winter, depending the prevailing meteorological conditions.</p> <p>(As reported by WIHG, Ministry of Science & Tech, March 2020, PIB)</p> <p>3. Ecological Flow not maintained at the upper stretches of River basins owing to Dams/ weirs/ barrages and erratic rainfall patterns and drying of natural springs. Deforestation may also be a reason for drying up of small/ local streams.</p> <p>4. Sewage from Hotels/ dharmshalas and residences has increased with the high tourist footfall in these areas.</p> <p>5. Agricultural run- off and contamination of Rivers and streams with pesticides and other chemicals.</p> <p>6. Narendra Nagar and Tehri- MSW disposal and legacy waste.</p>
2.	<p>Alaknanda Basin</p> <p>i. Mana village ii. Badrinath iii. Govindghat iv. Vishnuprayag v. Joshimath vi. Pipalkoti vii. Chamoli viii. Gopeshwar ix. Nandprayag x. Kaleshwar xi. Karnprayag xii. Gauchar xiii. Rudraprayag xiv. Srinagar xv. Kirtinagar</p>	<p>1. Untapped Sewage 2. Municipal solid waste 3. High Tourist influx at all Prayags and Badrinath temple, leading to pollution (same as mentioned above) 4. Joshimath and Chamoli- are experiencing serious landslides and land subsidence problems. State government had to evacuate many villages owing to land sinking. 5. Srinagar- River Alaknanda runs dry during lean season (after the HEP) Sand mining at riverbed is also very rampant and unregulated (impacting river ecology, ground water in long run and availability of resource for inter- generational usage). 6. Agricultural run- off and contamination of Rivers and streams with pesticides and other chemicals.</p>
3.	<p>Mandakini Basin</p> <p>i. Kedarnath ii. Sonprayag iii. Phata iv. Ukhimath v. Augustmuni</p>	<p>1. High tourist footfall at Kedarnath and sonprayag. 2. MSW disposal- burning of waste (dumping in the valley) 3. Sewage disposal 4. Plastic waste and bottles 5. Donkey/ horse dung disposed in the valley 6. Floods/ landslides and avalanche- indicative of fragility of the region. 7. Phata- Landslide zone, unstable slope.</p>
5.	<p><u>Yamuna Basin</u></p> <p>i. Badkot</p>	<p>1. Mostly clean at Yamunotri.</p>

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#	Cities / Panchayats	Issues
	ii. Naugaon iii. Nainbagh iv. Vikasnagar v. Dhakrani	2. STP needed for towns/ panchayats with hotels and commercial buildings. 3. MSW disposal needed

II. MIDDLE RANGE (Devprayag till Rishikesh)

#	Cities/Panchayats	Issues
	<u>Ganga Basin</u> i.Devprayag ii.Kaudiyala iii. Singtali iv. Byasi v.Shivpuri vi.Rishikesh <u>Tributary cities</u> i. Almora ii. Haldwani iii. Kashipur iv. Sitarganj	1. Devprayag- Sewage/ FC. Status of STP operating and proposed. 2. Kaudiyala- Rishikesh: lots of hotels, tourists and related footprints, eg solid waste and sewage. Rishikesh also has SIDC Industrial Estate at Muni ki Reti. Tributaries cities- industrial and municipal/ legacy waste. Almora also witnesses mining issues. Agricultural run- off: Agricultural practices on the river bank may have considerable impact on contribution of pesticide residues such as total Endosulfan, Dieldrin and DDT.

III. PLAINS (Rishikesh to Roorkee)

#	Cities/Panchayats	Issues
	<u>Ganga Basin</u> i. Dehradun ii. Haridwar iii. Roorkee	1. Forest fires 2. water scarcity 3. sewage 4. MSW disposal 5. construction demolition waste 6. Industrial effluent discharge 7. Legacy waste 8. water consumption and waste water generation by Industries/ STPs and CETPs. 9. Mining

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	<u>Yamuna Basin</u> i. Dehradun	1. Sewage 2. Industrial effluent discharge 3. MSW disposal 4. Assan river sand mining
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8. The written submission also discloses the list of drains in Ganga River Rejuvenation in Uttarakhand which is as under:-

LIST OF DRAINS IN GANGA RIVER REGION

Uttarkashi & Devprayag	1. Storm Water Drain Uttarkashi 2. Kodia nala Devprayag
Rishikesh	3. Triveni Drain/ Saraswati Nala 4. Rambha River 5. Lakkar Ghat STP Drain 6. IDPL- STP Drain 7. Swarg Ashram STP Drain 8. Gadhi Shyampur Drain
Haridwar	9. Jagjeetpur STP Drain 10. Kassavan Drain 11. Pandey wala Drain 12. Matri Sadan Drain
Laksar	13. Laksar Drain
Dehradun	

<https://cpcb.nic.in/wqm/pollution-assessment-ganga-2013.pdf>

9. According to the information catered by the applicant, following industrial estates have been set up in the Ganga basin:

INDUSTRIAL ESTATE IN GANGA BASIN

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Integrated Industrial Estate	SIDCUL	Private Industrial Estate
<ul style="list-style-type: none"> • Integrated Industrial Estate, IIE Haridwar • Integrated Industrial Estate, Pantnagar • Integrated Industrial Estate, Kotdwar • Integrated Industrial Estate, Dehradun (IT Park) • Integrated Industrial Estate, Selaqui (Pharma City) • Integrated Industrial Estate, Kashipur (Escort Farm) • Integrated Industrial Estate, Sitarganj Phase II 	<ul style="list-style-type: none"> • SIDC, Tatasu Mazadi, Karnaprayag • SIDC, Muni Ki Reti (Rishikesh) • SIDC, Selaqui (Dehradun) • Textile Park, Kashipur • SIDC Kashipur • SIDC-Haridwar-Site-II 	<ul style="list-style-type: none"> • Dev Bhoomi Industrial Estate, Bantakhedi, Roorkee. • M/S Omega Industrial Estate, Dabhora, Ahatmali, Kashipur. • Raipur Co-operative Industrial Area, Raipur-Bhagwanpur, Roorkee. • M/S Mool Chand Industrial Estate Pvt. Ltd, • M/S Gangapur Kashipur Industrial Area, Kashipur. • M/S Rajpur-Bhagwanpur Industrial Area, Bhagwanpur, Roorkee. • M/S Sara Industrial Estates Ltd. Shankarpur-Hukmatpur, Dehradun (Joint venture between IEL and SIIDCUL).

INDUSTRIAL & CETP PROFILE

Total Number of Industries, 2023	Total CETPs, 2023
12728 (890 water polluting)	3 CETPs- 1 CETP Pantnagar & 1 CETP US Nagar- non-compliant.

10. The District Collector is the Ex-Officio Chairman of the District Ganga Protection Committee. At the first instance, we call for the report from each of the 13 District Ganga Protection Committees notified in the State of Uttarakhand, in respect of the issues which have been pointed out by Counsel for the applicant and noted above as also in respect of implementation of the provisions of the 2016 Order. Separate report by each of the 13 District Ganga Protection Committee set up in the State of Uttarakhand will be submitted within 8 weeks. Counsel for the State of Uttarakhand is directed to convey this order to the District Collectors of each of the 13 District Ganga Protection Committee of State of Uttarakhand

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for compliance. Additionally, the Notice be issued by the Registry of the Tribunal to each of the 13 District Ganga Protection Committees through their ex-officio Chairman.

11. List this matter on 24.11.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 05, 2023
Original Application No. 200/2014
(C.W.P. No. 3727/1985)
(I.A. No. 340/2022)
SN

गंगा जिला सुरक्षा समिति, देहरादून।

बैठक दिनांक 13 अक्टूबर, 2023 का कार्यवृत्त।

जिला गंगा सुरक्षा समिति देहरादून की मासिक बैठक मुख्य विकास अधिकारी देहरादून की अध्यक्षता में दिनांक 13.10.2023 को विकास भवन स्थित सभागार में सम्पन्न हुई, जिसमें निम्नलिखित अधिकारियों/प्रतिनिधियों द्वारा प्रतिभाग किया गया :-

क्र०सं०	नाम	विभाग
1	श्रीमती सोनिका	जिलाधिकारी/अध्यक्ष, जिला गंगा सुरक्षा समिति।
2	श्री सुशील मोहन डोमाल	जिला विकास अधिकारी/नोडल अधिकारी, जिला गंगा सुरक्षा समिति, देहरादून।
3	श्री एस के वर्मा	प्रोजेक्ट मैनेजर, नि०अनु०ईकाई गंगा पेयजल निगम, देहरादून
4	अनिल सिंह रावत	एस०डी०ओ०, देहरादून वन प्रभाग, देहरादून।
5	श्री एच०के० बंसल	सहायक अभियन्ता, जल संस्थान, ऋषिकेश।
6	श्री अनुभव नौटियाल	सहायक अभियन्ता, सिंचाई विभाग, देहरादून।
7	श्री एस.एस. चौहान	सहायक, यू०के०पी०सी०बी०, देहरादून।
8	श्री आशीष बहुगुणा	सहायक खण्ड विकास अधिकारी, डोईवाला।
9	श्री राम कुमार	सहायक अभियन्ता, दून डिवीजन, देहरादून।
10	श्री दिनेश सिंघवाल	सहायक अभियन्ता, पी.डब्ल्यू.डी, ऋषिकेश
11	श्री चंद्रकांत भट्ट	एस.एन.ए., नगर निगम, ऋषिकेश।
12	श्री गुरमीत सिंह	एम०आई०एस० एक्सपर्ट, नगर निगम, ऋषिकेश।
13	श्री विनोद जुगलान	पर्यावरण विद/नामित सदस्य जिला गंगा सुरक्षा समिति, देहरादून।
14	श्री सुदामा सिंघल	नामित सदस्य जिला गंगा सुरक्षा समिति, देहरादून।
15	श्री पंकज गुप्ता	अध्यक्ष, उद्योग संघ, उत्तराखण्ड, नामित सदस्य, डीजीसी देहरादून।
16	श्री रवि कान्त पाण्डेय	जिला परियोजना अधिकारी, जिला गंगा सुरक्षा समिति, देहरादून।

पूर्व की बैठक में दिये गये निर्देशों के क्रम में कार्यदायी संस्थाओं द्वारा प्रस्तुत अनुपालन आख्या तथा कार्यों की अद्यतन प्रगति समीक्षा के उपरान्त कार्यक्रम क्रियान्वयन हेतु निम्नवत् आवश्यक दिशा निर्देश दिये गये:-

(1) परियोजना अभियन्ता नि०अनु० इकाई (गंगा), पेयजल निगम, ऋषिकेश द्वारा आई०एण्ड०डी०, 26 एम०एल०डी० एस०टी०पी० के कार्यों की अद्यतन प्रगति समिति के सम्मुख निम्नवत् प्रस्तुत की गयी।

रु० लाख में)

योजना का नाम	प्रस्तावित कार्य	स्वीकृत लागत	अवमुक्त धनराशि	अवमुक्त के सापेक्ष व्यय	वित्तीय प्रगति प्रतिशत में	कार्य प्रारम्भ करने की तिथि	कार्य पूर्ण होने की वास्तविक तिथि/ कार्य पूर्ण की सम्भावित तिथि।	भौतिक प्रगति प्रतिशत में	
ऋषिकेश जलोत्सारण योजना (आई०एण्ड०डी०) एवं 26 एम०एल०डी० एस०टी०पी०	26एम०एल०डी० एस०टी०पी०	01 नम्बर	158.00	99.60	95.54	95.92	31/05/18	31/03/23	100
	एस०पी०एस०	03 नम्बर							
	ग्रेविटी सीवर	11.39 कि०मि०							
	राइसिंग मैन	1.97 कि०मि०							

योजना का नाम	प्रस्तावित कार्य	स्वीकृत लागत	अवमुक्त धनराशि	अवमुक्त के सापेक्ष व्यय	वित्तीय प्रगति प्रतिशत में	कार्य प्रारम्भ करने की तिथि	कार्य पूर्ण होने की वास्तविक तिथि/ कार्य पूर्ण की सम्भावित तिथि।	भौतिक प्रगति प्रतिशत में	योजना का नाम
के0एफ0डब्लू0 जर्मन बैंक द्वारा वित्त पोषित परियोजना पैकेज-5, पैकेज-6, पैकेज-7 तथा पैकेज-8 (कुल पैकेज-4 नग)	एस0पी0एस0	03 नम्बर	462.93	—	—	—	पैकेज-5 निविदा प्रक्रिया गतिमान है (लागत 183.09)	—	—
	एस0टी0पी0 (5.0 एम0एल0डी0)	01 नम्बर							
	सीवर	2.06 कि0मि0							
	राइसिंग मेन	1.00 कि0मि0							
ऋषिकेश 50 KLD क्षमता का Septage Co-treatment plant	Co-treatment plant	50 KLD	1.51	—	—	—	निविदा प्रक्रिया गतिमान है	—	—

परियोजना अभियन्ता द्वारा आई0एण्ड0डी0 कार्य के सम्बन्ध में अवगत कराया गया कि उक्त कार्य 100 प्रतिशत पूर्ण कर लिया गया है। के0एफ0डब्लू0 जर्मन बैंक द्वारा पोषित परियोजना कार्यों के सम्बन्ध में मुख्य विकास अधिकारी महोदया द्वारा पृच्छा करने पर अवगत करवाया गया कि ऋषिकेश क्षेत्र में पैकेज-5, पैकेज-6, पैकेज-7 तथा पैकेज-8 (कुल पैकेज-4) SPMG द्वारा अनुबन्धित PMC द्वारा प्रोजेक्ट वैलिडेशन के दौरान उत्तराखण्ड शासन से पैकेजवार स्वीकृति ली जाती है। पैकेज-5 में निविदा मूल्यांकन का कार्य गतिमान है तथा पैकेज-6 में निविदा आमंत्रित की गयी है तथा पैकेज-7, 8 में शासन से अनुमति प्राप्त किये जाने की कार्यवाही गतिमान है। ऋषिकेश में 50 KLD क्षमता का Septage Co-treatment plant के निर्माण हेतु राष्ट्रीय स्वच्छ गंगा मिशन की कार्यकारी समिति की बैठक में रु. 150.53 लाख की सैद्धान्तिक सहमति दिनांक 19.05.2022 को दी गई। औपचारिक प्रशासनिक एवं वित्तीय स्वीकृति राष्ट्रीय स्वच्छ गंगा मिशन द्वारा दिनांक 16.06.2022 को दी गई एवं वर्तमान में निविदा पुनः आमंत्रित की गई है। जिलाधिकारी महोदया द्वारा निविदा प्रक्रिया शीघ्र पूर्ण करे कार्य को प्रारम्भ किये जाने हेतु निर्देशित किया गया।

(कार्यवाही: परियोजना प्रबन्धक, नि0 एवं अनु0 इकाई (गंगा), पेयजल निगम, ऋषिकेश।)

(2) अधिशासी अभियन्ता सिंचाई खण्ड, देहरादून :- Compliance status of directions in relation to Flood Plains :- जनपद देहरादून के ऋषिकेश क्षेत्र में ढालवाला ड्रेन से पशुलोक बैराज एवं पशुलोक बैराज से हरीपुर कला तक गंगा नदी के दांये तट पर बाढ़ मैदान परिक्षेत्रण का कार्य शतप्रतिशत पूर्ण किया जा चुका है। दिनांक 03/12/2022 को बाढ़ मैदान परिक्षेत्रण के अन्तर्गत प्राप्त आपत्तियों के निराकरण हेतु अपर जिलाधिकारी महोदय (वि0/रा0) के समक्ष आपत्तियों की सुनवाई हेतु बैठक में आपत्तियों के निराकरण के पश्चात शासन स्तर से अंतिम अधिसूचना निर्गत किये जाने हेतु जिलाधिकारी देहरादून के 344/सी0आर0ए0-आपदा-2023/देहरादून, दिनांक 27 जनवरी, 2023 द्वारा प्रस्ताव शासन स्तर को प्रेषित किया जा चुका है। अन्तिम अधिसूचना निर्गत किये जाने हेतु शासन स्तर पर बैठक प्रस्तावित है।

समिति के नामित सदस्य श्री विनोद जुगलान द्वारा अवगत कराया गया कि घाटों पर भारी मात्रा में सिल्ट जमा है, जिसे साफ कराया जाना आवश्यक है सफाई न होने से घाट पूरी तरह गंदा दिखाई दे रहा है। इसपर अध्यक्ष महोदय द्वारा निर्देश दिया गया कि एक सप्ताह के अंदर घाटों की साफ-सफाई प्रत्येक दरूा में करा दी जाए।

(कार्यवाही-नगर निगम, ऋषिकेश, अधिशासी अभियन्ता, सिंचाई खण्ड, देहरादून।)

(3) सहायक अभियन्ता, उत्तराखण्ड जल संस्थान, अनुसूचना शाखा, गंगा, सब डिविजन, ऋषिकेश द्वारा अवगत कराया गया कि पिछली बैठक के उपरान्त 03 घरेलू भवनों 02 अघरेलू भवनों को सीवर से संयोजित किया गया है। वर्तमान तक 9549 भवनों में सीवर लाईन नहीं है। उक्त क्षेत्रों में के0एफ0डब्लू0 पोषित योजना से



सीवर लाईन बिछायी जानी प्रस्तावित है। उक्त सभी भवनों के अपने सेप्टिक टैंक/सोकपिट निर्मित हैं। ऋषिकेश शहर से सीधे गंगा नदी में प्रवाहित होने वाले (रेलवे रोड नाला, पी०डब्लू०डी० नाला, बंगाली बस्ती नाला, गंगा विहार नाला, शान्ति विहार नाला, चन्देश्वर नगर नाला, शमशान घाट नाला) पूर्णतः टेप है। दिनांक 01.09.2023 से दिनांक 30.09.2023 की अवधि में त्रिवेणी घाट एस०पी०एस०, भायाकुण्ड एस०पी०एस०, बंगाली बस्ती एस०पी०एस०, पी०डब्लू०डी० नाले से कुल 169.36 क्विंटल कूड़ा एकत्र करते हुए नगर निगम के ट्रेनिंग ग्राउन्ड में निस्तारित किया गया है। जल संस्थान द्वारा खदरी खड़क माफ में एसटीपी निर्माण हेतु आवंटित जमीन के पश्चात कार्य प्रारम्भ करने हेतु आवंटित जमीन के सीमांकन का स्थानीय निवासी श्री थपलियाल के साथ ग्रामवासियों के विरोध के कारण नहीं हो पाया है। इस हेतु अध्यक्ष महोदया द्वारा एसडीएम, ऋषिकेश से समन्वय कर तत्काल सीमांकन कराए जाने हेतु निर्देशित किया।

(कार्यवाही- उत्तराखण्ड जल संस्थान, देहरादून, एसडीएम, ऋषिकेश।)

(4) नगर निगम ऋषिकेश द्वारा अवगत करवाया गया कि नगर निगम क्षेत्रान्तर्गत समस्त 40 वार्डों में सोर्स सेग्रीगेशन के तहत 100 प्रतिशत डोर-टू-डोर कूड़ा कलेक्शन का कार्य किया जा रहा है। 800 कम्पोस्ट यूनिट स्थापित की गयी है। नगर क्षेत्र के पॉलीथीन जब्त अभियान के तहत कुल 192 चालान कर रू० 1.81 लाख अर्थदण्ड के रूप में वसूली की गयी है पॉलीथीन पूर्णतः प्रतिबन्ध हेतु नगर निगम निरन्तर अभियान चला रहा है। लालपानी में निर्मित किये जाने वाले प्रोसेसिंग प्लांट में स्थानीय लोगों के द्वारा कार्य प्रारंभ करने में विरोध के पश्चात उच्च स्तर से वर्तमान में कार्य पर नए निर्देश आने तक रोक लगा हुआ है। वर्तमान में अतिक्रमण मुक्त अभियान गतिमान है अध्यक्ष महोदया द्वारा अतिक्रमण हटाने के साथ-साथ कम्पोस्ट पिट, विद्युत कम्पोस्ट पिट एवं मैटेरियल रिकवरी सेंटर को लक्ष्य के सापेक्ष पूर्ण किए जाने के निर्देश दिये गये।

(कार्यवाही-नगर आयुक्त, नगर निगम, ऋषिकेश।)

(5) वन विभाग, देहरादून द्वारा अवगत करवाया गया कि वित्तीय वर्ष 2021-22 एवं 2022-23 की वार्षिक कार्ययोजना के सापेक्ष वन प्रभाग, देहरादून को प्राप्त रू० 170.41 लाख तथा वन प्रभाग, मसूरी को प्राप्त रू० 37.96 लाख के सापेक्ष शत-प्रतिशत धनराशि व्यय की जा चुकी है।

(प्रमागीय वनाधिकारी, वन प्रभाग, देहरादून।)

(6) उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड द्वारा अवगत करवाया गया कि जनपद में 1700 चिकित्सालय पंजीकृत है जिसमें से 1570 चिकित्सालयों ने सहमति प्राधिकार के लिए आवेदन किया जिसके सापेक्ष 1510 को सहमति प्राधिकार दिया गया है। 60 के द्वारा आवंटन पत्र विचाराधीन है, आवेदन न करने वाले शेष 134 पशुचिकित्सालयों द्वारा अभी तक सहमति प्राधिकार हेतु आवेदन नहीं किया गया है। संबंधित आवेदन न करने वाले पशुचिकित्सालयों को नोटिस प्रेषित कर दिया गया है। जनपद में 23 आश्रम/धर्मशाला है सभी को सहमति प्राधिकार दे दिया गया है। जनपद में 504 होटल संचालित हैं जिसमें से 504 द्वारा सहमति प्राधिकार हेतु आवेदन किया गया है। 68 के सहमति प्राधिकार विचाराधीन है। 425 को सहमति प्राधिकार दिया गया है। आवेदन न करने वाले होटलो की संख्या 60 है। जिन्हें नोटिस प्रेषित किया गया है। अध्यक्ष महोदया के द्वारा आवेदन न करने वाले होटलो को तत्काल चिन्हित कर आवेदन करवाये जाने हेतु निर्देशित किया गया।

(कार्यवाही-केन्द्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून)

(7) टपकेश्वर मंदिर क्षेत्रान्तर्गत सीवर निस्तारण हेतु STP निर्माण किये जाने के सम्बन्ध में सहायक अभियन्ता दून शाखा द्वारा अवगत कराया गया कि एसटीपी हेतु चिन्हित स्थान में निजी भूमि होने के कारण जिला प्रशासन को पत्र प्रेषित किया गया है। उक्त पर अध्यक्ष महोदया द्वारा एसटीपी स्थापित किए जाने हेतु अतिशीघ्र कार्यवाही करने के निर्देश दिए गए।

(कार्यवाही-सीईओ कैंट एवं दून शाखा उत्तराखण्ड पेयजल निगम, देहरादून)

(8) उत्तराखण्ड जल संस्थान द्वारा संजय झील क्षेत्र के विकास हेतु प्रस्ताव दिया गया। जिस पर अध्यक्ष महोदया द्वारा इस क्षेत्र के लिए इको-टूरिज्म योजना तैयार करने हेतु निर्देशित किया गया।

(कार्यवाही-पर्यटन विभाग, उत्तराखण्ड जल संस्थान, ऋषिकेश, डीजीसी, देहरादून)

21/11

(9) नमामि गंगे के अंतर्गत होने वाले कार्यों के अलावा साथ गंगा और उसकी सहायक नदियों को अविरल एवं निर्मल धारा रखने के लिए अध्यक्ष महोदया द्वारा आई.ई.सी. प्रस्ताव तैयार करने के निर्देश दिए गए।

(कार्यवाही-जिला गंगा सुरक्षा समिति, देहरादून एवं नगर निगम ऋषिकेश।)

(10) श्री विनोद जुगलान, नामित सदस्य, डीजीसी के द्वारा अवगत कराया गया कि खड़क माफ ग्राम सभा में गंगाजी की ओर से वन्यजीवों की आमद लगातार बढ़ रही है, ऐसे में यहाँ एक सुरक्षा वाच टावर की आवश्यकता है। इस हेतु अध्यक्ष महोदया द्वारा वन विभाग को निर्देशित किया कि स्थलीय सत्यापन करते हुए आवश्यकतानुसार कार्यवाही करें।

(कार्यवाही- प्रभागीय वनाधिकारी, देहरादून)

(11) जिला गंगा सुरक्षा समिति की मासिक बैठक में समिति के सदस्य संयोजक प्रभागीय वनाधिकारी द्वारा प्रतिभाग न करते हुए अधीनस्थ को प्रतिभाग हेतु भेजा जा रहा है। इस पर अध्यक्ष महोदया द्वारा रोष व्यक्त किया गया। इस हेतु अध्यक्ष महोदया द्वारा जिला गंगा सुरक्षा समिति को निर्देशित किया गया कि प्रभागीय वनाधिकारी को प्रत्येक मासिक बैठक में स्वयं के द्वारा प्रतिभाग करने हेतु पत्र प्रेषित करें।

(कार्यवाही- जिला गंगा सुरक्षा समिति, देहरादून)

(12) नमामि गंगे, भारत सरकार के निर्देशानुसार जनपद देहरादून का जिला गंगा योजना तैयार किया जाना है। इस हेतु अध्यक्ष महोदया द्वारा Working Group तैयार करने हेतु पत्रावली प्रस्तुत करने के निर्देश दिए गए।

(कार्यवाही- जिला गंगा सुरक्षा समिति, देहरादून)

(सुशील मोहन डीनाल)

जिला विकास अधिकारी/नोडल अधिकारी,
जिला गंगा सुरक्षा समिति, देहरादून।

पत्रांक :-

/जि0गं0सु0स0/2022-23

दिनांक : अक्टूबर, 2023

प्रतिलिपि: निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. कार्यक्रम निदेशक, राज्य परियोजना प्रबन्धन ग्रुप, नमामि गंगे उत्तराखण्ड देहरादून।
2. जिलाधिकारी/अध्यक्ष जिला गंगा सुरक्षा समिति देहरादून की सेवा में सादर अवलोकनार्थ।
3. प्रभागीय वनाधिकारी, वन प्रभाग, देहरादून।
4. नगर आयुक्त, नगर निगम, देहरादून/ऋषिकेश।
5. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, नेहरू कॉलोनी, देहरादून।
6. मुख्य कार्यकारी अधिकारी, कैंट, देहरादून।
7. जिला पर्यटन अधिकारी, देहरादून।
8. अधिशासी अभियन्ता, उत्तराखण्ड पेयजल निगम, दून डिवीजन, देहरादून।
9. अधिशासी अभियन्ता, उत्तराखण्ड जल संस्थान, शाखा पित्थूवाला, देहरादून।
10. अधिशासी अभियन्ता, सिंचाई खण्ड, देहरादून।
11. परियोजना प्रबन्धक, नि0 एवं अनु इकाई (गंगा), पे0नि0, ऋषिकेश।
12. सहायक अभियन्ता, उत्तराखण्ड जल संस्थान, अनुरक्षण शाखा, गंगा सब-डिवीजन ऋषिकेश।
13. समस्त नामित सदस्य जिला गंगा सुरक्षा समिति देहरादून।

जिला विकास अधिकारी/नोडल अधिकारी,
जिला गंगा सुरक्षा समिति, देहरादून।

Letter No. 144 /SPMG/Namami Gange/PBIG

Dated: 06/03/2023

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

To,

Director General,
National Mission for Clean Ganga,
1st Floor, Major Dhyan Chand Stadium,
India Gate, New Delhi-110002

Subject: Performance Based Incentive Grants (PBIG) for Urban Local Bodies under Second Ganga River Basin Project (SNGRBP) in Uttarakhand.

Reference: SPMG letter no. 987/SPMG/Namami Gange/I&D and STP, dated 22.12.2022

Respected Sir,

Please refer to the aforesaid letter, regarding submission of proposals under Performance Based Incentive Grants (PBIG) for Urban Local Bodies (Rishikesh & Uttarakashi) under Second Ganga River Basin Project (SNGRBP) in Uttarakhand.

2. In this regard, as per e-mail of NMCG dated 24.01.2023, it has been intimated that the proposal for Uttarakashi for amount of Rs 28.68 Cr. has been approved, for which DPR is being developed by the ULB. It was further suggested by NMCG to update the proposal of Rishikesh and to re-submit the revised proposal.

3. Accordingly, the proposal of Rishikesh has been revised and received from Municipal Commissioner, Rishikesh. The following works are being proposed by the ULB:

Rishikesh (Total Cost - Rs 61.58 Cr.)

- Sewerage Infrastructure works (Estimated cost-55.17 Cr.)
- Faecal Sludge Management (Estimated Cost-0.35 Cr.)
- Rehabilitation of Public toilets (Estimated Cost-2.26 Cr.)
- Studies & Technical assistance (Estimated Cost-0.35 Cr.)
- Other areas – Electric Compost Machine, Electric Incinerator Machine, Cow dung cake/Log making machine and Garbage collection vehicle (Estimated Cost- 3.45 Cr.)

4. The above proposal has been reviewed at SPMG-GIZ level and is being re-submitted for your kind consideration.

Encl. As above

With Regards,

Yours sincerely


(Uday Raj Singh)
Program Director

Copy to:

1. Secretary, Drinking Water & Sanitation, GoUK for kind information.
2. Secretary, Urban Development Department, GoUK for information.
3. District Magistrate/Chairman, District Ganga Committee, Dehradun for information.
4. District Magistrate/Chairman, District Ganga Committee, Uttarakashi for information.


Program Director

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Program Director



*Proposal for Enhancement of
Wastewater Management and Sewerage
Infrastructures in
Municipal Corporation Rishikesh.*

Under Performance Based Incentive Grant (PBIG)

**PROGRAMME: Second National Ganga River Basin
Project (SNGRBP)**

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**ENHANCEMENT IN WASTEWATER MANAGEMENT AND SEWERAGE INFRASTRUCTURES
IN MUNICIPAL CORPORATION, RISHIKESH
under Second National Ganga River Basin Project (SNGRBP)**

EXECUTIVE SUMMARY

1. INTRODUCTION

Rishikesh is an important pilgrim city on the bank of river Ganga in Dehradun district of Uttarakhand state of India and situated in the foothill of Shivalik ranges. It lies on 30.60 N latitude and 78.180 E longitude. Located in the foothills of the Himalayas in northern India, it is known as The Gateway to the Garhwal Himalayas and Yoga Capital of the World also known as "Yoga Nagri" the city of Yoga. Altitude of the area varies from about 400 m to 340 m above mean sea level.

Rishikesh is one of the most visited pilgrimage centers of North India and is gateway to Himalayas and Char Dham (four prime shrines in Uttarakhand) viz. Badrinath, Kedarnath, Gangotri, and Yamunotri. People from all over the country as well as corners of world come to this place every year for a holy dip in river Ganga and to visit the holy shrines and to learn yoga and for self-enlightenment. Ardh Kumbh and Kumbh melas are held every sixth and twelfth year respectively in Haridwar and most of the people visit Rishikesh also on these occasions. Rishikesh has also become popular for ayurvedic treatments such as "Pancha karma". Rishikesh is also world famous for Rafting and Adventure sports.

2. POPULATION

In April 2018, Rishikesh Municipality (Nagar Palika Parishad) was upgraded to Rishikesh Municipal Corporation (Nagar Nigam). Subsequently, the municipal area, population and number of wards increased from 10 Sq km, 70,499 people (Census 2011) and 20 wards, to 26 Sq km, 106,320 people (As per ULB 2018) and 40 wards. The equivalent daily floating population in Rishikesh is considered as 12,325.

The census population of Rishikesh Nagar Nigam (Previously NPP) in last four decades is tabulated below: -

Year	1981	1991	2001	2011
Census Population	29145	44487	66189	70499

Population projection for Rishikesh Nagar Nigam is tabulated below: -

SL	Year	Population Projection		
		Permanent	Floating	Total
1	2011 (NPP)	70499		
	2011 (NN)	106320	12325	118645
2	2018	126565	14672	141237
3	2022	138134	16013	154147
4	2025	161995	18779	180774
5	2040	194676	22567	217243
6	2055	222916	25841	248757

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3. WATER SUPPLY

The current rate of water supply in Rishikesh main town is 135 lpcd and the per capita rate of water supply in peri urban areas is normally around 70 lpcd.

4. EXISTING DRAINS

There are 06 Nos of wastewater drains in Rishikesh town having 9.30 MLD discharge which are already been tapped. The detail of the drains is tabulated below: -

Sl. No.	Name of Drain	Discharge in MLD	Tapping Point
1	Sai Ghat Nala	0.007	Near Sai Ghaat
2	PWD Nala	2.01	Near Nagar Nigam
3	Saraswati Nala	4.032	Triveni Ghaat
4	Bangali Basti Nala	2.16	Near Bangali Basti
5	Bapugram Nala	0.29	Near Bapugram SPS
6	Shanti Nagar Nala (Part)	0.40	Near Old Chungi
	Total	9.30	

5. EXISTING SEWERAGE SYSTEM

In the past most of the sewerage and sewage treatment works were executed under Ganga Action Plan (GAP) of Govt. of India. As per the guidelines of GAP, work of out fall sewers, sewage pumping stations, rising mains, nala tappings and treatment works were taken up. Internal sewerage system was also laid time to time as per requirement under different programs.

Details of existing sewerage infrastructures in Rishikesh town is as follows: -

- Gravity Trunk sewer - 13.98 Km
- Sewer Network - 41.76 Km
- Sewage Pumping Station - 5 Nos.
- Sewage Treatment Plant - 1 no (26.00 MLD capacity on SBR Technology)
- House connections - 7468 Nos.

6. SANITATION STATUS

A survey for Household Sanitation Status of Rishikesh conducted by GIZ-SGR in the year 2020 for all the households which were not connected to the sewerage system within the ULB limits. The survey covered a total of 12,463 existing properties, which included over nine-tenth proportion of residential properties (90.4%). The rest included institutional properties (101 Nos.), commercial properties (381Nos.) and properties with mixed usage (702 Nos.).

Among residential and commercial properties, those with no access to individual toilets were around 5%. This proportion was much higher in the case of commercial properties considered alone (67%).

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Among all types of properties (i.e., residential, commercial, institutional, and mixed), over one-fifth proportion are connected to sewerage network, another three-fourths rely on on-site sanitation infrastructure, while the rest 4% do not have individual toilets.

Among the properties relying on on-site sanitation, those with “septic tank connected to soak pit” were over nine-tenth (91%). The other types of on-site sanitation infrastructure included septic tank connected to storm-water drain (3%), pit latrines (3%) and toilets directly connected to the storm-water drain.

Overall, 268 properties, representing about 3% of the total 9,489 properties relying on on-site sanitation, were found to be discharging black-water directly into open or closed drains.

There exist 23 no.s of Community and public toilets which require upgradation.

Presently the septic tanks are being emptied on demand basis through private operators, further to streamline the FSM services in accordance with the State Septage Management protocol, regular scheduled de-sludging of the septic tanks is proposed which is planned for co-treatment in the existing 26 MLD STP at Lakkarghat.

7. SEWAGE GENERATION

Sewage Generation for Rishikesh Nagar Nigam is tabulated below: -

SL	Description	Population including floating	Sewage Generation (MLD)
1	Base Year 2025	180774	19.52
2	Mid Year 2040	217243	23.46
3	Design Year 2056	248757	26.87

8. APPROVED WORKS:

A “*Municipal Wastewater Project, Rishikesh*” amounting Rs. 414.09 Crore under “Environmentally Friendly Urban Development in Ganga Basin States (Ganga Rejuvenation)” programme funded by KfW German Bank is already sanctioned for laying of sewerage network in Rishikesh and adjoining areas and the process of inviting tenders is in progress. In this project following works are sanctioned -

- Sewerage Network - 206 Km (200 mm to 500mm dia DI K-7)
- Sewage Pumping Station - 3 Nos
- Rising Main - 1.0 Km
- Sewage Treatment Plant - 1 No. (5.00 MLD)

Apart from above works, a Co-Treatment plant of 50 KLD Capacity has also been sanctioned under Namami Gange Programme from NMCG at the premises of 26 MLD existing STP at Lakkarghat, for which the process of inviting the tenders is in progress.

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9. **NECESSITY**

In April 2018, Rishikesh Municipality (Nagar Palika Parishad) was upgraded to Rishikesh Municipal Corporation (Nagar Nigam). Subsequently, the municipal area, population and number of wards increased from 10 Sq km, 70,499 people (Census 2011) and 20 wards, to 26 Sq km, 106,320 people (As per ULB 2018) and 40 wards. The equivalent daily floating population in Rishikesh is considered as 12,344.

Rishikesh town is partially covered with sewerage system, but the existing sewerage system in is very old and is not working effectively. The sewerage system was laid back in 1967 & 1992 and lived its useful design life. At present only 25% of the town is covered with sewer network.

Even after execution of the works sanctioned under KfW, only 80% area of Rishikesh Nagar Nigam will be covered, and 20% area will remain un-covered with sewer network.

A comprehensive proposal of sewerage system is required to be executed to cover the entire Rishikesh Nagar Nigam area.

As per the sanitation aspect and legal environmental mandate set by NGT too, disposal of even a single drop of liquid waste untreated into River Ganga is prohibited.

It is observed that, day by day new areas are developing in Rishikesh town due to extension of Municipal corporation area and as the town is situated in the foothill of Himalayas of Garhwal region of Uttarakhand, people from hilly regions are also immigrating to the town for a better livelihood, contributing to fast population growth of the town. Due to which 07 no.s of new drains are emerged in Rishikesh town been identified, which are directly discharging untreated into the streams converging with River ganga or into the main stream of river Ganga.

A huge quantum of time and capital is required for the execution of comprehensive proposal to cater the entire town as per the above scenario, but it is indispensable to provide immediate remedy for abatement of pollution of river Ganga as well to facilitate the residents and the visitors safe and hygienic environment, for which the proposals are as follows-

1. I&D works- Interception and diversion work for newly emerged drains is very necessary to be tapped and discharge their effluent after treatment, the effluent parameters is required to be obtain as per the norms prescribed by NMCG/CPCB.
2. Sewerage Network-
 - (i) The sewer line laid on the left side of Chandrabhaga River under Rishikesh Municipal Corporation is about 40 years old and has completed its design life. Presently, the said sewer line is not fully functional due to overloading and gets choked time to time. It is necessary to lay a new sewer line for the said area. The sewer line of this area is also not proposed under KfW funded project, which makes it inevitable to propose the sewer line in the said area for funding as PBIG under SNGRP.

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3. Upgradation of existing public toilets-

It is necessary to upgrade the existing public toilets into hi-tech public toilets, located on the Char-Dham Yatra route & Kumbh mela area within Rishikesh town to provide safe and hygienic public convenience as it is very difficult to maintain the hygiene of the of public conveniences with limited manpower available with the ULB at the time of heavy rush in Char-Dham Yatra season as well as at time of different religious happenings in the town.

4. Provision of Electric Compost Machine of 500 kg capacity and an Electric Incinerator Machine for hazardous waste disposal-

At present, the Municipal Corporation of Rishikesh needs 2 No.s Electric Compost Machine of 500 kg capacity for disposal of daily organic waste collected from various Ghaats located in Rishikesh and an Electric Incinerator Machine for hazardous waste disposal as it is very difficult to dispose of the organic waste through some traditional technique produced as a result of huge footfall of tourists and pilgrims from all-over the world and it is also noticeable that the waste collected from the town is being dumped in the trenching ground situated in mid of the town from where the fowl conditions arise, which can be resulted into epidemics and hazardous conditions to the health of the residents.

5. GIS Mapping and Septage Monitoring Cell

The Municipal Corporation of Rishikesh needs GIS Mapping and GIS Tagging of drains, sewerage infrastructures etc. within the municipal limit, and a Monitoring IT cell to monitor digitally households that the septic tanks get cleaned within the stipulated period and no de-sludging operators can indiscriminately dispose sludge. Through this system ULB can keep an eye over every de-sludging vehicle to check indiscriminate disposal of the sludge and a proper mechanism can be developed for the disposal of the sludge into the existing STPs for co-treatment.

Geo-Spatial survey of households not connected to sewer line and geo-tagging of onsite sanitation systems at Rishikesh have already been done earlier with support of GIZ-SGR and co-treatment facility in existing 26 MLD STP is sanctioned under Namami Gange by NMCG. At present demand based de-sludging of septic tanks is being done. Further, to streamline the scheduled-desludging, an IT enabled Septage Monitoring IT Cell within ULB is required. Details in Annexure 2 & 6

6. Public Awareness Campaign

For the effective results of the above proposals as well as sustainability of the systems to provide a clean hygienic and safe environment it is regularly required to make the people self-motivated for which the time-to-time awareness campaigns act as flux to the chain reaction, if we really want to keep our cities and towns clean it is very much needed to carry out the Public Awareness Campaigns.

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7. Installation of cow dung cake making machine-

At present, most of the cow reamers in the town dispose their cow dung into the drains as there is no proper system/facility for the disposal of cow is available. In view of this it is necessary to install cow dung cake making machine for proper disposal/use of cow dung and to stop flowing it into the drains as well as the income can be obtained by selling cow dung cakes.

10. PROPOSALS

In the light of above facts and requirements the following works being proposed for Municipal Corporation, Rishikesh-

A. Sewerage Infrastructure Works (Approx. cost- Rs. 55.17 Crore)

(Annexure -1)

- i. Sewerage Network - 22.0 Km Approx.
- ii. Sewage Pumping Station (SPS) - 2 No. near Veerbhadra Khurd & Near Triveni Colony
- iii. Rising Main - 1.00 Km Approx.
- iv. Interception and Diversion Works- 11 Nos with carrier line Approx. 2.7 Km
- v. Mini SPS with Pumping Main - 01 No.
- vi. Mechanism for Segregation of liquid & solid waste of drain at Chandreshwar Nagar.
- vii. House Service Connection - 2000 Nos

B. FSM - (Approx. cost- Rs. 0.35 Crore) (Annexure -2)

- i. Septage Monitoring IT cell- 01 Job

C. Rehabilitation of Public toilets - (Approx. cost- Rs. 2.26 Crore) (Annexure -5)

- i. Upgradation into Hi-tech Public Toilets - 23 Nos

D. Studies & Technical assistance - (Approx. cost- Rs. 0.35 Crore) (Annexure -6)

- i. Public Awareness campaign - 01 Job
- ii. GIS Application for Mapping & Tagging of infrastructures- 01 Job

E. Other Areas - (Approx. cost- Rs. 3.45 Crore) (Annexure -7)

- i. Electric Compost Machine - 02 No
- ii. Electric Incinerator Machine - 01 No
- iii. Cow dung cake/log making Machine - 05 Nos
- iv. Garbage Collection Vehicle - 20 Nos

9. OPERARTION AND MAINTENANCE

After completion & commissioning of proposed works, Operation & Maintenance of these works for 15 years to be done by Municipal Corporation, Rishikesh or Uttarakhand Jal Sansthan as per the State Policy and its cost Rs. 51.42 Crores (approx.) will be borne by NMCG under NGP or by State Government under different state sector programs.

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10. STATUS OF LAND

- i. The Proposed STP of 1 No. of Sewage Pumping Station (SPS) near Veerbhadra is available with the ULB (Municipal Corporation Rishikesh) and is in their possession.
- ii. The land required for construction of 1 No. of Sewage Pumping Station (SPS) near Triveni Colony is available on the bank of Chandrabhaga River which is in possession of Forest department and can be acquired within one year after sanction of this project. The construction of SPS will require about 06 months only therefore, it can be constructed within the stipulated time period of two years.

11. JUSTIFICATIONS

- As per the sanitation aspect and legal environmental mandate set by NGT too, we can't dispose even a single drop of liquid waste untreated into River Ganga. The proposal of Interception and diversion works for untapped drains will help to abate the pollution load from drains into Ganga River as well as comply the mandate set by NGT.
- The proposal is aimed at developing and maintaining a clean, safe, and pleasant physical environment in Uttarkashi town to promote social, economic, and physical wellbeing of all sections of the population. It encompasses plan of action for achieving good sanitation facility in the town through demand generation and awareness campaign, sustainable technology selection, construction and maintenance of sanitary infrastructures, provision of services, O&M issues, institutional roles and responsibilities, public education, community & individual action.
- The proposal of GIS mapping & tagging of infrastructures will help to river cleaning authorities in getting minute detail of sewage and effluent discharge outlets and identifying pollution hot spots on both banks of river within the town. The high-resolution map helps in keeping tabs on sources of pollution and taking quick corrective measures.
- Abatement of pollution of River Bhagirathi (Ganga) in compliance of direction issued by National Green Tribunal (NGT).

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12. COST ESTIMATION

The Project Cost for “**Enhancement in Wastewater Management and Sewerage Infrastructures in Municipal Corporation, Rishikesh**” under **Second National Ganga River Basin Project (SNGRBP)** is estimated to **Rs. 61.58 Crore** to be funded under **PBIG** for capital works.

Counterpart funding from the state will be sought in the form of provisions of land required for the construction of SPS costing **Rs. 0.83 Crore (Approx.)** as well as the recurring cost to be incurred in the form of O&M will be borne by NMCG or State itself which is approx. **Rs. 48.32 Crore (Approx.)**.


Project Manager
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Rishikesh


Municipal Commissioner
Municipal Corporation
Rishikesh

ANNEXURE-2 (COST BREAKUP)

SL	Description of Work	Capital Cost				15 Years O&M Cost			
		Qty	Unit	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)
E.	FSM								
1	Septage Monitoring IT Cell	1	Job	29.66	5.34	35.00	42.37	7.63	50.00
	Total			29.66	5.34	35.00	42.37	7.63	50.00
	Say, Rs. In Crores					0.35			0.50

ANNEXURE-5 (COST BREAKUP)

SL	Description of Work	Capital Cost				15 Years O&M Cost			
		Qty	Unit	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)
C.	Rehabilitation of Public toilets								
1	Upgradation into Hi-tech Public Toilets	23	Nos	191.53	34.47	226.00	526.27	94.73	621.00
	Total			191.53	34.47	226.00	526.27	94.73	621.00
	Say, Rs. In Crores					2.26			6.21

ANNEXURE-6 (COST BREAKUP)

SL	Description of Work	Capital Cost				15 Years O&M Cost			
		Qty	Unit	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)
D.	Studies & Technical assistance								
1	Public Awareness campaign	1	Job	8.47	1.52	9.99			
2	GIS Application for Mapping & Tagging of infrastructures	1	Job	21.19	3.81	25.00	21.19	3.81	25.00
	Total			29.66	5.33	34.99	21.19	3.81	25.00
	Say, Rs. In Crores					0.35			0.25

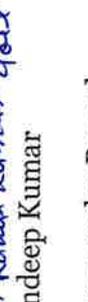
ANNEXURE-7 (COST BREAKUP)

SL	Description of Work	Capital Cost				15 Years O&M Cost			
		Qty	Unit	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)	Amount (Rs. In Lacs)	GST @ 18% (Rs. In Lacs)	Amount including GST (Rs. In Lacs)
E.	Other Areas								
1	Electric Compost Machine	2	No	22.03	3.97	26.00	33.90	6.10	40.00
2	Electric Incinerator Machine	1	Nos	3.39	0.61	4.00	25.42	4.58	30.00
3	Cow Dung Cake Making Machine	5	Nos	12.71	2.29	15.00	25.93	4.67	30.60
4	Garbage Collection Vehicle	20	Nos	254.24	45.76	300.00	500.00	90.00	590.00
	Total			292.37	52.63	345.00	585.25	105.35	690.60
	Say, Rs. In Crores					3.45			6.90

**NAMAMI GANGE PROGRAM
PERFORMANCE BASED INCENTIVE GRANT
ULB PROPOSAL FORMAT**

Sr. No	Information required	Description																		
1.	General Information																			
1.1.	Name of the ULB:	Municipal Corporation Rishikesh																		
1.2.	Name of the District:	Dehradun																		
1.3.	Name of the State:	Uttarakhand																		
1.4.	Total Area of ULB:	26 sq.km.																		
1.5.	Total Nos. of Wards in ULBs	40 Wards																		
2.	Does ULB have City sanitation master plan?	If yes, provide date of City Sanitation Plan If City Sanitation Plan is prepared after 2012, [please include executive summary as Annex to ULB Proposal for PBIG.																		
3.	Indicate the area for which PBIG grant is required (select as appropriate)	<p>These are the areas for PBIG funding identified during extensive consultations with ULBs and states. ULB can select one or more areas from the below:</p> <ul style="list-style-type: none"> • ULBs with less than 10 lakhs population - <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Area of Proposal</th> <th style="text-align: center;">Annexure to be filled in</th> </tr> </thead> <tbody> <tr> <td>1. Sewage Treatment Plant (STP)</td> <td>Annexure 1</td> </tr> <tr> <td>2. Sewer network</td> <td></td> </tr> <tr> <td>3. Household connections to sewer network</td> <td></td> </tr> <tr> <td>4. Interception and diversion work</td> <td></td> </tr> <tr> <td>5. FSM (Septage Monitoring IT Cell)</td> <td>Annexure 2</td> </tr> <tr> <td>6. New/Rehabilitation of Public/Community toilets</td> <td>Annexure 5</td> </tr> <tr> <td>7. Studies e.g. GIS mapping of infrastructure</td> <td>Annexure 6</td> </tr> <tr> <td>8. Other areas- Waste composting, garbage collection etc.</td> <td>Annexure 7</td> </tr> </tbody> </table>	Area of Proposal	Annexure to be filled in	1. Sewage Treatment Plant (STP)	Annexure 1	2. Sewer network		3. Household connections to sewer network		4. Interception and diversion work		5. FSM (Septage Monitoring IT Cell)	Annexure 2	6. New/Rehabilitation of Public/Community toilets	Annexure 5	7. Studies e.g. GIS mapping of infrastructure	Annexure 6	8. Other areas- Waste composting, garbage collection etc.	Annexure 7
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8. Other areas- Waste composting, garbage collection etc.	Annexure 7																			
4.	Executive summary of the proposal(s)	Attached																		

Prepared by (tick all or some as applicable)

Description	Name of the officer	Designation	Signature and date
Staff at ULB	Sandeep Raturi	J.E.	
Technical team from consultants/ Executing agency at ULB/State level	 Mr. D. N. Singh	E.B.	
	 Prasad Uniyal	Shruti S.N.A.	
	 Mr. Chandan Kumar	M.M.A.	
	 Mr. Rahul Kumar	Add. Project Engineer	
	Dharmendra Prasad	Project Engineer	
	S.K. Verma	Project Manager C&M Unit (Ganga) UKPJN, Rishikesh	

Approved by (Name, designation and signature)

Description	Name of the officer	Designation	Signature and date
SMCG/PMU	Shri Uday Raj Singh	Programme Director State Project Management Group, Dehradun	

ANNEXURE 1

To be submitted when the following areas are selected under PBIG:

1. STP (in case of new/additional/rehabilitation /decentralized STP)
2. Sewer network
3. Household connections to sewer network
4. Interception and diversion work

1. **Name of the ULB:** Municipal Corporation Rishikesh
2. **Population**

	2011 Census	2022 Projected	Basis for projection
2.1 Population	106320	138134	Incremental Increase Method
2.2 Households	21264	27627	

3. Status of Water Supply in the ULB

Sr. No	Information required	Description
3.1	WTP (MLD)	Existing capacity (2022) Volume of water supplied through pipe network work 135 lpcd --
3.2	Extent of coverage of water supply	1. Population covered through pipe water supply: 100% 2. Population covered under self-source of water supply: Nil

4. Status of sewage generation, collection and treatment

4.1	Sewage Generation in ULB – MLD	16.65 MLD (Estimate based on 2022 population)
4.2	Sewer Network in ULB	a. Status of Existing sewer network <ul style="list-style-type: none"> • Laid: 55.74 km • Defunct: Nil • In progress: 206.0 Km approved under KfW funding project. b. Length of sewer network proposed to be constructed (if any): 22.4 Km

4-3	Extent of coverage (%) of wastewater collection	1. Population covered through sewer network: 37340 2. Population covered through I&D drain/nala: 5000 3. Population not covered through sewer network/I&D: 100797												
4-4	No. of HH connected with sewers	1. No. of household connected with sewer network: 7468 2. No. of household not connected with sewer pipe network (where sewer network available): Nil												
4-5	Status of interception and diversion works	Total no. of drains: 10 No. of Drains intercepted: 06 Volume of flow intercepted (measured or estimated based on population in the catchment): 9.30 MLD Volume of flow not intercepted: 2.56 MLD												
4-6	Projected population and sewage generation	<table border="1"> <thead> <tr> <th>2025</th> <th>Sewage Generation (MLD)</th> <th>2040</th> <th>Sewage Generation (MLD)</th> <th>2055</th> <th>Sewage Generation (MLD)</th> </tr> </thead> <tbody> <tr> <td>180774</td> <td>19.52</td> <td>217243</td> <td>23.46</td> <td>248757</td> <td>26.87</td> </tr> </tbody> </table>	2025	Sewage Generation (MLD)	2040	Sewage Generation (MLD)	2055	Sewage Generation (MLD)	180774	19.52	217243	23.46	248757	26.87
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180774	19.52	217243	23.46	248757	26.87									
4-7	Status of Sewage Treatment Plant(s) - MLD	<table border="1"> <thead> <tr> <th>Existing Capacity of STP (s)</th> <th>Capacity Utilization</th> <th>Co – treatment Existing/proposed (if yes - KLD)</th> <th>STP capacity Requirement if any (2025)</th> <th>STP capacity requirement at Year 2040</th> <th>Gap</th> </tr> </thead> <tbody> <tr> <td>26 MLD</td> <td>16 MLD</td> <td>50 KLD</td> <td>--</td> <td>23.46</td> <td>-</td> </tr> </tbody> </table> <p>• The new STP must comply latest discharge norms (BOD, COD, TSS, N & P and FC)</p>	Existing Capacity of STP (s)	Capacity Utilization	Co – treatment Existing/proposed (if yes - KLD)	STP capacity Requirement if any (2025)	STP capacity requirement at Year 2040	Gap	26 MLD	16 MLD	50 KLD	--	23.46	-
Existing Capacity of STP (s)	Capacity Utilization	Co – treatment Existing/proposed (if yes - KLD)	STP capacity Requirement if any (2025)	STP capacity requirement at Year 2040	Gap									
26 MLD	16 MLD	50 KLD	--	23.46	-									

5. Land availability

5-1	Status of land with ULB	<ul style="list-style-type: none"> i. Total land required for proposal: 0.08 Hectare ii. Land available (in possession of ULB): 0.04 Hectare iii. Status of additional land (if land required is less than what is available in possessions of ULB): Nil iv. Ownership of land (owned by ULB or pvt. Land) with full title (lease or freehold) – In Possession of ULB, freehold.
5-2	Current land use: Please specify	<ul style="list-style-type: none"> i. Barren Land

5-3	Details of any encroachment if Govt. owned.	No encroachment
5-4	If Govt. land is yet to be transferred to the ULB/Implementing Agency, provide details and specify time required for transfer:	<p>i. Implementing Agency: Uttarakhand Peyjal Nigam Land to be transferred from: Forest Department</p> <p>ii. Land area to be transferred to ULB/implementing agency: 0.04 Hectare for One SPS near Triveni Colony</p> <p>iv. Expected timeline for transfer and handover to implementing agency: Ap-prox. 12 months</p>
5-5	If private land is to be acquired, please provide details of time re-quired for acquisition:	<p>i. Private land area to be acquired- Nil</p> <p>ii. Expected timeline for acquisition- Nil</p>

6. Financing

6.1	Amount and source of Fi-nance/counterpart funding for Capex							
		Source	Amount INR Ctrs.	Share in %	Status (ap-plied /ap-proved)	Remarks		
		Total Amount required un-der PBIG from NMCG	55.17	98.52	Applied			
		Counterpart funding						
		Other Government of India missions/program						
		State Government funds	0.83	1.48				
		15 th Finance Commission funds						
		International loans/grant funding						
		Private Sector						
		Any Others funding please specify						
		Total	56.00	100	Applied			

6.2	Source of Finance/counterpart funding for Opex	<p>1. Duration of Opex: (Recommended 15 years for STP and Sewer Networks) 2. Operation cost for STP/Sewer network/I&D: INR 47.93 Crs.</p> <table border="1"> <thead> <tr> <th>Source</th> <th>Amount INR Crs.</th> <th>Share in %</th> <th>Status (applied /approved)</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>Total Amount required under NGP from NMG</td> <td>38.50</td> <td>93.18</td> <td>Applied</td> <td></td> </tr> <tr> <td colspan="5">Counterpart funding</td> </tr> <tr> <td>Other Government of India missions/ program</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>State Government funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>15th Finance Commission funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>International loans/grant funding</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>User charges from HH</td> <td>2.82</td> <td>6.82</td> <td></td> <td></td> </tr> <tr> <td>Private Sector</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Any Other please specify</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Total</td> <td>41.32</td> <td>100</td> <td>Applied</td> <td></td> </tr> </tbody> </table>				Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks	Total Amount required under NGP from NMG	38.50	93.18	Applied		Counterpart funding					Other Government of India missions/ program					State Government funds					15 th Finance Commission funds					International loans/grant funding					User charges from HH	2.82	6.82			Private Sector					Any Other please specify					Total	41.32	100	Applied	
Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks																																																								
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6.3	Period of completion of the PBIG grant supported activity (Recommended duration is max. two years)	<p>02 Years</p>																																																										

7. Disbursement Milestones

Indicated Milestones of PBIG disbursement (You can select 5-6 milestones out of the suggested list or propose your own milestones as appropriate)	Activity	Share in %	Details of activity to be completed at each milestone.	Indicative Date of activity completion	Remarks
	At Selection of ULB	1		1 Month	
	At Award of work	5	Tendering	4 Months	
	At receiving of CTE from SPCB	2		5 Months	
	At 25% of physical progress	25	30% works of I&D works, Sewer laying, SPS, STP etc.	10 Months	
	At 50% of physical progress	25	70% works of I&D works, Sewer laying, SPS, STP etc.	15 Months	
	At 75% of physical progress	25	100% capital works completed.	20 Months	
	At trial run of STP	10	Trial & Testing	23 Months	
	At receiving of CTO from SPCB	7	O&M start	24 Months	

8. Please describe any other aspects or information in support of your proposal.

Prepared by (tick all or some as applicable)

Description	Name of the officer	Designation	Signature and date
Staff at ULB	Sandeep Raturi	Sandeep Raturi E.E.	 02/03/2019
Technical team from consultants/ Executing agency at ULB/State level	Mr. Dimish Prasad Uniyal	SA-19 E.E.	
	Mr. Chandra Kant Bhatt	SA-19 M.N.19	
	Mr. Rahul Kumar Goel	SA-19 M.N.19	
	Sandeep Kumar	Add. Project Engineer	
	Dharmendra Prasad	Project Engineer	
	S.K. Verma	Project Manager C&M Unit (Ganga) UKPJN, Rishikesh	

Approved by (Name, designation and signature)

Description	Name of the officer	Designation	Signature and date
SMCG/PMU	Shri Uday Raj Singh	Programme Director State Project Management Group, Dehradun	

ANNEXURE 2

To be submitted when the following areas are selected under PBIG:

5. FSM

1. **Name of the ULB:** Municipal Corporation Rishikesh

2. **Population:**

	2011 Census	2022 Projected	Basis for projection
2.1 Population	106320	138134	Incremental Increase Method
2.2 Households	21264	27627	

3. **Sanitation status of ULB**

	Latest available status	Basis for estimates/ reference for data source
3.1 Households without private toilets a) Using community or public toilets b) Practicing OD	552 287 265	Household Sanitation Survey Rishikesh done by GIZ-SGR
3.2 Households with onsite sanitation system a) Connected to sewerage network b) In areas covered by sewerage network but without household connection c) In areas not covered by sewerage network	9489 7468 Nil 2021	Household Sanitation Survey Rishikesh done by GIZ-SGR and Uttarakhand Jal Sansthan
3.3 Estimated number of private emptying vehicles operating in the city (please also include vehicles from neighboring towns that may be operating in the city)	03 Nos	Nagar Nigam Rishikesh
3.4 Number of ULB-owned emptying vehicles operating in the city	Nil	Nagar Nigam Rishikesh
3.5 Number, capacity, capacity utilization and location of operational STPs in the town (include a map showing location)	1 No, Capacity- 26 MLD, Capacity utilization- 14 MLD (approx.), Location- Lakkarghaat Rishikesh. Map Attached	Uttarakhand Peyjal Nigam
3.6 Locations of STPs in other towns near the ULB (say within 15kms radius).	Muni ki Reti-Dhalwala, Swargashram & Tapovan	Uttarakhand Peyjal Nigam

	Latest available status	Basis for estimates/ reference for data source
3.7 Is there a co-treatment facility available in any of the STPs and / or pumping stations? If yes, what is the maximum limit of co-treatment	Proposed in 26 MLD STP for 50 KLD capacity.	Uttarakhand Peyjal Nigam
3.8 Does the town already have an FSTP?	No	Uttarakhand Peyjal Nigam
3.9 Which is the closest FSTP to the city (say within 15kms radius)? Provide location and distance from the town if applicable.	Nil	Uttarakhand Peyjal Nigam
3.10 Any other information in support of your proposal	No	

4. Proposal for Fecal Sludge Management

In short paragraphs, describe your proposal for fecal sludge management in the city for which you are seeking funding. Provide the proposed capacities and budgetary cost estimates for each of the activities. Provide justification for your proposal. You may propose one or more of the following activities as required in your ULB.

A. Activities for which funding is being sought and provide details

4.5 FSM management in the ULB – Administrative and IT activities

Septage Monitoring IT Cell – Septage management bylaws are already notified by ULB and user charges collection being done as per the Gazette notification. Establishment of septage monitoring cell will further strengthening the monitoring and enforcement of FSM services by the ULB in accordance with the Sludge Management Protocol.

At present demand based de-sludging of septic tanks is being done. Further, to streamline the scheduled- desludging, an IT enabled Septage Monitoring IT Cell within ULB is required.

B. Linked activities that ULB should have considered along with the current proposal for funding

4.1 Are there on-going / proposed (funding secured and work to be contracted / awarded) works for STP capacity enhancement or sewerage network expansion in your city? Will it reduce the needs for FSM facilities? **Yes, Co-treatment will be carried out in the existing 26 MLD STP funded under Namami Gange Programme.**

4.2 In addition to FSTP proposal, are there plans to improve wastewater management by any of the following:

4-3 Providing house connections where sewer network exists: **Yes, Under KfW Funded Programme.**

4-4 Addressing missing links in sewerage network to increase sewage collection and conveyance to increase STP capacity utilization: **Yes, Under KfW Funded Programme.**

- 4.5 Any refurbishment/ repair of the STP to improve performance.: **No**
- 4.6 Greywater management (towns dependent only on on-site sanitation): **No**
- 4.7 Improving containment systems at the household level: **No**
- 4.8 What is extent to which the proposal has been discussed and agreed in the city council? Willingness of the council/ approval to levy user charges for emptying/ treatment.: **Yes, the proposal is agreed by Municipal Corporation**
- 4.9 What is the support the ULB will receive from the State for implementation and operations – please address support required during design, construction, IEC, operation and user charge collection.: **Funding for O&M**
- 4.10 How will IEC be managed for periodic emptying, payment of user charges, improving containmentment systems etc.: **Through Septage Monitoring Cell**
- 4.11 For facilities that are funded by private sector, what is the mechanism for determining user charges? Is it market based or decided by ULB? If it is decided by ULB, what is the mechanism to ensure private sector receives adequate revenue: **User charges bylaws already been notified, and existing private operators are registered and new one will be abide to be registered with ULB and will be monitored through Septage Monitoring IT Cell.**
- 4.12 What is the mechanism to make sure customers are not overcharged? **User charges bylaws are agreed with the private operators and community through public consultation and notification.**
- 4.13 What is the mechanism to make sure the emptying, conveyance and treatment are in compliance with environmental regulations and open dumping is not resorted to? **Through GIS Based Septage Monitoring Cell**
- 4.14 What is the organization structure responsible for FSM (supervision, operations of facilities/ vehicles, IEC, data gathering and MIS etc). Are staff available in all these positions? What is your plan for creating posts/ filling vacant positions? **At city level Septage Management Cell is established under the chairmanship of Municipal Commissioner. Uttarakhand Peyjal Nigam, Uttarakhand Jal Sansthan, Pollution Control Board and the private operators are the members of SMC. Overall implementation of services is the responsibility of SMC.**

5. Land availability

5-1	Status of land with ULB	<ul style="list-style-type: none"> i. Total land required for proposal..... Hectare ii. Land available (in possession of ULB) Hectare iii. Status of additional land (if land required is less than what is available in pos- sessions of ULB)Hectare iv. Ownership of land (owned by ULB or pvt. Land) with full title (lease or free- hold) Hectare
5-2	Current land use: Please specify	<ul style="list-style-type: none"> i. ii. iii.
5-3	Details of any encroachment if Govt. owned.	<ul style="list-style-type: none"> i. For what purpose is the land being used by encroachers: e.g. residential/com- mercial/agriculture etc. ii. No. of affected people.....

5.4	If Govt. land is yet to be transferred to the ULB/Implementing Agency, provide details and specify time required for transfer:	i. Implementing Agency..... ii. Land to be transferred from iii. Land area to be transferred to ULBHectare, iv. Expected timeline for transfer and hand over to implementing agency months
5.5	If private land is to be acquired, please provide details of time required for acquisition:	i. Private land area to be acquiredHectare ii. Expected timeline for acquisition months

6. Financing

6.1	Amount and source of Finance/counterpart funding for Capex	<table border="1"> <thead> <tr> <th data-bbox="536 1160 639 1451">Source</th> <th data-bbox="639 1160 743 1451">Amount INR Crs.</th> <th data-bbox="743 1160 847 1451">Share in %</th> <th data-bbox="847 1160 951 1451">Status (applied /approved)</th> <th data-bbox="951 1160 1334 1451">Remarks</th> </tr> </thead> <tbody> <tr> <td data-bbox="639 1010 743 1160">Total Amount required under PBIG from NMCG</td> <td data-bbox="639 864 743 1010">0.35</td> <td data-bbox="639 719 743 864">100</td> <td data-bbox="639 595 743 719">Applied</td> <td data-bbox="639 322 743 595"></td> </tr> <tr> <td colspan="5" data-bbox="743 322 783 1451">Counterpart funding</td> </tr> <tr> <td data-bbox="783 1160 887 1451">Other Government of India missions/program</td> <td data-bbox="783 864 887 1010"></td> <td data-bbox="783 719 887 864"></td> <td data-bbox="783 595 887 719"></td> <td data-bbox="783 322 887 595"></td> </tr> <tr> <td data-bbox="887 1160 991 1451">State Government funds</td> <td data-bbox="887 864 991 1010"></td> <td data-bbox="887 719 991 864"></td> <td data-bbox="887 595 991 719"></td> <td data-bbox="887 322 991 595"></td> </tr> <tr> <td data-bbox="991 1160 1094 1451">15th Finance Commission funds</td> <td data-bbox="991 864 1094 1010"></td> <td data-bbox="991 719 1094 864"></td> <td data-bbox="991 595 1094 719"></td> <td data-bbox="991 322 1094 595"></td> </tr> <tr> <td data-bbox="1094 1160 1198 1451">International loans/grant funding</td> <td data-bbox="1094 864 1198 1010"></td> <td data-bbox="1094 719 1198 864"></td> <td data-bbox="1094 595 1198 719"></td> <td data-bbox="1094 322 1198 595"></td> </tr> <tr> <td data-bbox="1198 1160 1302 1451">Private Sector</td> <td data-bbox="1198 864 1302 1010"></td> <td data-bbox="1198 719 1302 864"></td> <td data-bbox="1198 595 1302 719"></td> <td data-bbox="1198 322 1302 595"></td> </tr> <tr> <td data-bbox="1302 1160 1334 1451">Any Others funding please specify</td> <td data-bbox="1302 864 1334 1010"></td> <td data-bbox="1302 719 1334 864"></td> <td data-bbox="1302 595 1334 719"></td> <td data-bbox="1302 322 1334 595"></td> </tr> <tr> <td data-bbox="1302 1010 1334 1160">Total</td> <td data-bbox="1302 864 1334 1010">0.35</td> <td data-bbox="1302 719 1334 864">100</td> <td data-bbox="1302 595 1334 719"></td> <td data-bbox="1302 322 1334 595"></td> </tr> </tbody> </table>	Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks	Total Amount required under PBIG from NMCG	0.35	100	Applied		Counterpart funding					Other Government of India missions/program					State Government funds					15 th Finance Commission funds					International loans/grant funding					Private Sector					Any Others funding please specify					Total	0.35	100		
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6.2	<p>Source of Finance/counterpart funding for Opex</p> <p>Look into expenses related with:</p> <p>a. Periodic maintenance and renewal of FSTP – Replacement/ repair of machinery, civil works maintenance, painting and landscaping etc.</p> <p>b. Operation of conveyance vehicles – Driver, helper, diesel, routine servicing, repairs and refurbishment</p>	<p>3. Duration of Opex: (Recommended 15 years for STP and Sewer Networks)</p> <p>4. Operation cost for STP/Sewer network/I&D: INR Crs.</p> <table border="1"> <thead> <tr> <th>Source</th> <th>Amount INR Crs.</th> <th>Share in %</th> <th>Status (applied /approved)</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>Total Amount required under NGP from NMCG</td> <td>0.30</td> <td>100</td> <td>Applied</td> <td></td> </tr> <tr> <td colspan="5">Counterpart funding</td> </tr> <tr> <td>Other Government of India mis-sions/program</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>State Government funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>15th Finance Com-mission funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>International loans/grant funding</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>User charges from HH</td> <td>0.20</td> <td></td> <td></td> <td></td> </tr> <tr> <td>Private sector</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Any Other please specify</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Total</td> <td>0.50</td> <td>100</td> <td></td> <td></td> </tr> </tbody> </table>	Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks	Total Amount required under NGP from NMCG	0.30	100	Applied		Counterpart funding					Other Government of India mis-sions/program					State Government funds					15 th Finance Com-mission funds					International loans/grant funding					User charges from HH	0.20				Private sector					Any Other please specify					Total	0.50	100		
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6.3	<p>Period of completion of the PBIG grant supported activity (Recommended duration is max. two years)</p>																																																								

7. Disbursement Milestones

What are the disbursement milestones you are proposing for PBIG grant? Some examples are provided below. You can select 5-6 milestones out of the following or additional your own milestone. Please note that physical progress alone (like clearing land or construction of holding tank etc.) will not be considered as a milestone.

Source	Share in %	Describe what you would achieve in the milestone? Indicative Date	Remarks
On selection of the ULB	8	1 Month	
On finalization of DPR with detailed cost estimates	8	1 Months	
On appointment of private operator for FSTP/ Civil contractor for FSTP			
On Pollution Control Board clearance for construction of FSTP			
On Pollution Control Board clearance for operation of FSTP			
At 25% of physical progress			
At 50% of physical progress			
At 75% of physical progress			
On purchase of conveyance vehicles			
On issue of user charge notification by ULB			
On completion of database of households with septic tanks			
On allotment of firm budget for O & M			
On commencement of operation of FSTP with Pollution Control Board license			
On completion of first 100 emptying of septic tanks by conveyance vehicles			
On appointment of staff for supervision of FSM			
On appointment of driver/helper for conveyance vehicles/contract agreement with Pvt. Operator			
On appointment of site manager for FSTP operations			
Please list any other milestones you are proposing			
Finalization of tendering and appointment of operator	17	2 Months	
Establishment of Septage Monitoring Cell	50	6 Months	
At trial run & testing	17	2 Months	
Total	100%	12 Months	

8. Please describe any other aspects or information in support of your proposal.

Prepared by (tick all or some as applicable)

Description	Name of the officer	Designation	Signature and date
Staff at ULB	Sandeep Raturi	J.E	
	Mr. Dinesh Prasad Uniyal	E.E	
	Mr. Charan Kant Bhatt Mr. Rahul Kumar Goid	SMA M.N.A	 

Approved by (Name, designation and signature)

Description	Name of the officer	Designation	Signature and date
Competent authority at ULB SMCG/PMU	Shri Uday Raj Singh	Programme Director State Project Management Group, Dehradun	

ANNEXURE 3- Not Applicable

To be submitted when the following areas are selected under PBIG

6. New/rehabilitation of Crematoria

1. Name of the ULB:
2. Data on existing situation

	2011 Census	2021 Projected	Basis for projection
3.1 Population			
2.2 Households			

3. No of Existing crematoria:nos.
4. Source of energy used in existing crematoria: electric/wood/cow dung/gas/other
5. Describe status of existing crematoria in case of rehabilitation:
6. Average number of cremations per day (current)
7. Charge for cremation and subsidy
 - 7.1 What is the charge per cremation?
 - 7.2 Is any subsidy available from ULB/State government?
 - 7.3 Does this cover cost of O&M of current crematoria?
8. Proposal for New Crematoria:nos.
9. Source of energy for new crematoria: electric/wood/cow dung/gas/other
10. Estimated average number of cremations for new crematoria:

11. Financing

11.1	Amount and source of Finance/counterpart funding for Capex	Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks
		Total Amount required under PBIG from NMCG				
		Counterpart funding				
		Other Government of India missions/program				

11.2	Source of Finance/counterpart funding for Opex	<table border="1"> <tr> <td data-bbox="175 1153 255 1444">State Government funds</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td data-bbox="255 1153 351 1444">15th Finance Commission funds</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td data-bbox="351 1153 454 1444">International loans/grant funding</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td data-bbox="454 1153 502 1444">Private Sector</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td data-bbox="502 1153 598 1444">Any Others funding please specify</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td data-bbox="598 1153 638 1444">Total</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </table> <p data-bbox="630 347 734 1444">Note: Proposals that demonstrate highest share of counterpart funding will receive higher marks in evaluation. Further, financing that is firm and tied up with evidence will receive more marks compared to proposals that only provide expected support.</p>	State Government funds						15 th Finance Commission funds						International loans/grant funding						Private Sector						Any Others funding please specify						Total					
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11.3	Period of completion of the PBIG grant supported activity (Recommended duration is max. two years)	<p>Note:</p> <p>a. Kindly note that PBIG funding cannot be used to finance opex and this should be included in non-PBIG funding from Namami Gange and/or other sources of counterpart finance.</p> <p>b. Proposals that demonstrate highest share of counterpart funding will receive higher marks in evaluation. Further, financing that is firm and tied up with evidence will receive more marks compared to proposals that only provide expected support.</p>				

12. Land availability

12.1	Status of land with ULB	<p>i. Total land required for proposal..... Hectare</p> <p>ii. Land available (in possession of ULB) Hectare</p> <p>iii. Status of additional land (if land required is less than what is available in possessions of ULB)Hectare</p>
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		iv. Ownership of land (owned by ULB or pvt. Land) with full title (lease or freehold) Hectare
12.2	Current land use: Please specify	i. ii. iii.
12.3	Details of any encroachment if Govt. owned.	i. For what purpose is the land being used by encroachers: e.g. residential/commercial/agriculture etc. ii. No. of affected people.....
12.4	If Govt. land is yet to be transferred to the ULB/Implementing Agency, provide details and specify time required for transfer:	i. Implementing Agency..... ii. Land to be transferred from iii. Land area to be transferred to ULBHectare, iv. Expected timeline for transfer and hand over to implementing agency months
12.5	If private land is to be acquired, please provide details of time required for acquisition:	i. Private land area to be acquiredHectare ii. Expected timeline for acquisition months

13. Confirm that Crematoria Design is in line with NMCG/state norms as referred in https://nmcg.nic.in/writeread-data/fileupload/18_Model%20Crematoria%20Designs.pdf(yes/no)

14. Disbursement Milestones:

Activity	Share in %	Details of activity to be completed at each milestone.	Indicative Date of activity completion	Remarks
At Selection of ULB				
At Award of work for construction				
At 25% of physical progress				
At 50% of physical progress				
At 75% of physical progress				

Activity	Share in %	Details of activity to be completed at each milestone.	Indicative Date of activity completion	Remarks
On connection of power supply in case of electric:				
On connection of CNG fuel if proposal based on gas				
At receiving of CTO from approving authority (SPCB or any other)				

15. Any other information to provide in support of your proposal

Prepared by (tick all or some as applicable)

Description	Name of the officer	Designation	Signature and date
Staff at ULB			
Technical team from consultants/ Executing agency at ULB/State level			

Approved by (Name, designation and signature)

Description	Name of the officer	Designation	Signature and date
Competent authority at ULB			
SMCG/PMU			
State Nodal agency			

Note: There is no page limit for the proposal. The format provided is for convenience and guidance and the ULB may provide as much additional details as needed.

ANNEXURE 4- Not Applicable

To be submitted when the following areas are selected under PBIG
9. New/Rehabilitation of River Front Development works

1. Name of the ULB:
2. Data on existing situation

	2011 Census	2021 Projected	Basis for projection
1.1 Population			
1.2 Households			

3. Existing status of RFD/Ghats:nos. and length in meters
4. Existing facilities at Ghat:
5. Estimated numbers of visitors during festival and non-festivals days:
6. Proposal of New RFD:nos. and total length.
7. Financing

7.1	Amount and source of Finance/counterpart funding for Capex	Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks
		Total Amount required under PBIG from NMCG				
		Counterpart funding				
		Other Government of India missions/program				
		State Government funds				
		15 th Finance Commission funds				
		International loans/grant funding				
		Private sector				

		Any Others funding please specify																																																												
		Total																																																												
7.2	Source of Finance/counterpart funding for Opex	<p>Note: Proposals that demonstrate highest share of counterpart funding will receive higher marks in evaluation. Further, financing that is firm and tied up with evidence will receive more marks compared to proposals that only provide expected support.</p> <p>5. Duration of Opex: (Recommended 15 years for STP and Sewer Networks)</p> <p>6. Operation cost for STP/Sewer network/I&D: INR Crs.</p> <table border="1" data-bbox="512 331 1358 1444"> <thead> <tr> <th>Source</th> <th>Amount INR Crs.</th> <th>Share in %</th> <th>Status (applied /approved)</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>Total Amount re-quired under NGP from NMCG</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Counterpart funding</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Other Government of India missions/program</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>State Government funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>15th Finance Com-mission funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>International loans/grant funding</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>User charges from HH</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Private Sector</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Any Other please specify</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Total</td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>						Source	Amount INR Crs.	Share in %	Status (applied /approved)	Remarks	Total Amount re-quired under NGP from NMCG					Counterpart funding					Other Government of India missions/program					State Government funds					15 th Finance Com-mission funds					International loans/grant funding					User charges from HH					Private Sector					Any Other please specify					Total				
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		<p>Note:</p> <p>a. Kindly note that PBIG funding cannot be used to finance opex and this should be included in non-PBIG funding from Namami Gange and/or other sources of counterpart finance.</p> <p>b. Proposals that demonstrate highest share of counterpart funding will receive higher marks in evaluation. Further, financing that is firm and tied up with evidence will receive more marks compared to proposals that only provide expected support.</p>
7.3	Period of completion of the PBIG grant supported activity (Recommended duration is max. two years)	

8. Land availability

8.1	Status of land with ULB	<p>i. Total land required for proposal..... Hectare</p> <p>ii. Land available (in possession of ULB) Hectare</p> <p>iii. Status of additional land (if land required is less than what is available in possessions of ULB)Hectare</p> <p>iv. Ownership of land (owned by ULB or pvt. Land) with full title (lease or freehold) Hectare</p>
8.2	Current land use: Please specify	<p>i.</p> <p>ii.</p>
8.3	Details of any encroachment if Govt. owned.	<p>i. For what purpose is the land being used by encroachers: e.g. residential/commercial/agriculture etc.</p> <p>ii. No. of affected people.....</p>
8.4	If Govt. land is yet to be transferred to the ULB/Implementing Agency, provide details and specify time required for transfer:	<p>i. Implementing Agency.....</p> <p>ii. Land to be transferred from</p> <p>iii. Land area to be transferred to ULBHectare,</p> <p>iv. Expected timeline for transfer and hand over to implementing agency months</p>
8.5	If private land is to be acquired, please provide details of time required for acquisition:	<p>i. Private land area to be acquiredHectare</p> <p>ii. Expected timeline for acquisition months</p>

9. Any existing study on environmental impact? If yes, please provide details.

10. Disbursement Milestones

Activity	Share in %	Details of activity to be completed at each milestone.	Indicative Date of activity completion	Remarks
At Selection of ULB				
At Award of work for construction				
At 25% of physical progress				
At 50% of physical progress				
At 75% of physical progress				
At receiving of CTO from approving authority if required (SPCB or any other)				

11. Any other information to provide in support of your proposal

Prepared by (tick all or some as applicable)

Description	Name of the officer	Designation	Signature and date
Staff at ULB			
Technical team from consultants/ Executing agency at ULB/State level			

Approved by (Name, designation and signature)

Description	Name of the officer	Designation	Signature and date
Competent authority at ULB			
SMCG/PMU			
State Nodal agency			

Note: There is no page limit for the proposal. The format provided is for convenience and guidance and the ULB may provide as much additional details as needed.

ANNEXURE 5

To be submitted when the following areas are selected under PBIG

10. New/Rehabilitation of Public/Community toilets

1. Name of the ULB: Municipal Corporation Rishikesh
2. Population

	2011 Census	2022 Projected	Basis for projection
2.1 Population	106320	138134	Incremental Increase Method
2.2 Households	21264	27627	

3. No. of HH without toilet: 552 Nos
4. No. of HH with toilets : 27075 Nos
5. Details of existing community toilets :

Location	Nos. of Existing Community Toilet	Nos. of Proposed Community Toilet	Footfall	O&M Con- ditions	User Fee If Any (INR)

6. Details of Public toilets:

Location	Nos. of Existing Public Toilet	Nos. of Proposed Public Toilet	Footfall	O&M Con- ditions	User Fee If Any (INR)
Ashutosh Nagar near Balaji Garden	01	Upgradation for Hi-tech	24	Operational	
ISBT (BHEL)	01	Upgradation for Hi-tech	100	Operational	
ISBT Sulabh Toilet-01	01	Upgradation for Hi-tech	150	Operational	
ISBT Sulabh Toilet-02	01	Upgradation for Hi-tech	250	Operational	
Kevlanand Chowk	01	Upgradation for Hi-tech	100	Operational	
Mayakund Naav Ghaat Marg	01	Upgradation for Hi-tech	100	Operational	
Triveni Ghaat	01	Upgradation for Hi-tech	200	Operational	
Ghaat Road near Post Office	01	Upgradation for Hi-tech	40	Operational	
Mukharjee Marg	01	Upgradation for Hi-tech	40	Operational	
Near Pappu Lassi Wala	01	Upgradation for Hi-tech	20	Operational	
Near Bhairav Mandir	01	Upgradation for Hi-tech	80	Operational	
Chandreshwar Nagar Near Shamshan Ghaat	01	Upgradation for Hi-tech	180	Operational	
Vishwakarma Chowk	01	Upgradation for Hi-tech	250	Operational	

Railway Road near Congress Bhawan	01	Upgradation for Hi-tech	100	Operational	
Near Railway Station (BHEL)	01	Upgradation for Hi-tech	200	Operational	
Purani Chungi, Haridwar Road	01	Upgradation for Hi-tech	90	Operational	
Koyal Ghaati	01	Upgradation for Hi-tech	40	Operational	
Tilak Road, Near Nagar Nigam Rishikesh	01	Upgradation for Hi-tech	80	Operational	
Amit Gram	01	Upgradation for Hi-tech	110	Operational	
Veerbhadra	01	Upgradation for Hi-tech	40	Operational	
Geeta Nagar	01	Upgradation for Hi-tech	40	Operational	
Gaura Devi Chowk Near Taxi Stand	01	Upgradation for Hi-tech	55	Operational	
ISBT, behind TGMOU Office	01	Upgradation for Hi-tech	280	Operational	
Tehsil	01	-	50	Operational	
Nagar Nigam Rishikesh, Near Sabhagaar	01	-	40	Operational	
ARTO Office	01	-	100	Operational	
Badoni Chowk	01	-	100	Operational	

7. Are these toilets are connected with sewer network or onsite system, please add details:

8. Financing

8.1	Amount and source of Finance/ counterpart funding for Capex	Source	Amount INR Crs.	Share in %	Status (applied / approved)	Remarks
		Total Amount required under PBIG from NMCG	2.26	100	Applied	
		Counterpart funding				
		Other Government of India missions/ program				
		State Government funds				
		15 th Finance Commission funds				
		International loans/grant funding				
		Private sector				
		Any Others funding please specify				
		Total	2.26	100	Applied	

8.2	Source of Finance/counterpart funding for Opex	<table border="1"> <thead> <tr> <th>Source</th> <th>Amount INR Crs.</th> <th>Share in %</th> <th>Status (applied /ap-proved)</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>Total Amount required under NGP from NMCG</td> <td>2.16</td> <td>35.0</td> <td>Applied</td> <td></td> </tr> <tr> <td>Counterpart funding</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Other Government of India missions/program</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>State Government funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>15th Finance Commission funds</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>International loans/grant funding</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>User charges from HH</td> <td>4.05</td> <td>65.0</td> <td></td> <td></td> </tr> <tr> <td>Private sector</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Any Other please specify</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Total</td> <td>6.21</td> <td>100.0</td> <td>Applied</td> <td></td> </tr> </tbody> </table>	Source	Amount INR Crs.	Share in %	Status (applied /ap-proved)	Remarks	Total Amount required under NGP from NMCG	2.16	35.0	Applied		Counterpart funding					Other Government of India missions/program					State Government funds					15 th Finance Commission funds					International loans/grant funding					User charges from HH	4.05	65.0			Private sector					Any Other please specify					Total	6.21	100.0	Applied	
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8.3	Period of completion of the PBIG grant supported activity (Recommended duration is max. two years)	02 Years																																																							

9. Land availability

9.1	Status of land with ULB	In Possession of ULB
9.2	Current land use: Please specify	For Public Toilets
9.3	Details of any encroachment if Govt. owned.	No encroachment
9.4	If Govt. land is yet to be transferred to the ULB/Implementing Agency, provide details and specify time required for transfer:	NA
9.5	If private land is to be acquired, please provide details of time required for acquisition:	NA

10. Disbursement Milestones

Activity	Share in %	Details of activity to be completed at each milestone.	Indicative Date of activity completion	Remarks
At Selection of ULB	1		1 Month	
At Award of work for construction	5	Tendering	4 Months	
At 25% of physical progress	30	Procurement of materials	6 Months	
At 50% of physical progress	30	50% of upgradation works	9 Months	
At 75% of physical progress	30	100% of upgradation works	11 Months	
At receiving of CTO from approving authority if required (SPCB or any other)	4		12 Months	

11. Any other information to provide in support of your proposal

Prepared by

Description	Name of the officer	Designation	Signature and date
Staff at ULB	Sandeep Raturi	J. E	
	Mr. Dinash Prasad Uniyal	E/E	
	Mr. Chandra Kant Bhojra Mr. Rahul Kumar Gaud	SMA M. N. P.	 

Approved by

Description	Name of the officer	Designation	Signature and date
SMCG/PMU	Shri Uday Raj Singh	Programme Director State Project Management Group, Dehradun	

ANNEXURE 6

To be submitted when the following areas are selected under PBIG

11. **Studies e.g. GIS mapping of infrastructure**
12. **Technical Assistance (TA) e.g. Research and Studies, Training, Knowledge Exchange and any other relevant to depollution of River Ganga.**

1. **Name of the ULB:** Municipal Corporation Rishikesh
2. **Population**

	2011 Census	2022 Projected	Basis for projection
1.1 Population	106320	138134	Incremental Increase Method
1.2 Households	21264	27627	

3. Studies

- 3.1 What are the objectives of the study?

Geo-Spatial survey of households not connected to sewer line and geo-tagging of onsite sanitation systems at Rishikesh have already been done earlier with support of GIZ-SGR and co-treatment facility in existing 26 MLD STP is sanctioned under Namami Gange by NMCG

- 3.2 What is the rationale for proposing this study? How does it help in supporting pollution abatement of River Ganga?

The municipal corporation needs GIS Mapping and GIS Tagging of wastewater drains, I&D Works, sewerage infrastructures etc. within the municipal corporation limit so that an effective sewerage & drainage system can be provided as well as it will provide a tool to optimize the revenue collection.

- 3.3 What is the scope of work?

Survey, data collection and design of GIS based application of sewerage infrastructures.

- 3.4 How will the study be undertaken e.g. consultancy, own staff, other : **Consultancy**

- 3.5 What is the timeline for completion of this study? : **01 Year**

- 3.6 What is the approximate cost of the study? Provide justification : **Capax – Rs. 0.25 Crore, Opex – Rs. 0.25 Crore**

- 3.7 What are the proposed disbursement milestones? E.g. on selection of ULB, on approval of work, on approval of draft, and on acceptance of final draft

- 3.8 How will the findings of this study be used?

It can be used to monitor more effective operation and maintenance of sewerage infrastructure, if there is a failure or problem, the location can be detected and the problem can be resolved immediately.

4. Training/Knowledge Exchange

4.1 What are the objectives?

Public Awareness Campaign is the effective way to make aware the residents and the people visiting the town about the evils of un-hygienic conditions created due to haphazard disposal of the wastes/garbage and will be helpful in waste management.

4.2 What is the rationale for proposing this activity? How does it help in supporting pollution abatement of River Ganga?

4.3 What is the scope of work? : *Public awareness campaigning*

4.4 What will be selection criteria for participants? : *Mass Campaigning*

4.5 How will this activity be undertaken e.g. consultancy, own staff, other : *Others like NGOs etc.*

4.6 What is the timeline for completion? : *02 Years*

4.7 What is the approximate cost? Provide justification : **Rs. 0.10 Crore**

4.8 What are the proposed disbursement milestones? E.g. on selection of ULB, on award of work, on approval of scope of work, on completion of a defined number of training/knowledge exchanges

5. Any other information to provide in support of your proposal

Prepared by

Description	Name of the officer	Designation	Signature and date
Staff at ULB	<i>Sandeep Rastogi</i> <i>Mr. Dinesh Prasad Uniyal</i> <i>Mr. Chandra Kant Bhatt</i> <i>Mr. Rahul Kumar Goyal</i>	<i>J.E</i> <i>E.E.</i> <i>SMA</i> <i>M. N. A.</i>	<i>[Signature]</i> <i>[Signature]</i> <i>[Signature]</i> <i>[Signature]</i>

Approved by

Description	Name of the officer	Designation	Signature and date
SMCG/PMU	Shri Uday Raj Singh	Programme Director State Project Management Group, Dehradun	

ANNEXURE -7**Other Area – Waste composting, incineration & Garbage Collection**

- Name of the ULB:** Municipal Corporation Rishikesh
- Population**

	2011 Census	2022 Projected	Basis for projection
1.1 Population	106320	138134	Incremental Increase Method
1.2 Households	21264	27627	

- At present, the municipal corporation needs 02 nos electric compost machine of 500 kg capacity for daily organic waste disposal and an electric incinerator machine for safe and scientific disposal of hazardous waste produced in the town.
Capax - Rs. 0.30 Crore, Opex - Rs. 0.70 Crore
- At present, the municipal corporation needs 05 nos Cow Dung Cake Making machine for proper disposal/use of cow dung and to stop flowing it into the drains.
Capax - Rs. 0.15 Crore, Opex - Rs. 0.306 Crore
- At present, the municipal corporation needs 20 nos Garbage Collection Vehicles for door to door collection of garbage.
Capax - Rs. 3.00 Crore, Opex - Rs. 5.90 Crore

Prepared by

Description	Name of the officer	Designation	Signature and date
Staff at ULB	Sandeep Raturi	J.E	
	Mr. Dimish Babad Unigal	E.E.	
	Mr. Chandra Kant Bhatt	SMA	
	Mr. Babul Kumar Goid	M.A.A	

Approved by

Description	Name of the officer	Designation	Signature and date
SMCG/PMU	Shri Uday Raj Singh	Programme Director State Project Management Group, Dehradun	

26267826 | 2022 ERK

सिंचाई खण्ड देहरादून।

सेवा में,

जिलाधिकारी

देहरादून।

17/10/2022

पत्रांक :- 3999/अ0अ0/सि0ख0दे0/एफ0पी0जेड0

दिनांक 3/10/2022

विषय :- बाढ़ मैदान परिक्षेत्रण के अन्तर्गत प्राप्त आपत्तियों/सुझावों के सम्बन्ध में।

महोदयः

कृपया उपरोक्त विषयक के सम्बन्ध में अवगतनीय है कि जनपद देहरादून के अन्तर्गत गंगा के दाहिने तट पर ऋषिकेश क्षेत्र में ढालवाला ड्रेन से पशुलोक बैराज एवं पशुलोक बैराज से हरिपुर कलां तक राज्य सरकार द्वारा बाढ़ मैदान परिक्षेत्रण की अनन्तिम अधिसूचना सं0-11(2)-2022-06(18) दिनांक 17/07/2022 जारी की गयी है, जिसका प्रकाशन दिनांक 30/07/2022 को दैनिक समाचार पत्र में किया गया है, एवं समाचार पत्र में प्रकाशन होने के 60 दिवस की अवधि के भीतर हितबद्ध व्यक्तियों से आपत्तियों एवं सुझाव मांगे गये हैं। (संलग्नक-1)

इसी क्रम में अवगतनीय है कि पूर्व में पशुलोक बैराज से हरिपुर कलां के मध्य बाढ़ मैदान परिक्षेत्रण की कार्यवाही में वन विभाग द्वारा वीरभद्र कक्ष सं0-1 एवं 02 को पूर्णतया वन क्षेत्र मानते हुए बाढ़ परिक्षेत्रण की कार्यवाही में अपने बीट मैप में बाढ़ परिक्षेत्र चिन्हित कर प्रतिषिद्ध एवं निर्बन्धित क्षेत्र का नक्शा एवं क्षेत्रफल आंकलित कर इस कार्यालय को अवगत कराया गया, जिसके आधार पर उक्त अनन्तिम अधिसूचना निर्गत हुयी है। (संलग्नक-2)

उपरोक्तानुसार अधिसूचना के समाचार पत्र में प्रकाशन की तिथि से 60 दिवस की अवधि के भीतर इस कार्यालय को मात्र एक (01) हितबद्ध व्यक्ति के सुझाव/आपत्ति प्राप्त हुये हैं। (संलग्नक-3) श्री सुरेन्द्र मोघा, स्वामी मोघा रिसोर्ट, ऋषिकेश की सम्पत्ति को पूर्व में उपरोक्तानुसार वन विभाग द्वारा उनके क्षेत्रान्तर्गत वीरभद्र कक्ष सं0-01 एवं 02 में दर्शाते हुए बाढ़ परिक्षेत्रण की कार्यवाही की गयी थी जिसके क्रम में श्री मोघा द्वारा अपनी भूमि को वन विभाग द्वारा उपरोक्तानुसार पूर्व में कराये गये सर्वेक्षण में वीरभद्र कक्ष सं0-1 एवं 02 की परिसीमा से बाहर होना बताया गया है। इनके द्वारा वन विभाग की विभिन्न जांच समितियों द्वारा उक्त सम्पत्ति की जांच आख्या भी अपने अनुरोध पत्र के साथ संलग्न कर प्रेषित की गयी है। उक्त जांच आख्याओं के अवलोकन से स्पष्ट होता है कि मोघा रिसोर्ट जिस भूमि पर निर्मित है वह भू-भाग पशुलोक बैराज से हरिपुर कलां तक बाढ़ मैदान परिक्षेत्रण कार्यवाही में वीरभद्र कक्ष संख्या 01 एवं 02 में कमशः उल्लेखित प्रतिषिद्ध जोन एवं निर्बन्धित जोन के क्षेत्रफल 25.23 है0 एवं 46.86 है0 भूमि में विद्यमान नहीं है।

अवगतनीय है कि बाढ़ मैदान परिक्षेत्रण अधिनियम-2012 की धारा 10 उपधारा 2 में निहित प्राविधानों के अन्तर्गत जिलाधिकारी/बाढ़ परिक्षेत्रण अधिकारी द्वारा मामले की सुनवाई का युक्तियुक्त अवसर प्रदान करने का प्राविधान है। अतः प्रकरण इस अनुरोध के साथ प्रेषित है कि आपत्तियों/सुझावों के निराकरण एवं बाढ़ मैदान परिक्षेत्रण की अन्तिम अधिसूचना शासन स्तर से जारी करने हेतु आवश्यक कार्यवाही करने की कृपा करें।

A.D.M.F./R.D.D.M./CRA

भवदीय

दिनांक 11/10/2022

जिलाधिकारी
देहरादूनअधिशायी अभियन्ता
सिंचाई खण्ड देहरादून

पत्रांक :- अ0अ0/सि0ख0दे0/एफ0पी0जेड0/संदिनांकित

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1- अधीक्षण अभियन्ता सिंचाई कार्यमण्डल देहरादून।

2- सहायक अभियन्ता सिंचाई खण्ड-प्रथम देहरादून।

3- श्री सुरेन्द्र मोघा, स्वामी- मोघा रिसोर्ट, ऋषिकेश।

अधिशायी अभियन्ता
सिंचाई खण्ड देहरादून

26268

प्रेषक,

जिलाधिकारी,
देहरादून।

सेवा में,

सचिव, सिंचाई,
उत्तराखण्ड शासन।

संख्या:- 349 / सी0आर0ए0-आपदा-2023 / देहरादून

दिनांक 27 जनवरी 2023

विषय:- उत्तराखण्ड बाढ मैदानी परिक्षेत्र अधिनियम 2012 में निहित प्राविधानों के अन्तर्गत बाढ मैदानी परिक्षेत्र कार्यों के सम्बन्ध में।

महोदय,

उपरोक्त विषयक उत्तराखण्ड शासन द्वारा जारी की गई अनन्तिम अधिसूचना संख्या 727 / 11(2)-2022-06 (18) दिनांक 17.07.2022 में दिये गये निर्देशों के क्रम में दिनांक 30/07/2022 को उक्त अधिसूचना का दो राष्ट्रीय दैनिक समाचार पत्र में प्रकाशन किया गया एवं अधिनियम की धारा 10 उपधारा 01 में उल्लेखित प्राविधानों का अनुपालन करते हुए 60 दिवस की अवधि के भीतर हितबद्ध व्यक्तियों से सुझाव मांगे गये जिन पर समयक विचारोपरान्त प्रतिषिद्ध या निर्बन्धित बाढ परिक्षेत्र घोषित करने की अन्तिम अधिसूचना राज्य सरकार द्वारा जारी की जानी है। उक्त अधिसूचना के प्रकाशन के 60 दिन पूर्ण हो चुके हैं एवं अन्तिम अधिसूचना निर्गत किये जाने हेतु अधिशासी अभियन्ता, सिंचाई खण्ड देहरादून द्वारा निम्नानुसार आख्या उपलब्ध कराई गई है।

अधिशासी अभियन्ता, सिंचाई खण्ड देहरादून के पत्रांक 1630 / सिं0ख0दे0 / एफ0पी0जेड0 दिनांक 03.10.2022 द्वारा अवगत कराया गया कि जनपद देहरादून के सीमान्तगत ढालवाला ड्रेन से पशुलोक बैराज एवं पशुलोक बैराज से हरिपुर कला तक गंगा नदी के दायें तट पर बाढ मैदान परिक्षेत्र अधिनियम 2012 के अध्याय-3 बाढ मैदान परिक्षेत्र के सर्वेक्षण एवं चित्रण में निहित प्राविधानों के अनुसार नदी के 25, एवं 100 वर्ष बाढ आवृत्ति की बाढ परिक्षेत्र का सर्वेक्षण, चित्रण का कार्य करते हुए कार्य स्थल पर डिमार्केशन पिलर्स लगाते हुए बाढ परिक्षेत्र को सजरा शीट पर भी अंकित किया जा चुका है, जिसका क्षेत्रवार विवरण निम्नानुसार है:-

1- ढालवाला ड्रेन से पशुलोक बैराज तक एवं गौहरीमाफी से रायवाला तक तहसील ऋषिकेश की टीम के साथ संयुक्त निरीक्षण करते हुए गंगा नदी की 25 एवं 100 वर्ष आवृत्ति की बाढ क्षेत्र के अक्षांश एवं देशांतरों को कार्यस्थल पर चिन्हित करते हुए राजस्व विभाग के सम्बन्धित लेखपालों द्वारा सजरा शीट पर उक्त बाढ परिक्षेत्र का अंकन किया गया साथ ही प्रतिषिद्ध एवं निर्बन्धित बाढ मैदान परिक्षेत्र की खाता खतौनी, खसरा/गाटा संख्या/बाढ मैदान भूमि का क्षेत्रफल आंकलन किये जाने का कार्य किया जा चुका है।

2- पशुलोक बैराज से लक्कड घाट तक उक्त क्षेत्र वन विभाग के देहरादून वन प्रभाग की ऋषिकेश राजि के कार्य क्षेत्र में आता है जो कि सर्वेक्षण के समय पुर्नवास एवं पशुलोक विभाग को वन विभाग द्वारा लीज पर दी गई है। राजि अधिकारी ऋषिकेश एवं वन विभाग की सर्वे टीम के साथ उक्त क्षेत्र का संयुक्त सर्वेक्षण किया गया गंगा नदी की 25 एवं 100 वर्ष आवृत्ति के अक्षांश एवं देशांतरों को कार्यस्थल पर चिन्हित करते हुए वन विभाग की सजरा शीट/बीट मैप पर प्रतिषिद्ध एवं निर्बन्धित बाढ मैदान परिक्षेत्रों का चिन्हीकरण एवं बाढ ग्रसित क्षेत्र के रकबे का आंकलन करने का कार्य पूर्ण किया जा चुका है।

3- श्यामपुर, खदरी खडकमाफ, हरिपुरकला- सर्वेक्षण के समय गंगा नदी के दायें तट पर श्यामपुर, खदरी खडकमाफ, हरिपुरकला के गाँवों में बन्दोबस्ती/सहायक अभिलेख अधिकारी, देहरादून की सर्वे टीम के साथ संयुक्त सर्वेक्षण किया गया गंगा नदी की 25 एवं 100 वर्ष आवृत्ति के अक्षांश एवं देशांतरों को कार्यस्थल पर चिन्हित करते हुए वन विभाग की सजरा शीट/बीट मैप पर प्रतिषिद्ध एवं निर्बन्धित बाढ मैदान परिक्षेत्रों का चिन्हीकरण एवं बाढ ग्रसित क्षेत्र के रकबे का आंकलन करने का कार्य पूर्ण किया जा चुका है।

इसके अतिरिक्त यह भी अवगत कराया गया है कि उपरोक्त रीच में गोहरीमाफी से हरिपुरकला के मध्य लगभग 08 कि0मी0 राजी जी नेशनल पार्क/वन क्षेत्र होने के कारण कार्यालय प्रमुख अभियन्ता (नियोजन अनुभाग) सिंचाई विभाग, उत्तराखण्ड देहरादून के पत्रांक 3511/प्र0अ0/सिं0वि0/नि0अनु0 दिनांक 23.09.2019 में दिये गये निर्देशों के क्रम में बाढ मैदान परिक्षेत्र का कार्य नहीं कराया गया।

उत्तराखण्ड बाढ मैदान परिक्षेत्र अधिनियम की धारा 10 उप धारा 02 में निहित प्राविधानों के अनुसार अनन्तिम अधिसूचना के समाचार पत्र में प्रकाशन के उपरान्त आपत्तिकर्ताओं/हितबद्ध व्यक्तियों की आपत्तियों की सुनवाई हेतु इस कार्यालय द्वारा दिनांक 03.12.2022 की तिथि नियत की गई थी, जिसमें मात्र एक आपत्तिकर्ता/हितबद्ध व्यक्ति के सुझाव/आपत्ति प्राप्त हुई।

इस कार्यालय के पत्र संख्या-1098/सी0आर0ए0/बा0परि0क्षे0/2022-23 दिनांक 30.12.2022 (छायाप्रति संलग्न) के द्वारा उक्त आपत्ति का निस्तारण सम्बन्धित हितबद्ध व्यक्ति की उपस्थिति में किया गया, जिसमें आपत्तिकर्ता/हितबद्ध व्यक्ति द्वारा सुनवाई के दौरान लिखित रूप में अधिसूचना में वर्णित अनुमन्य कार्यों के अनुसार ही भूमि के उपयोग की सहमति प्रकट की गई है। अतः सुनवाई हेतु अब कोई आपत्ति शेष नहीं है। उक्त आपत्ति का निराकरण होने के उपरान्त बाढ मैदान परिक्षेत्र अधिनियम 2012 के अध्याय-4 बाढ मैदानी की परिसीमाओं की अधिसूचना में निहित प्राविधानों के अनुसार प्रतिषिद्ध एवं निर्बन्धित जोनो को घोषित करने की अन्तिम अधिसूचना शासन स्तर से की जानी है।

अतः अधिशासी अभियन्ता, सिंचाई खण्ड देहरादून द्वारा दिये गये प्रस्ताव एवं प्राप्त आपत्ति का निराकरण आख्या मूल रूप में संलग्न कर इस आशय से प्रेषित किया जा रहा है कि जनपद देहरादून के अन्तर्गत गंगा नदी दाये तट पर बाढ मैदान परिक्षेत्र के प्रतिषिद्ध एवं निर्बन्धित जोनों को घोषित करने की अन्तिम अधिसूचना जारी किये जाने हेतु प्रस्ताव सादर प्रेषित है।

संलग्न:- उपरोक्तानुसार।

भवदीय,

(सोनिका)

जिलाधिकारी, देहरादून।

8/30/123

26270

35426/2023 HML

01/02/2023

जे०एल०शर्मा,
संयुक्त सचिव,
उत्तराखण्ड शासन।

जिलाधिकारी/बाढ़ परिक्षेत्रण प्राधिकारी,
देहरादून।

सिंचाई एवं बाढ़ नियंत्रण अनुभाग-02

देहरादून : दिनांक 25 जनवरी, 2023

विषय:- बाढ़ मैदान परिक्षेत्रण अधिनियम, 2012 के प्राविधानानुसार बाढ़ मैदान Flood Plain Zoning Plan के Draft के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक शासन की अधिसूचना संख्या-727/11(2)/2022-06(18)/2020 दिनांक 13.07.2022 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा निर्देश दिये गये हैं कि राज्य सरकार उक्त अधिसूचना के समाचार पत्र में प्रकाशित होने की तिथि से 60 दिन के अन्दर हितबद्ध व्यक्तियों से आपत्तियां एवं सुझाव जिलाधिकारी/बाढ़ परिक्षेत्रण प्राधिकारी देहरादून के कार्यालय में किसी भी कार्य दिवस को लिखित रूप में दिये जाने पर और उनपर सम्यक् रूप से विचार करने के पश्चात् प्रतिषिद्ध या निर्बन्धित करने की घोषणा की अन्तिम अधिसूचना जारी कर सकेगी।

अवगत कराना है कि उक्त अधिसूचना के प्रकाशन के 60 दिन पूर्ण हो चुके हैं, परन्तु इस सम्बन्ध में अन्तिम अधिसूचना हेतु अद्यतन प्रस्ताव शासन में अप्राप्त है।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया अधिसूचना के सम्बन्ध में प्राप्त आपत्तियों का निराकरण करते हुए बाढ़ मैदान परिक्षेत्रण अधिनियम-2012 की धारा-10 के अनुसार Flood Plain Zoning Plan का प्रस्ताव एक सप्ताह के अन्दर अनिवार्य रूप से शासन में उपलब्ध कराने का कष्ट करें।

भवदीय

Signed by Jai Lal Sharma
Date: 24-01-2023 17:50:52

(जे०एल०शर्मा)
संयुक्त सचिव।

.....A.D.M.F.I.D.....
जिलाधिकारी
देहरादून

ई-पत्रावली संख्या-22200. तददिनांक।
प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. आयुक्त गढ़वाल मण्डल, पौड़ी।
2. प्रमुख अभियन्ता, सिंचाई विभाग, देहरादून को इस आशय के साथ प्रेषित कि कृपया प्रश्नगत प्रकरण में जिलाधिकारी, देहरादून के साथ समन्वय स्थापित कर Flood Plain Zoning Plan का प्रस्ताव शीघ्र तैयार कराने का कष्ट करें।
3. मुख्य अभियन्ता स्तर-2, सिंचाई विभाग, देहरादून।
4. अधीक्षण अभियन्ता/अधिशाली अभियन्ता/नोडल अधिकारी, सिंचाई खण्ड, देहरादून।
5. गार्ड फाईल।

आज्ञा से,

Signed by Dinesh Singh
Badwal
Date: 24-01-2023 18:06:29
(दिनेश सिंह बड़वाल)
अनु सचिव।

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जनपद देहरादून के ऋषिकेश क्षेत्र में बाढ़ मैदान परिक्षेत्र पर प्रस्तुत आपत्तियों की सुनवाई हेतु दिनांक 03.12.2022 को आहूत की गई सुनवाई बैठक का कार्यवृत्त

जनपद देहरादून के ऋषिकेश क्षेत्र में गंगा नदी के दायें तट पर उत्तराखण्ड बाढ़ मैदान परिक्षेत्र अधिनियम-2012 के अंतर्गत शासन द्वारा जारी की गई अनन्तिम अधिसूचना संख्या 727/11(2)-2022-06 (18) दिनांक 17.07.2022 निर्गत की गयी जिसका प्रकाशन दिनांक 30/07/2022 को दो राष्ट्रीय दैनिक समाचार पत्र में करते हुए अधिनियम की धारा 10 उपधारा 01 में उल्लेखित प्राविधानों का अनुपालन करते हुए 60 दिवस की अवधि के भीतर हितबद्ध व्यक्तियों से सुझाव मांगे गये। अधिनियम की धारा 10 उप धारा 02 में निहित प्राविधानों के अनुसार समाचार पत्र में प्रकाशन के उपरान्त आपत्तिकर्ताओं/हितबद्ध व्यक्तियों की आपत्तियों की सुनवाई हेतु दिनांक 03.12.2022 की तिथि नियत की गई थी, जिसमें अधोहस्ताक्षरी की अध्यक्षता में निम्न अधिकारी/कर्मचारी/आपत्तिकर्ता द्वारा प्रतिभाग किया गया:-

- 1-अधिसूची अभियन्ता सिंचाई खण्ड देहरादून।
- 2-आपदा प्रबन्धन अधिकारी देहरादून।
- 3-सहायक अभियन्ता, सिंचाई खण्ड देहरादून।
- 4-श्री सुरेन्द्र मोघा, स्वामी मोघा रिसोर्ट ऋषिकेश।

बैठक का कार्यवृत्त निम्नवत है:-

1-अधिसूची अभियन्ता सिंचाई खण्ड देहरादून द्वारा अवगत कराया गया कि उक्त अनन्तिम अधिसूचना के निर्गत होने से पूर्व वनविभाग द्वारा कराये गए सर्वेक्षण में आपत्तिकर्ता की सम्पत्ति मोगा रिसोर्ट को आरक्षित वनभूमि का भाग मानते हुए प्रतिबंधित एवं निर्बंधित बाढ़ मैदान परिक्षेत्र की सीमाओं में सम्मिलित किया गया था, परन्तु वर्तमान में दिनांक 05.09.2022 को सर्वेक्षण समिति, वन क्षेत्राधिकारी ऋषिकेश एवं क्षेत्रीय स्टाफ तथा राजस्व विभाग के प्रतिनिधियों द्वारा स्थलीय संयुक्त जाँच/सर्वेक्षण कार्य किया गया जिसके अनुसार ऋषिकेश रेंज के अन्तर्गत ग्राम वीरपुर खुर्द, वीरभद्र मन्दिर के निकट जिस भूमि पर मोघा रिसोर्ट निर्मित है वह आरक्षित वन सीमा से बाहर है। (पताका-क)

2-तहसीलदार ऋषिकेश के पत्रांक 597/रा0का0/2015 दिनांक 28.05.2015 की आख्या के अनुसार प्रश्नगत मोघा रिसोर्ट, मौ0 बीरपुर खुर्द के खसरा 94ग रकबा 0.0450 है0, खसरा नं0 94ड मि0जु0 0.081 है0, खसरा 95 ख मि0जु0 रकबा 0.0130 है0 कुल रकबा 0.1390 है0 भूमि नई फरती श्रेणी 5(1) में दर्ज है जिसमें 19 कमरे पक्के व टीन शोड निर्मित हैं जिस पर श्री सुरेन्द्र कुमार पुत्र पल्दूराम नि0 वीरपुर खुर्द का दिनांक 03.06.1995 ई0 से पूर्व का कब्जा है तथा प्रश्नगत भूमि उत्तर प्रदेश जमींदारी विनाश एवं भूमि व्यवस्था अधिनियम की धारा 132 की भूमि नहीं है। (पताका-ख)

3-आपत्तिकर्ता श्री सुरेन्द्र मोघा द्वारा अपने आपत्ति पत्र दिनांक 22.09.2022 द्वारा पूर्व में जारी अन्तिम अधिसूचना को वनविभाग के उपरोक्त नवीनतम सर्वेक्षण के आधार पर बाढ़ मैदान परिक्षेत्र से अपनी सम्पत्ति को अवमुक्त रखने हेतु अनुरोध किया गया है। इसके अतिरिक्त आपत्तिकर्ता द्वारा अपना शपथपत्र प्रस्तुत किया गया है कि वे अपनी संपत्ति में वर्ष 1995 से पूर्व काबिज हैं एवं बाढ़ मैदान परिक्षेत्र के निर्बंधित/प्रतिबंधित बाढ़जोन की घोषणा करने के पश्चात् अधिसूचना में वर्णित अनुमन्य कार्यों के अनुसार ही अपनी सम्पत्ति का भू-उपयोग किया जायेगा। (पताका-ग)

उपरोक्त तथ्यों से प्रकाश में आया कि अन्तिम अधिसूचना की अनुसूची 01 (प्रतिषिद्ध जोन) में अंकित वीरभद्र कक्ष सं0 01 एवं 02 में उक्त सम्पत्ति विद्यमान नहीं है। यद्यपि प्रश्नगत सम्पत्ति आरक्षित वन क्षेत्र से बाहर है परन्तु बाढ़ मैदान परिक्षेत्र के अन्तर्गत सम्मिलित है। उत्तराखण्ड राज्य के अन्तर्गत उत्तराखण्ड बाढ़ मैदान परिक्षेत्र अधिनियम 2012 दिनांक 24.01.2013 से प्रचलित है एवं आपत्तिकर्ता अपनी भूमि पर उक्त अधिनियम के प्रकाशन से पूर्व वर्ष 1995 से काबिज है। (पताका-घ)

बाढ़ मैदान परिक्षेत्र अधिनियम 2012 में प्राविधानित है कि-

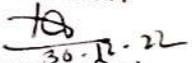
- धारा 11 उप-धारा 01:- राज्य सरकार, बाढ़ मैदान परिक्षेत्र अधिकारी की रिपोर्ट पर विचार करने के पश्चात क्षेत्र की परिसीमाओं में ऐसे परिवर्तन करने के आदेश देगी जैसा वह आवश्यक समझे।
- धारा 11 उप-धारा 03:- परन्तु यह कि नदी के भराव क्षेत्र में पूर्व से अवस्थित मानवीय बस्तियों को पुनर्वासित किये जाने की व्यवस्था भी राज्य सरकार द्वारा की जायेगी।
- धारा 17 उप-धारा 01:- अधिनियम की धारा 17 उप धारा 01 के अनुसार अपनी संपत्ति में आपत्तिकर्ता को अनुज्ञा देने से इनकार करने की स्थिति में आपत्तिकर्ता ऐसे प्रतिकार के संदाय का हकदार होंगे, जो भूमि अर्जन अधिनियम, 1994 की धारा 23 एवं 24 के अधीन अवधारित भूमि के मूल्य और उस मूल्य के बीच के अंतर से अधिक नहीं होगा जो कि उस तिथि में मिलता कि जब किसी कार्य कलाप के क्रियान्वयन की अनुज्ञा मिल गई होती या जब निर्गन्धन अथवा प्रतिषेद्ध अधिरोपित नहीं किया गया होता।

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यदि उक्त अधिसूचना के अन्तर्गत निहित प्राविधानों के अनुसार प्रतिषिद्ध क्षेत्र एवं निर्बंधित क्षेत्र में भूमि के उपयोग हेतु अनुमन्य कार्यों के विवरण के अनुसार ही आपत्तिकर्ता द्वारा अपनी सम्पत्ति का मू-उपयोग किया जाता है तो उस स्थिति में अधिनियम की धारा 11 उप धारा 01 के अनुसार बाढ़ मैदान परिक्षेत्रण की सीमाओं में संशोधन हेतु प्रस्ताव शासन स्तर को प्रेषित किया जाना उचित होगा। चूँकि आपत्तिकर्ता द्वारा अपनी भूमि के उपयोग को उक्त अधिसूचना में वर्णित प्राविधानों के अनुपालन में ही करने सम्बन्धी शपथपत्र प्रस्तुत किया गया है एवं इसके अतिरिक्त कोई अन्य आपत्ति शेष नहीं होने के दृष्टिगत विषयगत निर्माण को उपरोक्त प्राविधानों के अन्तर्गत अनुमन्य मानते हुए राज्य सरकार का समाधान होना सम्भव हो जायेगा एवं प्रकरण में अग्रेत्तर अन्तिम अधिसूचना निर्गत करने सम्बन्धी प्रस्ताव शासन स्तर को प्रेषित किया जा सकता है।

अतः विषयगत प्रकरण के निस्तारण हेतु उचित होगा कि आपत्तिकर्ता जो कि स्वयं की भूमि का उपयोगवर्ष 1995 ई० से करते आ रहा है, को स्वयं की भूमि का उपयोग अन्तिम अधिसूचना में विनिर्दिष्ट समस्त मानकों के अनुपालन में भूमि के उपयोग हेतु सशर्त अनुमति प्रदान करी जाये, जिसके फलस्वरूप शासन द्वारा क्षेत्र की परिसीमाओं में परिवर्तन का आदेश पारित करते हुए अन्तिम अधिसूचना निर्गत की जा सकेगी। अतः सुनवाई हेतु अब कोई आपत्ति शेष नहीं है उक्तानुसार अधिसूचना को अन्तिम रूप दिये जाने हेतु आख्या मूल पत्रावली सहित महोदया के अवलोकनार्थ सादर प्रेषित।


30.12.22
(कृष्ण कुमार मिश्रा)

अपर जिलाधिकारी वि०/रा०
देहरादून।

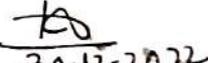
कार्यालय जिलाधिकारी देहरादून।

संख्या- 1018/सी०आर०ए०/बा०परि०क्ष०/2022-23

दिनांक 30 दिसम्बर 2022

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

- 1- जिलाधिकारी महोदया, देहरादून को सादर सूचनार्थ प्रेषित।
- 2- अधिशासी अभियन्ता, सिंचाई खण्ड, देहरादून को आवश्यक कार्यवाही हेतु प्रेषित।


30.12.2022
(कृष्ण कुमार मिश्रा)

अपर जिलाधिकारी वि०/रा०
देहरादून।

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नगर निगम ऋषिकेश

कार्यालय नगर निगम, ऋषिकेश।

हरिद्वार रोड़ ऋषिकेश, जिला देहरादून पिन कोड-249201

www.nagarnigamrithikesh.com, npprithikesh@gmail.com

0135-2430015, 18003135292

पत्रांक:-1971/स्वा0अनु0/2023-24

दिनांक :-25.10.2023

सेवा में,

जिला विकास अधिकारी,
विकास भवन
देहरादून।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 200/2014 "MC Mehta vs Union of India & ors" में पारित आदेश दिनांक 05/09/2023 विषयक।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र सं0 107/जि0ग0सु0स0/2022-23 दिनांक 12 अक्टूबर 2023 के क्रम में चाही गयी सूचना निम्नानुसार है-

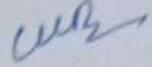
क्र स	बिन्दु	अनुपालन आख्या/सूचना
1	Lots of Hotel, Tourists and footprints eg Solid waste and sewage	<p>नगर निगम ऋषिकेश क्षेत्रान्तर्गत समस्त बड़े होटल, व्यवसायिक प्रतिष्ठान आदि, जो प्रतिदिन 50 मै0टन0 से अधिक कूड़े का उत्पाद करते हैं, को बल्क वेस्ट जनरेटर के अन्तर्गत शामिल किया जा रहा है। इस हेतु उक्त बल्क वेस्ट जनरेटरों से बायलोज के तहत यूजर चार्ज एकत्रित करने एवं मा0 उच्च न्यायालय में याजित वाद सं0 93/2022 जितेन्द्र यादव बनाम यूनियन ऑफ इण्डिया के क्रम में पारित आदेशों का अनुपालन करवाये जाने हेतु आदेशित भी किया जा रहा है।</p> <p>Sewage</p> <ul style="list-style-type: none"> नगर निगम ऋषिकेश क्षेत्रान्तर्गत 50 प्रतिशत क्षेत्र में सीवर लाईन स्थापित है, एवं शेष 50 प्रतिशत: घरों में सेप्टिक टैंक निर्मित है। सेप्टिक टैंक खाली कराये जाने हेतु नगर निगम ऋषिकेश द्वारा प्रोटोकॉल फोर सेप्टिक मैनेजमेंट लागू किया गया है, जिसमें नगर निगम ऋषिकेश द्वारा तीन डी-स्लजिंग वाहनों का पंजीकरण किया गया है। <p>MSW Disposal</p> <ul style="list-style-type: none"> वर्तमान में नगर निगम ऋषिकेश क्षेत्रान्तर्गत ऋषिकेश वेस्ट मैनेजमेंट द्वारा अनुबंध के तहत 23 डोर टू डोर कूड़ा कलेक्शन वाहनों के माध्यम से कूड़ा एकत्रित करने का कार्य किया जा रहा है एवं नगर निगम ऋषिकेश द्वारा मै स्वाम्बू इनोवेटिव लि0 द्वारा गोविन्द नगर स्थित कूड़ा निस्तारण केन्द्र एवं मै0 राजेश प्लास्टिक के माध्यम से सूखे कूड़े का निस्तारण किया जा रहा है। गीले कूड़े के निस्तारण हेतु नगर निगम ऋषिकेश द्वारा 23 कम्पोस्ट पिटों का निर्माण कर खाद बनाने का कार्य किया जा रहा है। नोट- वर्तमान में ठोस अपशिष्ट निपटान हेतु प्लान्ट स्थापित किये जाने के लिए 10 हेक्टेयर भूमि लालपानी ब्लॉक कक्ष संख्या 1 में वन विभाग द्वारा हस्तान्तरण की गयी है साथ ही उक्त भूमि पर प्लान्ट बनाने हेतु मै0 नैकॉफ कम्पनी को निविदा आमंत्रित किये जाने उपरान्त कार्यदेश जारी किया गया है। <p>Legacy Waste</p> <ul style="list-style-type: none"> नगर निगम ऋषिकेश क्षेत्रान्तर्गत गोविन्द नगर स्थित 2.72 घन मीटर लाख लीगेसी वेस्ट का निस्तारण मै0 राल्ज इण्डिया द्वारा अनुबंध के तहत कार्य किया जा रहा है।

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2	List of Drains	<p>Triveni Drain :- पूर्णतः टेप है। Rambha River :- सौन्दर्यीकरण का कार्य वन विभाग द्वारा किया जा रहा है। Lakkar Ghat STP Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है। IDPL STP Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है। Swarg Asharam STP Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है। Gadhi Shyampur Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है।</p>

अतः सूचना महोदय की सेवा में सादर प्रेषित है।

भवदीय,



सहायक नगर आयुक्त,
नगर निगम, ऋषिकेश।

प्रतिलिपि:- नगर आयुक्त महोदय, नगर निगम ऋषिकेश को सादर सूचनार्थ प्रेषित।

सहायक नगर आयुक्त,
नगर निगम, ऋषिकेश।



कार्यालय नगर पालिका परिषद, विकासनगर (देहरादून)

e-mail id-nagarpalikavikasnagar@gmail.com

पत्रांक :- 024 / ह0अधि0यो0मू0 / 2023-24

दिनांक : 27 अक्टूबर, 2023

सेवा में,

जिला विकास अधिकारी,
नोडल अधिकारी, देहरादून।



विषय :- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 200/2014MC MEHTA VS UNION OF INDIA & ORS में पारित आदेश दिनांक 05-09-2023 विषयक।

महोदय,

उपरोक्त विषयक आपके पत्र सं0-107/जी0मं0सु0सा0/2022-23 दिनांक 12 अक्टूबर, 2023 का अवलोकन करने का कष्ट करे, जिसमें यमुना बेसिन नगर पालिका सम्बन्धी सूचना चाही गयी है, जो निम्नवत् है :-

S.NO	ISSUSE	ANS/INFORMATION
1	सीवरेज	नगर पालिका परिषद विकासनगर क्षेत्रान्तर्गत वर्तमान में वार्ड नं0-07, 08, 03, 09 आंशिक वार्ड नं0-11 में सीवरेज लाईन है। वर्तमान में संपूर्ण नगर पालिका क्षेत्रान्तर्गत यू0यू0एस0डी0ए0 के माध्यम से सीवरेज हेतु निविदा आमन्त्रित की जा चुकी है।
2	इन्डस्ट्रीयल एपल्यूएन्ट डिसचार्ज।	नगर पालिका परिषद, विकासनगर क्षेत्रान्तर्गत कोई भी इन्डस्ट्री एरिया नहीं है।
3	एम0एस0डब्लू0 डिसपोजल	नगर पालिका परिषद विकासनगर क्षेत्रान्तर्गत मै0 जीरो वेस्ट इन कारपोरेशन के माध्यम से डोर-टू-डोर कुड़ा एकत्रित किया जा रहा है। पालिका द्वारा घर-घर सोर्स सैग्रीगेशन हेतु दो-दो डस्टबीन वितरित किये गये हैं। एकत्रित कुड़े के निस्तारण हेतु पालिका द्वारा ट्रेचिंग ग्राउण्ड में एम0आर0एफ0 सेंटर के माध्यम से अजैविक कूड़े का निस्तारण किया जा रहा है। जिसमें कॉम्पैक्टर एवं ट्रैमेल मशीन व इन्सीनेटर लगाया गया है। जैविक कूड़े के निस्तारण हेतु 08 नाडे पिट का निर्माण भी किया गया है।
4	आसन रीवर सैन्ड माईनिंग	सम्बन्धित बिन्दू नगर पालिका परिषद विकासनगर से सम्बन्धित नहीं है।

अतः उपरोक्तानुसार आख्या सादर प्रेषित।

भवदीय,

अधिसासी अधिकारी

नगर पालिका परिषद-विकासनगर



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कार्यालय नगर पालिका परिषद, विकासनगर (देहरादून)

पत्रांक- 006 / एस0बी0एम0 / 2023-24

दिनांक- 18 अक्टूबर 2023

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड, देहरादून।

विषय- स्वच्छ भारत मिशन (शहरी) अन्तर्गत विभिन्न कार्यवाहियों से सम्बन्धित सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्यक्त विषयक आपके कार्यालय आदेश के अनुपालन में स्वच्छ भारत मिशन (शहरी) अन्तर्गत माह सितम्बर 2023 में विभिन्न कार्यवाहियों से सम्बन्धित निर्धारित प्रारूप पर सूचना तैयार कर आपकी सेवा में प्रेषित की जा रही है।

सलंगनक-उपरोक्तानुसार।

भवदीय



अधिसासी अधिकारी
नगर पालिका परिषद, विकासनगर

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन, देहरादून।
- 2- जिलाधिकारी, देहरादून।



अधिसासी अधिकारी
नगर पालिका परिषद, विकासनगर

Month- 1 September - 30 September, 2023

जिले का नाम-देहरादून।

निकाय का नाम-नगर पालिका परिषद, विकासनगर।

एन्टी लिटरिंग एंड एंटी स्पिटिंग एक्ट- 2016

The Anti Littering & Anti Spitting Act- 2016 , के तहत सितम्बर माह में काटे गये चालानों की संख्या।	The Anti Littering & Anti Spitting Act- 2016 , के तहत सितम्बर माह में वसूल किया गया जुर्माना (रूपये में)
0	0

प्लास्टिक अपशिष्ट प्रबंधन नियम- 2016

50 माइक्रोन से कम के नॉन-बायोडिग्रेबल प्लास्टिक बैग/प्लास्टिक उत्पादों के उपयोग, बिक्री और भंडारण पर प्रतिबंध की तारीख।	"Plastic Waste Management Rules, 2016" के तहत सितम्बर माह में काटे गये चालानों की संख्या।	"Plastic Waste Management Rules, 2016" के तहत सितम्बर माह में वसूल किया गया कुल जुर्माना (रूपये में)।
01-07-2022	11	2500

प्लास्टिक कम्पेक्टर

निकाय में कुल प्लास्टिक कम्पेक्टर की संख्या।	सितम्बर माह में कुल कम्पेक्टर किये गये प्लास्टिक की मात्रा (टन) में।	सितम्बर माह में कम्पेक्ट किये गये प्लास्टिक के विक्रय कर अर्जित आय (रूपये में)	प्लास्टिक कम्पोस्ट से आतिथि तक कुल अर्जित आय (रूपये में)
01	9.5	15870	76790

बल्क वेस्ट जनरेटर

निकाय में कुल बल्क वेस्ट जनरेटर्स की संख्या।	ऑन साइट कंपोस्टिंग करने वाले बल्क वेस्ट जनरेटर्स की संख्या
05	शून्य

निकाय में कुल सरकारी कालोनी की संख्या।	ऑन साइट कंपोस्टिंग की शुरुआत करने वाली सरकारी कालोनी की संख्या
04	शून्य

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3-FJ 98
Issue-1-2
2-4
3-4



स्वजल परियोजना

जिला परियोजना प्रबन्धन इकाई

उत्तराखण्ड ग्रामीण पेयजल एवं स्वच्छता परियोजना

पेयजल विभाग - उत्तराखण्ड, सरस विपणन केन्द्र प्रथम तल,

विकास भवन, सर्वे चौक, देहरादून-248001



एक कदम स्वच्छता की ओर



फोन 0135.2660925

जल संचय

जीवन संचय

पत्रांक. श्रेयो / स्वजल / 2023

दिनांक: 2-11-2023

सेवा में,

नोडल अधिकारी /

जिला गंगा सुरक्षा समिति

देहरादून।

महोदय,

स्वच्छ भारत मिशन ग्रामीण (फेज-2) के अन्तर्गत जनपद में 04 विकासखण्ड स्तरीय प्लास्टिक कलेक्शन सेंटर का निर्माण ठोस अपशिष्ट प्रबन्धन (प्लास्टिक) के निस्तारण हेतु किया गया है, साथ ही जनपद के समस्त 06 विकासखण्डों में ठोस अपशिष्ट प्रबन्धन हेतु कूड़ा वाहन स्वजल द्वारा उपलब्ध कराया गया है कूड़ा वाहन के द्वारा ग्राम पंचायतों से कूड़ा पंचायती राज के सहयोग से कूड़ा निस्तारण केन्द्र में लाया जाता है जहां पर कूड़े को अलग-अलग किया जाता है।

भवदीय,

(सुशील मोहन डोभाल)
जिला विकास अधिकारी /
परियोजना प्रबन्धक

प्रभारी जिला खान अधिकारी/खान निरीक्षक
भूतत्व एवं खनिकर्म विभाग
जनपद देहरादून।

26279

सेवा में,

जिला विकास अधिकारी/नोडल अधिकारी
देहरादून।

संख्या: 777

/मा0एन0जी0टी0/भू0खनि0वि0दे0दून/2023-24,

दिनांक 31 अक्टूबर, 2023

विषय:

माननीय राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 200/2014 "MC Mehta vs Union of India & Ors" में पारित आदेश दिनांक 05.09.2023 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या 107/जि0गं0सु0स0/2022-23 दिनांक 12 अक्टूबर, 2023 का संदर्भ ग्रहण करने का कष्ट करे, जिसके द्वारा जिलाधिकारी देहरादून के कार्यालय पत्र संख्या 312/LBC दिनांक 09 सितम्बर, 2023 में उल्लिखित बिन्दुओं की सूचना उपलब्ध कराये जाने हेतु सम्बन्धित विभागों को निर्देशित किया गया है।

उक्त सम्बन्ध में अवगत कराना है कि उपरोक्त वर्णित पत्र दिनांक 12 अक्टूबर, 2023 में Ganga Basin Dehradun के बिन्दु संख्या 09 में Mining से सम्बन्धित बिन्दु की सूचना के सम्बन्ध में निम्नवत अवगत कराना है :-

अवगत कराना है कि जनपद क्षेत्रान्तर्गत नदी तल में चुगान कार्य उत्तराखण्ड उपखनिज (बालू, बजरी, बोल्टर) चुगान नीति, 2016 एवं उत्तराखण्ड उप-खनिज (परिहार) नियमावली-2023 में निहित प्राविधानों के अनुसार पर्यावरण एवं पारिस्थितिकी को ध्यान रखते हुए वैज्ञानिक और उच्च विनियमित तरीके से ही खनन कार्य का संचालन किया जाता है। नदी तल क्षेत्र में खनन पट्टे की स्वीकृत से पूर्व ई0आई0ए0 नोटिफिकेशन, 2006 के अन्तर्गत पर्यावरण एवं वन मंत्रालय, भारत सरकार द्वारा गठित राज्य स्तरीय पर्यावरण प्रभाव प्राधिकरण से पर्यावरणीय अनुमति प्राप्त किया जाना अनिवार्य होता है। पर्यावरण एवं वन मंत्रालय, भारत सरकार द्वारा स्वीकृत पर्यावरणीय अनुमति एवं अनुमोदित खनन योजना के अनुसार ही नदी तल सीमांकित/स्वीकृत क्षेत्र में अनुमत गहराई तक चुगान कार्य किया जाता है। नदी तल में चुगान कार्य किये जाने से पूर्व सम्बन्धित खनन पट्टाधारक को उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड से संचालनार्थ सहमति (Consent to operate) की अनुमति प्राप्त किया जाना होता है, उसके उपरान्त ही सम्बन्धित पट्टाधारक द्वारा खनन पट्टा क्षेत्र में राज्य में प्रख्यापित नीति एवं नियमावली के प्राविधानुसार ही चुगान कार्य मानव शक्ति/मैनवल विधि से संचालित किया जाता है। वर्तमान में राज्य में प्रख्यापित उत्तराखण्ड उप-खनिज (परिहार) नियमावली-2023 के प्राविधानुसार नदी तल उपखनिज क्षेत्रों में जे0सी0बी0, पोकलैण्ड, सैक्शन मशीन, लिफ्टर आदि मशीनों द्वारा खनन/चुगान कार्य नहीं किया जायेगा का प्राविधान वर्णित है। उक्त के अतिरिक्त उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली, 2021 के प्राविधानुसार जनपद स्तर पर राजस्व विभाग, खनन विभाग एवं पुलिस विभाग के द्वारा अवैध खनन, अवैध परिवहन की रोकथाम हेतु समय-समय पर संयुक्त रूप एवं पृथक-पृथक से रूप छापेमारी की जाती है तथा छापेमारी के दौरान पकड़े गये अवैध खननकर्ता एवं परिवहनकर्ता पर नियमानुसार अर्थदण्ड अधिरोपित करते हुए वसूली हेतु आख्या जिलाधिकारी महोदया को प्रेषित की जाती है।

अतः उपरोक्तानुसार आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

Mohd. Nazim Raza
(मोहम्मद काजिम रजा)

प्रभारी जिला खान अधिकारी/खान निरीक्षक
देहरादून।

संख्या: 777

/मा0एन0जी0टी0/भू0खनि0वि0दे0दून/2023-24, तददिनांकित।

प्रतिलिपि :-

जिलाधिकारी महोदया देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

Mohd. Nazim Raza
प्रभारी जिला खान अधिकारी/खान निरीक्षक
देहरादून।

26280

ई-मेल द्वारा

कार्यालय उप जिला कार्यक्रम समन्वयक / जिला विकास अधिकारी, देहरादून।

पत्रांक 510 / मनरेगा / 2023-24 दिनांक 31/10/2023

नोडल अधिकारी,
जिला गंगा सुरक्षा समिति,
जनपद देहरादून।

विषय:- मा0 प्रधानमंत्री जी के महत्वाकांक्षी कार्यक्रम अमृत सरोवर के अन्तर्गत प्रत्येक जनपद में 75 सरोवर निर्मित किये जाने विषयक।

उपरोक्त विषयक अवगत कराना है कि मा0 प्रधानमंत्री जी के महत्वाकांक्षी कार्यक्रम अमृत सरोवर के अन्तर्गत शासन द्वारा प्रत्येक जनपद को 75 सरोवर निर्मित किये जाने का लक्ष्य दिया गया, जिसके सापेक्ष जनपद देहरादून में ग्राम्य विकास विभाग (मनरेगा) द्वारा 84 तथा वन विभाग, देहरादून द्वारा 24 अमृत सरोवर कुल 108 अमृत सरोवरों का निर्माण किया गया है जिसका विवरण निम्नानुसार है:-

क्र0सं0	विभाग / डिवीजन का नाम	सरोवर संख्या	की	कुल क्षेत्रफल (एकड़)	कुल जल संग्रहण क्षमता (क्यूबिक मी0)
1.	ग्राम्य विकास विभाग	84		26.98	73307
2.	वन विभाग, देहरादून	24		1.314	3372
	कुल योग	108		28.294	76679

(सुशील मोहन डोभाल)
उप जिला कार्यक्रम समन्वयक /
जिला विकास अधिकारी,
देहरादून।

26281



कार्यालय प्रभागीय वनाधिकारी देहरादून वन प्रभाग, देहरादून।
 पत्रांक:-3764/29-3, देहरादून, दिनांक-21, नवम्बर, 2023.

दूरभाष : 0135-2627612

ई-मेल : dfodoon@gmail.com

सेवा में,

जिलाधिकारी,
 देहरादून।

विषय:-

मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014 " M.C Mehta Vs Union of India & Ors" में पारित आदेश दिनांक 05.09.2023 के सम्बन्ध में।

संदर्भ:-

आपका पत्रांक-406/एल0बी0सी0-2023, दिनांक-14.11.2023.

महोदया,

मा0 राष्ट्रीय हरित अधिकरण में योजित मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014 " M.C Mehta Vs Union of India & Ors" में पारित आदेश दिनांक 05.09.2023 के प्रस्तर संख्या संख्या-10 के सम्बन्ध में वन विभाग से सम्बन्धित आख्या निम्न प्रकार है:-

Report on issues raised by the applicant

S. no	Issues raised pertaining to the District Dehradun	Action taken/initiated in District Dehradun
1	Forest fires	Every year, forest fire management plan is prepared before the onset of fire season and steps are taken to minimize incidents of forest fire. Nodal department for preparation and implementation of district forest fire plan is the Forest Department.

Report on implementation of 2016 order

S. no	Issues raised pertaining to the District Dehradun	Action taken/initiated in District Dehradun
1	Afforestation and setting up of biodiversity parks	A PDF of all the works regarding plantation and establishment of Eco parks done by Dehradun Forest division under Namami Gange Scheme is being annexed.
2	Restoration of water bodies	A PDF of all the works done by Dehradun Forest division in Sanjay Jheel, Rishikesh is being annexed.

संलग्न-उपरोक्तानुसार।

भवदीय,

(वैभव कुमार सिंह)
 प्रभागीय वनाधिकारी,
 देहरादून वन प्रभाग, देहरादून।



कार्यालय नगर निगम, ऋषिकेश

Haridwar Road Rishikesh, Distt-Dehradun, Pin-249201
 www.nagarnigamrshikesh.com, npprshikesh@gmail.com

☎: 0135-2430015, 📞: 18003135292

दिनांक ०२.11.2023

पत्राक- २०३४ / SUP / 2023-24

सेवा में,

जिलाधिकारी महोदया,
देहरादून।

विषय:- मा० उच्च न्यायालय, नैनीताल में दायर रिट याचिका संख्या-93/2022 (पी०आई०एल०) जितेन्द्र यादव बनाम भारत व अन्य में पारित आदेशों के अनुपालन किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक नगर निगम, ऋषिकेश द्वारा मा० उच्च न्यायालय, नैनीताल में दायर रिट याचिका संख्या- 93/2022 (पी०आई०एल०) जितेन्द्र यादव बनाम भारत संघ व अन्य में पारित आदेशों के अनुपालन में की गयी कार्यवाही का विवरण निर्धारित प्रारूप पर निम्नवत है:-

दिनांक 01.07.2022 से 30.09.2023 तक की गयी कार्यवाही का विवरण									
क्र० सं०	विभाग/निकाय कानाम	प्रवर्तन(Enforcement)						आई०ई०सी० (I.E.C)	
		निरीक्षणों की संख्या	उल्लंघन की संख्या	चलानों की संख्या	जब्तीकरण की मात्रा (कि०ग्रा० में)	अर्थदण्ड	प्रशिक्षण	प्रचार-प्रसार	निगरानी
1	नगर निगम, ऋषिकेश	400	188	188	102.5	111200	125	140	170
दिनांक 01.10.2023 से 31.11.2023 तक की गयी कार्यवाही का विवरण									
क्र० सं०	विभाग/निकाय कानाम	प्रवर्तन(Enforcement)						आई०ई०सी० (I.E.C)	
		निरीक्षणों की संख्या	उल्लंघन की संख्या	चलानों की संख्या	जब्तीकरण की मात्रा (कि०ग्रा० में)	अर्थदण्ड	प्रशिक्षण	प्रचार-प्रसार	निगरानी
2	नगर निगम, ऋषिकेश	60	49	49	10	122300	8	30	60
	कुल योग (Total)	460	237	237	112.5	233500	133	170	230

अतः सूचना महोदय की सेवा में सादर प्रेषित है।

भवदीय

सहायक नगर आयुक्त,
नगर निगम, ऋषिकेश।

प्रतिलिपि:- नगर आयुक्त महोदय, नगर निगम ऋषिकेश को सादर सूचनार्थ प्रेषित।

सहायक नगर आयुक्त,
नगर निगम, ऋषिकेश

26283

कार्यालय नगर पालिका परिषद, विकासनगर (देहरादून)

पत्रांक:- 806 / एस0बी0एम0 / 2023-24

दिनांक-18 अक्टूबर 2023

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड, देहरादून।

विषय- स्वच्छ भारत मिशन (शहरी) अन्तर्गत विभिन्न कार्यवाहियों से सम्बन्धित सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आपके कार्यालय आदेश के अनुपालन में स्वच्छ भारत मिशन (शहरी) अन्तर्गत माह सितम्बर 2023 में विभिन्न कार्यवाहियों से सम्बन्धित निर्धारित प्रारूप पर सूचना तैयार कर आपकी सेवा में प्रेषित की जा रही है।

सलंगनक-उपरोक्तानुसार।

भवदीय



अधिसासी अधिकारी
नगर पालिका परिषद, विकासनगर

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन, देहरादून।
- 2- जिलाधिकारी, देहरादून।

अधिसासी अधिकारी
नगर पालिका परिषद, विकासनगर



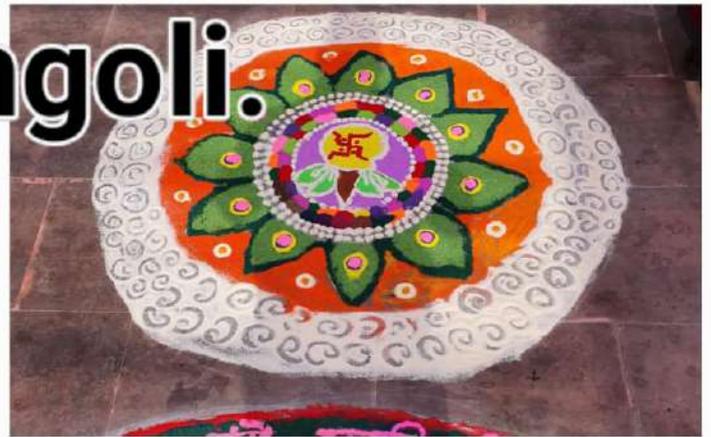


Ganga Utsav Painting.





Ganga Utsav



Rangoli.



मेरी गंगा मेरी जिम्मेदारी

मेरी गंगा मेरी जिम्मेदारी

26286



Swachta Pakwada GauriMafi.



26287



Swachhta Pakhwada Gaurimafi.



26288

Yoga Day



26289



Yoga Divas



38 वर्षों में 354 अंकित

स्वतंत्र चेतना

उत्तर प्रदेश, उत्तराखण्ड व नई दिल्ली से प्रकाशित

हरिद्वार, वर्ष 10 अंक 354
 बुधवार 08 नवम्बर, 2023
 ₹ 12 मूल्य ₹ 4.00

www.swatantrachetnaneews.com

परिवारवाद का सबसे बड़ा प्रतीक है कर्मठता : मोदी

निबंध लेखन प्रतियोगिता का आयोजन



स्वतंत्र चेतना

ऋषिकेश। जिलाधिकारी देहरादून की अध्यक्षता में गठित जिला गंगा सुरक्षा समिति के नामित सदस्य एवं नगर निगम ऋषिकेश के स्वच्छता ब्राण्ड अम्बेसडर पर्यावरण विद विनोद जुगलान के संयोजन में नालन्दा शिक्षण संस्थान खदरी श्यामपुर में 'जीवन का आधार है गंगा' विषय पर निबंध लेखन प्रतियोगिता का आयोजन किया गया जिसमें 50 से अधिक छात्र छात्राओं ने प्रतिभाग किया। निबन्ध लेखन में विद्यालय के अनुज राणा कक्षा नौवीं प्रथम, कुमारी प्रियंका नेगी कक्षा दस द्वितीय, कुमारी भावना कक्षा नौवीं तृतीय, एवं कुमारी भूमिका कक्षा दस चतुर्थ, सेजल कश्यप कक्षा ग्यारहवीं ने पंचम स्थान पर रहे। समिति के नामित सदस्य विनोद जुगलान ने विद्यार्थियों को गंगाजी की अविरलता निर्मलता के साथ साथ गंगाजी के सांस्कृतिक और आर्थिक महत्व के बारे में जानकारी देते हुए कहा कि गंगाजी जल और जीवन दायिनी होने के साथ साथ मोक्षदायिनी भी है। उन्होंने कहा कि गंगाजी भारत की राष्ट्रीय नदी है जिसका विश्व में धार्मिकता के साथ साथ वैज्ञानिक महत्व भी है। गंगाजी की निर्मलता और अविरलता के लिए नमामि गंगे जैसी महत्वपूर्ण योजनाएं संचालित की गई हैं। सामुदायिक प्रयासों के बिना कोई भी सरकारी योजना सफल होना कठिन है। गंगाजी की स्वच्छता हो या पर्यावरण संरक्षण हमें मिलजुलकर सामूहिक प्रयास करने होंगे। मंगलवार को जिला गंगा समिति के नामित सदस्य एवं नगर निगम ऋषिकेश के स्वच्छता ब्राण्ड अम्बेसडर विनोद जुगलान ने निबन्ध प्रतियोगिता के विजयी घोषित प्रतिभागियों को नमामि गंगे क्रियाकलाप समिति की ओर से दोषी समिति चिन्ह और नमामि गंगे के

त्रिवेणी घाट पर दो दिवसीय गंगा उत्सव शुरू उत्सव में महिला स्वयं सहायता समूह की ओर से लगाए गए हैं स्टॉल

संवाद न्यून एजेन्सी

ऋषिकेश। डीएम के निर्देशन पर जिला गंगा सुरक्षा समिति और नगर निगम ऋषिकेश की ओर से त्रिवेणीघाट में दो दिवसीय गंगा उत्सव का आयोजन हुआ। नगर में छात्रों ने स्वच्छता जनजागरूकता रैली निकाली। छात्रों ने त्रिवेणीघाट पर स्वच्छता अभियान चलाकर लोगों को स्वच्छता के प्रति जागरूक किया। उत्सव में स्थानीय स्वयं सहायता समूह की ओर से स्टॉल लगाए गए हैं।

शनिवार को मेयर अनिता ममगाई, जिला विकास अधिकारी सुरशील मोहन डोभाल, समिति के जिला परिचयन अधिकारी रविशंकर पांडेय, नगर निगम के स्वच्छता

छात्रों ने निकाली जनजागरूकता रैली, त्रिवेणीघाट पर चलाया स्वच्छता अभियान

ब्रांड एंबेसडर विनोद जुगलान ने संयुक्त रूप से कार्यक्रम का उद्घाटन किया। छात्र-छात्राओं ने सरस्वती वंदना, स्वागत गीत, नृत्य नाटिका के साथ साथ गंगा स्वच्छता नुबकड़ नाटक का मंचन किया गया। जिला गंगा सुरक्षा समिति के नामित सदस्य विनोद जुगलान ने कार्यक्रम में गंगा स्वच्छता को शपथ दिलाने हुए प्लास्टिक का प्रयोग न करने का भी संकल्प दिलाया।

मेयर अनिता ममगाई ने कहा कि गंगा की पवित्रता हम सबका कर्तव्य है। सरकार के साथ साथ जनता के सामूहिक प्रयासों से

ही गंगा को निर्मलता संभव है। सरकार और जनता के साझा प्रयासों से ही विकास योजनाओं का सफल क्रियान्वयन संभव है। डीडीओ और नमामि गंगे के नोडल अधिकारी सुरशील मोहन डोभाल ने कहा कि ऐसे कार्यक्रमों में बच्चों को भागीदारी से न केवल उनके व्यक्तित्व का विकास हो रहा है, बल्कि हम अगली पीढ़ी को गंगा के प्रति उनके दायित्व का बोध कराने में भी सफल होंगे।

इस मौके पर नमामि नर्मदा संघ के प्रांत संयोजक डॉ. राजे नेगी, रोटरी ऋषिकेश के अध्यक्ष दीपक तापन, समिति नामित सदस्य सुदामा सिंघल, प्रतिभा सरन, मंजू जोशी, नीलम चमोली, कोमल पिल्लियाल आदि शामिल रहे।



त्रिवेणी घाट पर स्वच्छता अभियान चलाते छात्र-छात्राएं। www.sanghaindia.com

सामूहिक प्रयासों से ही संभव है गंगा की निर्मलता

जागरूक संसाधक ऋषिकेश। जिला गंगा सुरक्षा समिति केराटन व नगर निगम ऋषिकेश के संयुक्त तत्वाधान में ऋषिकेश के त्रिवेणी घाट पर दो दिवसीय गंगा उत्सव के पहले दिन विभिन्न कार्यक्रम आयोजित किए गए। इस अवसर पर स्वच्छता जनजागरूकता रैली के साथ गंगा तट पर स्वच्छता अभियान भी चलाया गया।

शनिवार को त्रिवेणी घाट पर आयोजित दो दिवसीय गंगा उत्सव का उद्घाटन महापौर अनीता ममगाई, जिला विकास अधिकारी सुरशील मोहन डोभाल, जिला परिचयन अधिकारी रविशंकर पांडेय ने संयुक्त रूप से दीप प्रज्वलित कर किया। इससे पूर्व नगर निगम परिसर में स्वच्छता जन जागरूकता रैली को नगर निगम के स्वच्छता ब्रांड एंबेसडर विनोद जुगलान व हैप्पी होम स्कूल की प्रधानाचार्या प्रतिभा सरन ने हरी झंडी दिखाकर



त्रिवेणी घाट पर गंगा उत्सव का शुभारंभ करती महापौर अनीता ममगाई। www.sanghaindia.com

मुख्य वाजार होते हुए जागरूकता रैली त्रिवेणी घाट पहुंची। रैली को संयोजित करते हुए महापौर ने कहा कि गंगा की पवित्रता हम सबका कर्तव्य है। सरकार के साथ-साथ जनता के सामूहिक प्रयासों से ही गंगा की निर्मलता संभव है। सरकार और जनता के साझा प्रयासों

उतरा जा सकता है। डीडीओ केराटन एवं नमामि गंगे के नोडल अधिकारी सुरशील मोहन डोभाल ने कहा कि ऐसे कार्यक्रमों में बच्चों को भागीदारी से न केवल उनके व्यक्तित्व का विकास हो रहा है बल्कि हम अगली पीढ़ी को गंगाजी के प्रति उनके दायित्व का बोध

छात्राओं ने गंगा स्वच्छता नुबकड़ नाटक मंचन कर स्वच्छता जागरूकता का संदेश दिया गया। अंत में गंगा दीपदान के साथ गंगा आरती की गई। इस अवसर पर नुबकड़ नाटकों को गंगा स्वच्छता की शपथ दिलाने हुए प्लास्टिक का प्रयोग न करने का भी संकल्प कराया गया। जिला परिचयन अधिकारी आरके पांडेय ने बताया कि रविवार को नुबकड़ नाटक एवं गंगा अवतरण करवा और घाट पर तट कार्यक्रम आयोजित किया जाएगा। इस अवसर पर नमामि नर्मदा संघ के प्रांत संयोजक डॉ. राजे नेगी, रोटरी ऋषिकेश के चार्टर्ड अध्यक्ष दीपक तापन, समिति नामित सदस्य सुदामा सिंघल, जिला संस्कृति उद्यान नवस को पारतोष पद्म संयोजक प्रतिभा सरन, स्वच्छता परिचयन को सामूहिक विकास विशेषज्ञ मंजू जोशी, सामाजिक कार्यकर्ता नीलम चमोली, शिक्षिका



अधिकेस संवाददाता।

जिलाधिकारी देहरादून की अध्यक्षता में गाँवत जिला गंगा सुरक्षा समिति के नामित सदस्य एवं नगर निगम अधिकेश के स्वच्छता ब्राण्ड अम्बेसडर पर्यावरण विद विनोद जुगलान के संयोजन में नालन्दा शिक्षण

संस्थान खदरो श्यामपुर में 'जीवन का आधार है गंगा' विषय पर निबंध लेखन प्रतियोगिता का आयोजन किया गया। जिसमें 50 से अधिक छात्र छात्राओं ने प्रतिभाग किया।

निबन्ध लेखन में विद्यालय के अनुज

'जीवन का आधार है गंगा' विषय पर निबंध एवं लेखन प्रतियोगिता आयोजित

राणा कक्षा नौवी प्रथम, कुमारी प्रियंका नेगी कक्षा दस द्वितीय, कुमारी भावना कक्षा नौवी तृतीय, एवं कुमारी भूमिका कक्षा दस चतुर्थ, सेजल कश्यप कक्षा ग्यारहवीं ने पंचम स्थान पर रहे। समिति के नामित सदस्य विनोद जुगलान ने विद्यार्थियों को गंगा की अविरलता निर्मलता के साथ साथ उसके सांस्कृतिक और आर्थिक महत्व के बारे में जानकारी देते हुए कहा कि गंगा जल और जीवन दायिनी होने के साथ साथ मोक्षदायिनी भी है।

उन्होंने कहा कि गंगा भारत की राष्ट्रीय नदी है जिसका विश्व में धार्मिकता के साथ साथ वैज्ञानिक महत्व भी है। गंगा की

निर्मलता और अविरलता के लिए नमामि गंगे जैसी महत्वपूर्ण योजनाएं संचालित की गई हैं।

सामुदायिक प्रयासों के बिना कोई भी सरकारी योजना सफल होना कठिन है। गंगाजी की स्वच्छता हो या पर्यावरण संरक्षण हमें मिलजुलकर सामूहिक प्रयास करने होंगे। मंगलवार को जिला गंगा समिति के नामित सदस्य एवं नगर निगम अधिकेश के स्वच्छता ब्राण्ड अम्बेसडर विनोद जुगलान ने निबन्ध प्रतियोगिता के विजयी घोषित प्रतिभागियों को नमामि गंगे क्रियान्वयन समिति की ओर से टोपी, स्मृति चिन्ह और नमामि गंगे के नोडल अधिकारी प् जिला विकास

अधिकारी सुशील मोहन डोभाल द्वारा जारी प्रशस्ति प्रमाण पत्र प्रदान किये। उन्होंने निबन्ध प्रतियोगिता में प्रतिभाग करने वाले बच्चों का उत्साहवर्धन किया।

इस अवसर पर नालन्दा शिक्षण संस्थान की ओर से जुगलान को अंगवस्त्र ओढ़कर सम्मानित किया गया। मौके पर विद्यालय के मुख्य प्रबंधक महावीर उपाध्याय, प्रधानाचार्य विक्रम सिंह नेगी, जूनियर हाईस्कूल की प्रधानाध्यापिका राम प्यारी कलूड़ा, शिक्षक वीरेंद्र रपाल, ईशम सिंह सैनी, प्रवेश सकलानी, शिक्षिका योगिता भट्ट, मनीषा रपाल, पूनम ध्यानी प्रमुख रूप से उपस्थित रहे।



उत्तराखंड अतिकेस

"जीवन का आधार है गंगा " विषय पर निबंध एवं लेखन प्रतियोगिता आयोजित

9 seconds ago



उत्तर प्रदेश नदी
संयंत्रण,
उत्तराखण्ड शासन

65/62
05/12/17

मुख्य अभियंता
उत्तराखण्ड अवधारण एवं
नगर विकास प्राधिकरण, देहरादून।
सुपाध्यक्ष / जिलाधिकारी,
जिला स्तरीय विकास प्राधिकरण,
पीड / देहरादून।

उत्तराखण्ड
हरिद्वार रुडकी विकास प्राधिकरण,
हरिद्वार।

भाषा अनुभाग - 2

देहरादून, दिनांक 29 नवम्बर, 2017

विषय: मा0 राष्ट्रीय ग्रीन ट्रिब्यूनल द्वारा पारित आदेशों के क्रम में पर्वतीय क्षेत्र हेतु यथा ऋषिकेश से गंगा नदी के किनारे अपेक्षित रेग्यूलेशन पोलिसी, निर्माण कार्य हेतु माईडलाईन्स एवं बाईलॉज निर्गत किये जाने विषयक।

संदर्भ,
उपरोक्त विषयक पत्राचार के माध्यम से सम्बन्धित विचारपत्राचार जियो मये निर्णयानुसार मुझे
आ कहने का निर्देश हुआ है कि मा0 राष्ट्रीय ग्रीन ट्रिब्यूनल द्वारा पारित आदेशों के क्रम में
पर्वतीय क्षेत्र यथा ऋषिकेश से गंगा नदी के किनारे विकास/निर्माण विम्नलिखित प्रतिबन्धों के
धीन अनुमति दिये जाने की सर्वे रसोतृष्टि प्रदान की जाती है:-

पर्वतीय क्षेत्र

क) प्रतिबन्धित जोन

ट्रिब्यूनल द्वारा गंगा नदी के मध्य से 100 मीटर तक के क्षेत्र को प्रतिबन्धित जोन
परिचित किया गया है। पर्वतीय भू-भाग की स्थायकता एवं नदी प्रवाह के दृष्टिगत इस क्षेत्र के
तिबन्धित क्षेत्र का निर्माण विम्नानुसार निर्धारित किया जाता है:-

- नदी के मध्य से 100 मीटर अथवा पच्चीस साल के अन्तराल के आधार पर (floods upto
5 year frequency) बाढ़ प्रभावित क्षेत्र में से जो अधिक हो, के अनुसार प्रतिबन्धित जोन का
वर्धरण किया जायेगा।

- प्रतिबन्धित क्षेत्र में किसी भी प्रकार का नवनिर्माण अनुमन्य नहीं होगा एवं उक्त क्षेत्र में
धारोपण / तटबन्ध / नदी तटीय विकास / स्नानघाट निर्माण / बाढ़ प्रबन्धन कार्य / मार्ग / सेतु
निर्माण व अन्य अवस्थापना सुविधाओं के विकास कार्य एवं तत्सम्बन्धी निर्माण आदि अनुमन्य
होंगे। इस क्षेत्र में बाढ़, भूस्खलन, नदी कटान आदि आपदाओं की दृष्टि से स्थल के सुरक्षित
होने की स्थिति में विद्यमान निर्माण की मरम्मत एवं जीर्णोद्धार नियमानुसार अनुमन्य होंगे तथा
से निर्माणों का विस्तार अथवा किसी प्रकार का नव निर्माण अनुमन्य नहीं होगा। यदि इन

निर्माणों / परिसरों में समुचित ठोस अपशिष्ट निस्तारण व सीवेज ट्रीटमेंट व्यवस्था उपलब्ध होनी चाहिए।
तो यह व्यवस्था सुनिश्चित कराई जानी आवश्यक होगी।

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3. इस क्षेत्र में Dump Sites/Landfill Sites निषिद्ध होंगे।

नोट— उक्तानुसार परिभाषित प्रतिबन्धित जोन का निर्धारण उत्तराखण्ड बाढ़ मैदानी परिक्षेत्रण अधिनियम, 2012 के अधीन सिंचाई विभाग द्वारा किया जायेगा।

(ख) रेग्युलेटरी जोन:

उक्त प्रतिबन्धित क्षेत्र के पश्चात् अग्रेत्तर 200 मीटर तक का क्षेत्र रेग्युलेटरी जोन अन्तर्गत परिभाषित होगा।

(1) इस क्षेत्र में राश्ट्र-सामग्र्य पर आड़ुत होने वाले धार्मिक मेलों हेतु अस्थायी निर्माण इस प्रतिबन्ध के साथ अनुमन्य होंगे कि उक्त गतिविधियों द्वारा उत्सर्जित होने वाला सीवेज व ठोस अपशिष्ट का समुचित प्रदूषण होगा, जिसका परीक्षण उत्तराखण्ड पेयजल निगम से कराया जाना होगा।

(2) उक्त के अतिरिक्त जहाँ स्थल की ढाल 30 डिग्री से अनाधिक है, में संबंधित तकनीकी विभाग/भू-वैज्ञानिक की site stability report के आधार पर निर्माण/पुननिर्माण निर्धारित प्रतिबन्धों की सीमा तक अनुमन्य होंगे।

(i) मट, आश्रन एवं भवितर का निर्माण निम्न प्रतिबन्धों के साथ अनुमन्य होगा :-

(अ) भू-आच्छादन- 35 प्रतिशत,

(ब) तल क्षेत्र अनुपात (एफओओआरओ)- 0.70,

(स) भवन की अधिकतम ऊँचाई 6.5 मीटर अथवा दो मंजिल,

(द) प्रकरण में सीवेज निस्तारण की व्यवस्था उपलब्ध हो तथा इसको नदी एवं इसकी मुख्य धाराओं में अवमुक्त न किया जाये।

(ii) इस क्षेत्र में भवनों का निर्माण राज्य में प्रभावी भवन उपविधि के प्राविधानों के अनुसार अधिकतम 6.50 मीटर ऊँचाई व ढालदार छत के रूप में इस प्रतिबन्ध के साथ अनुमन्य होगा कि ऐसे निर्माणों हेतु सीवेज निस्तारण की व्यवस्था अनिवार्य होगी तथा इसको नदी एवं इसकी मुख्य धारायें अवमुक्त नहीं किया जायेगा।

(iii) अवस्थापना एवं नदी तटीय विकास सम्बन्धी आवश्यक निर्माण एवं विकास कार्य अनुमन्य होंगे।

(iv) इस क्षेत्र में Dump Sites निषिद्ध होंगे। / Solid Waste Management Rules-2016 के अनुसार Landfill Sites नदी तट से 100 मीटर तथा Flood Plain अन्तर्गत निषिद्ध होंगे।

नोट— उक्तानुसार परिभाषित रेग्युलेटरी जोन का निर्धारण उत्तराखण्ड बाढ़ मैदानी परिक्षेत्रण अधिनियम, 2012 के अधीन सिंचाई विभाग द्वारा किया जायेगा।

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- 3- निर्माण अनुभव क्षम की स्थिति में High Flood Level से भवन का न्यूनतम फ्लिन्थ लेवल 1.00 मीटर होगा।
- 4- श्रेष्ठ की स्तिररज ड्रीपमेत/ निरस्तारण व्यवस्था के सम्बन्ध में उत्तराखण्ड पेयजल निगम से परीक्षण कर अनापत्ति प्राप्त की जानी आवश्यक होगी।
- 5- भवन निर्माण के अन्य प्राविधान राज्य में प्रभावी भवन निर्माण एवं विकास उपविधि/ विनियम के अनुसार मान्य हारा।
- 2- राणा नदी के किनारे निर्माण/प्रतिबन्ध से संबंधित पूर्व के समस्त शासनादेशों को भी उत्काल प्रभाव से अधिकम्ति किया जाता है।

भवदीय,

(अमित सिंह नेगी)
सचिव

संख्या 1995/V-2-2017-58(आ0)/2014-तददिनांक ।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव, वन एवं पर्यावरण विभाग, उत्तराखण्ड शासन।
- 2- प्रमुख सचिव, सिंचाई विभाग, उत्तराखण्ड शासन।
- 3- आयुक्त, गढ़वाल / कुमायूँ मण्डल, पौड़ी / नैनीताल।
- 4- किल्लाधिकारी हरिद्वार, देहरादून।
- 5- मुख्य अभियन्ता सिंचाई विभाग, यमुना कालोनी, देहरादून।
- 6- महाप्रबन्धक, उत्तराखण्ड पेयजल निगम, देहरादून।
- ✓ 7- सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून।
- 8- गार्ड फाईल।

IMP
WILLIAM
L. P. Singh
7.12.17

आज्ञा से,

(प्रेम सिंह राणा)
अनु सचिव

26296



कार्यालय प्रभागीय वनाधिकारी देहरादून वन प्रभाग, देहरादून।
पत्रांक:-3764/29-3, देहरादून, दिनांक-21, नवम्बर, 2023.

दूरभाष : 0135-2627612

ई-मेल : dfodoon@gmail.com

सेवा में,

जिलाधिकारी,
देहरादून।

विषय:-

मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014 " M.C Mehta Vs Union of India & Ors" में पारित आदेश दिनांक 05.09.2023 के सम्बन्ध में।

संदर्भ:-

आपका पत्रांक-406/एल0बी0सी0-2023, दिनांक-14.11.2023.

महोदया,

मा0 राष्ट्रीय हरित अधिकरण में योजित मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014 " M.C Mehta Vs Union of India & Ors" में पारित आदेश दिनांक 05.09.2023 के प्रस्तर संख्या संख्या-10 के सम्बन्ध में वन विभाग से सम्बन्धित आख्या निम्न प्रकार है:-

Report on issues raised by the applicant

S. no	Issues raised pertaining to the District Dehradun	Action taken/initiated in District Dehradun
1	Forest fires	Every year, forest fire management plan is prepared before the onset of fire season and steps are taken to minimize incidents of forest fire. Nodal department for preparation and implementation of district forest fire plan is the Forest Department.

Report on implementation of 2016 order

S. no	Issues raised pertaining to the District Dehradun	Action taken/initiated in District Dehradun
1	Afforestation and setting up of biodiversity parks	A PDF of all the works regarding plantation and establishment of Eco parks done by Dehradun Forest division under Namami Gange Scheme is being annexed.
2	Restoration of water bodies	A PDF of all the works done by Dehradun Forest division in Sanjay Jheel, Rishikesh is being annexed.

संलग्न-उपरोक्तानुसार।

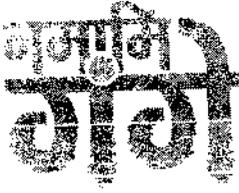
भवदीय,

(वैभव कुमार सिंह)
प्रभागीय वनाधिकारी,
देहरादून वन प्रभाग, देहरादून।

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राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

File No- A-50013/1/2023-GA NMCG



To

District Magistrate and Chairman,
District Ganga Committee (DGC),
[As per list attached]

Date: 05th October 2023

Subject: Training (second cycle) for District Ganga Committees on District Ganga Plan preparation

Sir/Madam,

This is with reference to the technical support and facilitation in development of the District Ganga Plans (DGPs) for Shahjahanpur and Udham Singh Nagar under the Indo-German bilateral cooperation project 'Support to Ganga Rejuvenation' being implemented by GIZ. In addition, the DGP preparation for Moradabad and Bareilly is supported by WWF India. These plans are prepared based upon a District Ganga Planning framework approved by NMCG, adopting the River Basin Management (RBM) cycle approach.

Following a series of consultations with the respective District Ganga Committee (DGC) members, SPMG Uttarakhand, SMCG U.P. and stakeholders involved, the DGPs of the above four districts are close to finalization. The DGP of Udham Singh Nagar has already been received at NMCG while the other three DGPs are to be shared soon by respective DGCs through SMCG Uttar Pradesh. A handbook has also been developed as a guiding tool for other districts to prepare their respective DGPs, which was formally launched by DG NMCG on 27 Sep 2023.

As per the NMCG Authority Notification of 2016 for rejuvenation, protection and management of river Ganga and its tributaries, all the DGCs are mandated to prepare a holistic DGP. As a step forward, two series of orientation trainings for DGCs were planned to be taken up by NMCG together with GIZ to strengthen the district planning process towards Ganga rejuvenation of which one set of trainings has already been successfully conducted in Rudrapur on 28 - 29 August 2023 and in Shahjahanpur on 31 August- 1 September 2023 respectively. Now the second cycle of training is scheduled for October 16-17 in Dehradun and Oct 19-20 in Lucknow. The Concept Note and tentative Agenda of the training is enclosed as Annex 1. The batch-wise list of DGCs for participation in these trainings is given in Annex 2.

In this regard, it is requested to nominate two members from each DGC for the above trainings and communicate the same to NMCG/GIZ latest by 11 October 2023. Nomination of one participant from SMCG U.P. and SPMG Uttarakhand is also requested. The boarding and lodging expenses will be borne by GIZ while the TA/DA costs will be met by the respective departments. The participants need to arrive at the venue a day prior to the commencement of the trainings i.e. on 15th Oct (evening) for the training at Dehradun from 16-17 Oct and on 18 Oct for the training in Lucknow from 19-20 Oct. Following are the contacts for any further information and coordination on the trainings:

एन.एम.सी.जी.
7835

DGP - DGC - पत्रिका

एम.ए.
770-2023

7/10



एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संचालन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)

पंचम तल, ध्यान चंद नेशनल स्टेडियम, इन्दिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)

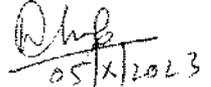
First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002

Ph - 011-23072900, 23072901

26298

- Mr. Merajuddin Ahmad, Technical Advisor, GIZ-SGR, Phone 9675205351 Email: [redacted] for 1st batch training at Dehradun, Uttarakhand.
- Dr. Anjsha Paul, Technical Advisor, GIZ SGR, Phone 9818241750, Email: [redacted] for 2nd batch training at Lucknow, Uttar Pradesh

Yours faithfully



Kanchan Bala Hazra

DS(Admin) NMCG, New Delhi

Copy to:

1. Program Director, SMCG, Uttar Pradesh
2. Program Director, SPMG Uttarakhand
3. DFOs / Member Secretary, DGCs for the districts as per list
4. Ms Laura Sustersic, Head of Programme, GIZ SGR, New Delhi
5. Mr Suresh Babu, Director-Rivers, Wetlands and Water Policy, WWF India, New Delhi



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Office of the Project Manager
Project Implementation Unit

Uttarakhand Urban Sector Development Investment Program
3rd Floor, Satvik Tower, 777 Main Kaulagarh Road, Rajendra Nagar, Dehradun - 248001
Telephone +91-135-2751671, Tele-fax +91- 135-2751620
Email: :piu1ddn.uusdip@gmail.com



उत्तराखण्ड सरकार

119

Letter no. 1137 / General

Dated: 26 / 10 /2023

सेवा में,

जिला विकास अधिकारी /
नोडल अधिकारी,
देहरादून।

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 200/2014 "MC Mehta vs Union of India & Ors" में पारित आदेश दिनांक 05.09.2023 विषयक।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 107/जि0गं0सु0स0/2022-23 दिनांक 12.10.2023 के क्रम में वांछित सूचना संलग्न कर प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार

भवदीय,

(संजय तिवारी)
परियोजना प्रबन्धक

26300

Annexure

S.No.	City/Panchayat	Work Details	Status
1.	Vikas Nagar	Sewerage Treatment Plant STP Capacity: 7.0 MLD Sewer line Length : 58 km	Under procurement
2.	Dehradun	Sewerage Treatment Plant STP Capacity: 18 MLD (Raipur) STP Capacity: 11 MLD (Banjarawala) Sewer line Length : 273 km	Under execution
3.	Dehradun	Sewer line Length : 198 km in Raipur (Zone - C, D, E)	Under procurement


 Assistant Engineer
 PIU, UUSDIP
 Dehradun



कार्यालय नगर पालिका परिषद, विकासनगर (देहरादून)

e-mail id-nagarpalikavikasnagar@gmail.com

पत्रांक :- 024 / ह0अधि0यो0मू0 / 2023-24

दिनांक : 27 अक्टूबर, 2023

सेवा में,

जिला विकास अधिकारी,
नोडल अधिकारी, देहरादून।



विषय :- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 200/2014MC MEHTA VS UNION OF INDIA & ORS में पारित आदेश दिनांक 05-09-2023 विषयक।

महोदय,

उपरोक्त विषयक आपके पत्र सं0-107/जी0मं0सु0सा0/2022-23 दिनांक 12 अक्टूबर, 2023 का अवलोकन करने का कष्ट करे, जिसमें यमुना बेसिन नगर पालिका सम्बन्धी सूचना चाही गयी है, जो निम्नवत् है :-

S.NO	ISSUSE	ANS/INFORMATION
1	सीवरेज	नगर पालिका परिषद विकासनगर क्षेत्रान्तर्गत वर्तमान में वार्ड नं0-07, 08, 03, 09 आंशिक वार्ड नं0-11 में सीवरेज लाईन है। वर्तमान में संपूर्ण नगर पालिका क्षेत्रान्तर्गत यू0यू0एस0डी0ए0 के माध्यम से सीवरेज हेतु निविदा आमन्त्रित की जा चुकी है।
2	इन्डस्ट्रीयल एपल्यूएन्ट डिसचार्ज।	नगर पालिका परिषद, विकासनगर क्षेत्रान्तर्गत कोई भी इन्डस्ट्री एरिया नहीं है।
3	एम0एस0डब्लू0 डिसपोजल	नगर पालिका परिषद विकासनगर क्षेत्रान्तर्गत मै0 जीरो वेस्ट इन कारपोरेशन के माध्यम से डोर-टू-डोर कुड़ा एकत्रित किया जा रहा है। पालिका द्वारा घर-घर सोर्स सैग्रीगेशन हेतु दो-दो डस्टबीन वितरित किये गये हैं। एकत्रित कुड़े के निस्तारण हेतु पालिका द्वारा ट्रेचिंग ग्राउण्ड में एम0आर0एफ0 सेंटर के माध्यम से अजैविक कूड़े का निस्तारण किया जा रहा है। जिसमें कॉम्पैक्टर एवं ट्रैमेल मशीन व इन्सीनेटर लगाया गया है। जैविक कूड़े के निस्तारण हेतु 08 नाडे पिट का निर्माण भी किया गया है।
4	आसन रीवर सैन्ड माईनिंग	सम्बन्धित बिन्दू नगर पालिका परिषद विकासनगर से सम्बन्धित नहीं है।

अतः उपरोक्तानुसार आख्या सादर प्रेषित।

भवदीय,

अधिसासी अधिकारी

नगर पालिका परिषद-विकासनगर



26302

कार्यालय नगर पालिका परिषद, विकासनगर (देहरादून)

पत्रांक- 006 / एस0बी0एम0 / 2023-24

दिनांक-18 अक्टूबर 2023

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड, देहरादून।

विषय- स्वच्छ भारत मिशन (शहरी) अन्तर्गत विभिन्न कार्यवाहियों से सम्बन्धित सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्यक्त विषयक आपके कार्यालय आदेश के अनुपालन में स्वच्छ भारत मिशन (शहरी) अन्तर्गत माह सितम्बर 2023 में विभिन्न कार्यवाहियों से सम्बन्धित निर्धारित प्रारूप पर सूचना तैयार कर आपकी सेवा में प्रेषित की जा रही है।

सलंगनक-उपरोक्तानुसार।

भवदीय



अधिसासी अधिकारी
नगर पालिका परिषद, विकासनगर

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन, देहरादून।
- 2- जिलाधिकारी, देहरादून।



अधिसासी अधिकारी
नगर पालिका परिषद, विकासनगर

Month- 1 September - 30 September, 2023

जिले का नाम-देहरादून।

निकाय का नाम-नगर पालिका परिषद, विकासनगर।

एन्टी लिटरिंग एंड एंटी स्पिटिंग एक्ट- 2016

The Anti Littering & Anti Spitting Act- 2016 , के तहत सितम्बर माह में काटे गये चालानों की संख्या।	The Anti Littering & Anti Spitting Act- 2016 , के तहत सितम्बर माह में वसूल किया गया जुर्माना (रूपये में)
0	0

प्लास्टिक अपशिष्ट प्रबंधन नियम- 2016

50 माइक्रोन से कम के नॉन-बायोडिग्रेबल प्लास्टिक बैग/प्लास्टिक उत्पादों के उपयोग, बिक्री और भंडारण पर प्रतिबंध की तारीख।	"Plastic Waste Management Rules, 2016" के तहत सितम्बर माह में काटे गये चालानों की संख्या।	"Plastic Waste Management Rules, 2016" के तहत सितम्बर माह में वसूल किया गया कुल जुर्माना (रूपये में)।
01-07-2022	11	2500

प्लास्टिक कम्पेक्टर

निकाय में कुल प्लास्टिक कम्पेक्टर की संख्या।	सितम्बर माह में कुल कम्पेक्ट किये गये प्लास्टिक की मात्रा (टन) में।	सितम्बर माह में कम्पेक्ट किये गये प्लास्टिक के विक्रय कर अर्जित आय (रूपये में)	प्लास्टिक कम्पोस्ट से आतिथि तक कुल अर्जित आय (रूपये में)
01	9.5	15870	76790

बल्क वेस्ट जनरेटर

निकाय में कुल बल्क वेस्ट जनरेटर्स की संख्या।	ऑन साइट कंपोस्टिंग करने वाले बल्क वेस्ट जनरेटर्स की संख्या
05	शून्य

निकाय में कुल सरकारी कालोनी की संख्या।	ऑन साइट कंपोस्टिंग की शुरुआत करने वाली सरकारी कालोनी की संख्या
04	शून्य



पत्रांक :- 906 /अधी. अभि. न. /05/ 2023-24

दिनांक :- 21/11/2023

सेवा में,

नोडल,
जिला गंगा समिति
देहरादून।

विषय :- जिला गंगा समिति द्वारा चाही गई जल अभावग्रस्त क्षेत्रों की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके द्वारा चाही गई नगर परिक्षेत्र के अन्तर्गत शाखाओं से प्राप्त जल अभावग्रस्त क्षेत्रों की वांछित सूचना संलग्न कर सादर प्रेषित की जा रही है।

क्र०सं०	शाखा का नाम	अभावग्रस्त क्षेत्र का नाम
1	उत्तर	राजपुर जोन एवं आई०टी० पार्क जोन
2.	दक्षिण	सलावाला, विजय कॉलानी, हाथीबडकला, इन्दिा कॉलोनी, चुक्खुवाला, डी०एल०रोड, नालापानी रोड, करनपुर, रिस्पना नगर, वर्कशॉप वाली गली, खटीक महोल्ला, मच्छी बाजार, चाकराता रोड, घोसी गली, खुडबुडा महौल्ला, कांवली रोड, लक्ष्मण चौक क्षेत्र भण्डारी बाग क्षेत्र, पटेल नगर क्षेत्र, तिलक रोड क्षेत्र, रीठा मण्डी क्षेत्र, पूरण बस्ती, मोहनी रोड, बलबीर रोड, चन्दर रोड, लक्ष्मी रोड, ई०सी० रोड, माता मंदिर रोड, सरस्वती विहार, आदर्श विहार, तेग बहादुर रोड, नई बस्ती, बलबीर रोड, नई बस्ती हरिद्वार रोड, न्यू रोड, सुभाष रोड, पटेल रोड, त्यागी रोड, चन्दर नगर आदि।
3.	पित्थूवाला	द्रोण पुरी जी०एम०एस० रोड एवं अश्विनी एन्क्लेव सेवला कलां
4	रायपुर	-

भवदीय,

(सजीव सैनी)
अधीक्षण अभियन्ता

26305



नगर निगम प्रथिकेश

कार्यालय नगर निगम, ऋषिकेश।

हरिद्वार रोड ऋषिकेश, जिला देहरादून पिन कोड-249201

www.nagarnigamrithikesh.com, npprithikesh@gmail.com

0135-2430015, 18003135292

पत्रांक:-1971/स्वा0अनु0/2023-24

दिनांक :-25.10.2023

सेवा में,

जिला विकास अधिकारी,
विकास भवन
देहरादून।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 200/2014 "MC Mehta vs Union of India & ors" में पारित आदेश दिनांक 05/09/2023 विषयक।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र सं0 107/जि0ग0सु0स0/2022-23 दिनांक 12 अक्टूबर 2023 के क्रम में चाही गयी सूचना निम्नानुसार है-

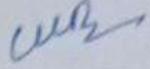
क्र स	बिन्दु	अनुपालन आख्या/सूचना
1	Lots of Hotel, Tourists and footprints eg Solid waste and sewage	<p>नगर निगम ऋषिकेश क्षेत्रान्तर्गत समस्त बड़े होटल, व्यवसायिक प्रतिष्ठान आदि, जो प्रतिदिन 50 मै0टन0 से अधिक कूड़े का उत्पाद करते हैं, को बल्क वेस्ट जनरेटर के अन्तर्गत शामिल किया जा रहा है। इस हेतु उक्त बल्क वेस्ट जनरेटरों से बायलोज के तहत यूजर चार्ज एकत्रित करने एवं मा0 उच्च न्यायालय में याजित वाद सं0 93/2022 जितेन्द्र यादव बनाम यूनियन ऑफ इण्डिया के क्रम में पारित आदेशों का अनुपालन करवाये जाने हेतु आदेशित भी किया जा रहा है।</p> <p>Sewage</p> <ul style="list-style-type: none"> नगर निगम ऋषिकेश क्षेत्रान्तर्गत 50 प्रतिशत क्षेत्र में सीवर लाईन स्थापित है, एवं शेष 50 प्रतिशत: घरों में सेप्टिक टैंक निर्मित है। सेप्टिक टैंक खाली कराये जाने हेतु नगर निगम ऋषिकेश द्वारा प्रोटोकॉल फोर सेप्टिक मैनेजमेंट लागू किया गया है, जिसमें नगर निगम ऋषिकेश द्वारा तीन डी-स्लजिंग वाहनों का पंजीकरण किया गया है। <p>MSW Disposal</p> <ul style="list-style-type: none"> वर्तमान में नगर निगम ऋषिकेश क्षेत्रान्तर्गत ऋषिकेश वेस्ट मैनेजमेंट द्वारा अनुबंध के तहत 23 डोर टू डोर कूड़ा कलेक्शन वाहनों के माध्यम से कूड़ा एकत्रित करने का कार्य किया जा रहा है एवं नगर निगम ऋषिकेश द्वारा मै स्वाम्बू इनोवेटिव लि0 द्वारा गोविन्द नगर स्थित कूड़ा निस्तारण केन्द्र एवं मै0 राजेश प्लास्टिक के माध्यम से सूखे कूड़े का निस्तारण किया जा रहा है। गीले कूड़े के निस्तारण हेतु नगर निगम ऋषिकेश द्वारा 23 कम्पोस्ट पिटों का निर्माण कर खाद बनाने का कार्य किया जा रहा है। नोट- वर्तमान में ठोस अपशिष्ट निपटान हेतु प्लान्ट स्थापित किये जाने के लिए 10 हेक्टेयर भूमि लालपानी ब्लॉक कक्ष संख्या 1 में वन विभाग द्वारा हस्तान्तरण की गयी है साथ ही उक्त भूमि पर प्लान्ट बनाने हेतु मै0 नैकॉफ कम्पनी को निविदा आमंत्रित किये जाने उपरान्त कार्यदेश जारी किया गया है। <p>Legacy Waste</p> <ul style="list-style-type: none"> नगर निगम ऋषिकेश क्षेत्रान्तर्गत गोविन्द नगर स्थित 2.72 घन मीटर लाख लीगेसी वेस्ट का निस्तारण मै0 राल्ज इण्डिया द्वारा अनुबंध के तहत कार्य किया जा रहा है।

26306

2	List of Drains	<p>Triveni Drain :- पूर्णतः टेप है। Rambha River :- सौन्दर्यीकरण का कार्य वन विभाग द्वारा किया जा रहा है। Lakkar Ghat STP Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है। IDPL STP Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है। Swarg Asharam STP Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है। Gadhi Shyampur Drain :- नगर निगम ऋषिकेश की सीमा से बाहर है।</p>

अतः सूचना महोदय की सेवा में सादर प्रेषित है।

भवदीय,



सहायक नगर आयुक्त,
नगर निगम, ऋषिकेश।

प्रतिलिपि:- नगर आयुक्त महोदय, नगर निगम ऋषिकेश को सादर सूचनार्थ प्रेषित।



सहायक नगर आयुक्त,
नगर निगम, ऋषिकेश।



सेवा में,

जिला विकास अधिकारी/नोडल अधिकारी,
जिला- देहरादून।

पत्रांक- 231 / जि0गं0सु0स0 / 2023-24

दिनांक- 13-10-2023

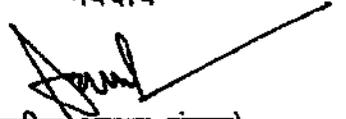
विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या- 200/2014 "MC Mehta vs Union of india & Ors" में पारित आदेश दिनांक- 05.09.2023 के संबंध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक- 107/जि0गं0सु0स0/2022-23 दिनांक- 12.10.2023 के संबंध में अवगत कराना है कि उक्त पत्र में वर्णित बिन्दुओं में उत्तराखण्ड जल संस्थान, ऋषिकेश से सम्बन्धित बिंदुओ पर आख्या निम्नानुसार है।

क्र0 सं0	शहर/पंचायत	नालों के नाम	टिप्पणी
1	ऋषिकेश	त्रिवेणीघाट नाला/सरस्वती नाला	उक्त नाला त्रिवेणीघाट पर पूर्ण रूप से टैप है तथा उक्त नाले का अपशिष्ट जल त्रिवेणीघाट एस0पी0एस0 के माध्यम से 26 एम0एल0डी0 एस0टी0पी0, लक्कडघाट में शोधन हेतु भेजा जाता है।
		स्वर्गाश्रम एस0टी0पी0 नाला (जिला- पौड़ी गढ़वाल)	उक्त एस0टी0पी0 के द्वारा सीवेज शोधन के उपरान्त शोधित जल को गंगा नदी में छोड़ा जाता है।

भवदीय


(हरीशंकर कुमार बंसल)
सहायक अभियन्ता

26308

नमामि गंगे

Namami Gange project Uttarakhand

REVIVING...

FAITH

REJUVENATING...

LIFE

ATTAINING...

SALVATION

Dehradun Forest division



26309 Details of Expenditure (APO 2016-17)

S.No	Activity Name	Physical Target (in H.a)	Achivement (in H.a)	Financial (Rs In Lakhs)	Expenditure (Rs In Lakhs)
1-	Eco Park/Ganga Vatika	2.5	3.00	36.60	36.60
2	Creation & Maintenance of Nursery	1.5 Ha	1.5 Ha	8.45	8.44998
3	Advance Soil Work	50 Ha	50 Ha	26.84	26.84
4	Avenue Plantation	3Row/Km (2700 plants)	3 Row/Km (2700 plants)	12.00	12.00
5	Soil & Conservation Activities	20 Ha. & 33 Nos.	20 Ha. & 33 Nos.	31.80	31.80
6	Office Expenses	L.S	L.S	0.25	0.25
	Total			115.94	115.94

Activity wise breakup

- Advance Soil Work (2016-17)**

SL No.	Range	Physical Target (In Ha)	Achive ment	Financial (RS In Lakhs)	Expenditure (Rs In Lakhs)	GPS
1	Lachhiwala Range, Fatehpur Block	15	15	26.84	26.84	N- 30° 10" 01.2" E- 78° 07" 54.3"
2	Rishikesh Range, Lalpani-2	10	10			N- 30° 05" 69.8" E- 78° 15" 97.0"
3	Barkot Range, Chandi-1	15	15			N- 30° 05" 01.8" E- 78° 10" 39.7"
4	Barkot Range, Chandi-2	10	10			N- 30° 06" 16.0" E- 78° 10" 39.7"
	Total	50	50	26.84	26.84	

26311



**Lachhiwala,
Fatehpur Block**



Rishikesh, Lalpani 2

Urban Landscape

SL No.	Range	Physical Target (In Ha)	Achivemen t	Financia l (RS In Lakhs)	Expenditur (Rs In Lakhs)e	GPS
1	Rishikesh-Haridwar NH,Road side plantation 4-11km	3 Row Km (2700 Plants)	3 Row Km (2700 Plants)	12.00	12.00	N30°05'35.8" E078°16'28.0"
2	Rishikesh-Haridwar NH,Road side plantation 11-18km					N30°03'36.0" E078°13'33.0"
3	Rishikesh-Haridwar NH (Near Van Nigam Depot)					N30°05'59.02" E078°16'36.05"
	Total			12.00	12.00	

26313

Rishikesh- Haridwar Road NH



Natural Landscape

- **Creation of Nursery (2016-2017)**

SL No.	Range	Physical Target (In Ha)	Achivement (In Ha)	Financial (RS In Lakhs)	Expendi ture(Rs In Lakhs)	GPS
1	Lacchiwala (Song 2)	2.5 (145000 Plants)	2.5 (145000 Plants)	8.45	8.45	N- 30° 12" 56.8" E- 78° 08" 3.7"

26315



Creation of Nursery



Soil & Water Conservation Activities (2016-2017)

SL No.	Range	Physical Target (In Ha)	Achiveme nt (In Ha.)	Financi al (RS In Lakhs)	Expenditure (In Lakhs)	GPS
1	Lachhiwala Range, Song-1 (Chekdam)	20 Ha. & 33 Nos.	20 Ha. & 33 Nos.	31.80	31.80	N- 30° 12" 34.5" E- 78° 07" 54.3"
2	Lachhiwala Range, Song-2 (spar)					N- 30° 12" 40.1" E- 78° 07" 51.0"
3	Rishikesh Range, Bibiwala 6b (Chekdam)					N- 30° 06" 25.2" E- 78° 14" 36.5"
4	Rishikesh Range, Bibiwala 6b (spar)					N- 30° 06' 51.6" E- 078°14" 63.5"
	Total			31.80	31.80	

26317 Checkdam



26318

Details of Expenditure (APO 2017-18)

S.No	Activity Name	Physical Target (In ha)	Achivement (In Ha)	Financial Rs In Lakhs)	Expenditure (In Lakhs)
1	Nursery Maintenance	L.S	L.S	4.50	4.50
2	Advance Soil Work	75	75	39.15	39.15
3	Plantation	50	50	12.82	12.82
4	Avenue Plantation Maintenance	L.S	L.S	3.00	3.00
5	Ofiice Expenses	L.S	L.S	0.50	0.50
6	Sport Activities	L.S	L.S	1.00	1.00
	Total			60.97	60.97

26319 Eco Park/Ganga Vatika

Sl.No	Range	Physical Target (In Ha)	Achivement	Financial (RS In Lakhs)	Expenditure (In Lakhs)	GPS
1	Lachhiwala Song-2	2.5	2.5	36.60	36.60	N- 30°12'33.09" E- 078°07'0.43"
	Total	2.5	2.5	36.60	36.60	

26320



Fountain

Brick Fountain



26321



Main Gate Entrance

Wooden Bench



26322 Bamboo Gazebo Hut



26323 Natural Landscape

- Maintenance of Nursery

SL No.	Range	Physical Target (In Ha)	Achivement	Financial (RS In Lakhs)	Expenditure (In Lakhs)	GPS
1	Lacchiwala (Song 2)	1.5 (145000 Plants)	1.5 (150000 Plants)	4.50	4.50	N- 30° 12" 56.8" E- 78° 08" 3.7"

26324 Advance Soil Work

SL No.	Range	Physical Target (In Ha)	Achivem ent (In Ha.)	Financial (RS In Lakhs)	Expendit ure (RS In Lakhs)	GPS
1-	Lachhiwala Jolly 1	10	10	39.15	39.15	N- 30° 11" 15.6" E- 78° 08" 4.4"
2-	LachhiwalaVanwaah	10	10			N- 30° 07" 55.7" E- 78° 07" 06.3"
3-	Rishikesh Bibiwala 7B	10	10			N- 30° 05" 80.5" E- 78° 14" 50.7"
4-	Rishikesh Lalpani 2	15	15			N- 30° 05" 33.6" E- 78° 15" 65.0"
5-	Barkot Chandi 1	15	15			N- 30° 05" 41.5" E- 78° 10" 24.82"
6-	Thano Song 1	15	15			N- 30° 13" 49.6" E- 78° 10" 06.2"
	Total	75	75	39.15	39.15	

26325



Barkot, Chandi 1

Lachhiwala, Jolly1



26326 Plantation(2017-18)

SL No.	Range	Physical Target (In Ha)	Achiveme nt	Financia l (RS In Lakhs)	Expenditure	GPS
1	Lachhiwala Range, Fatehpur Block	15	15	12.82	12.82	N- 30° 10" 01.2" E- 78° 07" 54.3"
2	Rishikesh Range, Lalpani-2	10	10			N- 30° 05" 69.8" E- 78° 15" 97.0"
3	Barkot Range, Chandi-1	15	15			N- 30° 05" 01.8" E- 78° 10" 39.7"
4	Barkot Range, Chandi-2	10	10			N- 30° 06" 16.0" E- 78° 10" 39.7"
5-	Total	50	50	12.82	12.82	

26327



Barkot, Chandi -2



**Lachhiwala,
Fatehpur Block**

Urban Landscape

Avenue Plantation Maintenance

SL No.	Range	Physical Target (In Ha)	Achivement	Financia l (RS In Lakhs)	Expenditure	GPS
1	Rishikesh-Haridwar NH,Road side plantation 4-11km	3 Row Km (2700 Plants)	3 Row Km (2700 Plants)	3.00	3.00	N30°05'35.8" E078°16'28.0"
2	Rishikesh-Haridwar NH,Road side plantation 11-18km					N30°03'36.0" E078°13'33.0"
3	Rishikesh-Haridwar NH (Near Van Nigam Depot)					N30°05'59.02" E078°16'36.05"

Ganga Vriksharopan Abhiyan 2018 "Shubharambh Saptah" (9th to 15th July 2018) Campaign

Date	Name of Location	No. of Participants	Names of plant Species planted(Common name)	Plantation Area in ha.	No. of plants planted
09-07-2018	Gamandpur (Barkot range)	28	Ashoka, Aam, Silver Oak, Awla	0.2	60
09-07-2018	Shishu Mandir (Thano range)	25	Vilayti Dhodi, Aam, Nimboo, Kasia Glook, Botelbrush	0.25	43
10-07-2018	Asha Plot (Barkot Range)	16	Kachnar, Aam, Amaltash	0.05	24
10-07-2018	Birpur khurd (Rishikesh Range)	250	Amaltash, Bel, Baans, Awla, Anar, Puranjiva,baheda,jamun. Rudraksh,Tun,Sheesam ,Neem	0.5	500
10-07-2018	Rajkiya Madhyamik Vidhyalay Midawala (Thano range)	15	Vilayti Dhodi, Aam, Nimboo, Kasia Glook, Botelbrush	0.1	30
11-07-2018	Range Office Barkot	18	Awla, Aam, Siras	0.09	24
11-07-2018	Rajkiya Madhyamik Vidhyalya Upper Jolly (Thano range)	20	Siras, Awla, Jamun, Baheda, Harad, Aam	0.3	33

Date	Name of Location	No. of Participants	Names of plant Species planted(Common name)	Plantation Area in ha.	No. of plants planted
12-07-2018	Majri (Bardkot Range)	21	Aam, Silveroak, Avala	0.03	23
12-07-2018	Rajkiya Uchttam Madhyamik Vidhayalya Sindhwala Gaun (Thano Range)	26	Siras, Awla, Jamun, Baheda, Harad, Aam	0.25	36
13-07-2018	Laltappad (Barkot Range)	24	Aam, Baheda, Kachnar	0.03	30
13-07-2018	Prathmik Vidhyalaya,Dharkot (Thano Range)	30	Siras, Awla, Jamun, Baheda, Harad, Aam	0.2	50
14-07-2018	Chandi (Barkot Range)	19	Awla, Kachnar,Aam	0.02	28
14-07-2018	Rajkiya Intercollege,Bhagwanpur(Thano Range)	95	Jamun, Baheda, Harad	0.25	70
15-07-2018	Jeelwala (Barkot Range)	21	Amaltash,Ashoka, Awla	0.02	24
	Total			2.29	975

Details of Expenditure (APO 2018-19)

S.No	Activity Name	Physical Target (In ha)	Achivement (In Ha)	Financial Rs In Lakhs)	Expenditure (In Lakhs)
1	Nursery Maintenance First Year & Second Year	0.90 Plants	1.32 Plants	3.80	3.80
2	Maintenance of Plantation First Year	50 Ha	50 Ha	7.25	7.25
3	Plantation	75 Ha	75 Ha	20.31	20.31
4	Advance Soil Work	100 Ha	100 Ha	52.13	52.13
5	Maintenance of Eco Park/Ganga Watika	2.5 Ha	2.5 Ha	3.75	3.75
6	Maintenance of Avenue Plantation	3 Row Km	3 Row Km	4.50	4.50
7	Soil & Conservation Activities	15.HA/ 45 No. Checkdam	15.HA/ 45 No. Checkdam	24.00	24.00
8	Contingency	L.S	L.S	1.26	1.26
9	Supporting Activities	L.S	L.S	2.99	2.99
	Total			119.99	119.99

26332

Rishikesh Bibiwala Checkdam



26333
(Lachhiwala Range Checkdam)



26334
(Lachhiwala Range Checkdam)



Plantation



Rishikesh Lalpani -2

Lachiwala Jolly -1



Advance Soil Work



Rishikesh Lalpani-2

Rishikesh Bibiwala-5



Ganga Vriksharopan Abhiyan 2019 "Shubharambh Saptah" (16th to 21st July 2019) Campaign

Date	Name of Location	No. of Participants	Names of plant Species planted(Common name)	Plantation Area in ha.	No. of plants planted
16-07-2019	Rishpna nadi ke Kinare Mathurawala, Dehradun	50	Pipal, Jamun, Shisham, Pilkhan, Dhodi, Baans and Kachnaar	0.40	490
16-07-2019	Songh Com. 2	25	Dhodi, Baans, Kachnar, Awla	0.20	250
20-07-2019	Rajkiya Inter College Chhiddarwala	14	Ambla, Amrood and Jakranda	0.20	50
21-07-2019	Lambirow-70	15	Jamun, Baheda, Awla, Arjun, Kanji	0.20	100
21-07-2019	Rajkiya Polytechniq School Khadri	150	Amrood, Goldmohar, Amaltaas, Tikoma, Awla, Jamun, Dhodi, Arjun, kanji, Jakrenda, Harad, Kapoor, Baheda, Neem, Pipal	0.50	450
21-07-2019	Rajkiya Inter College, Ranipokhari	24	Awla, Amrood, Casia Samiya, Jakrenda	0.20	50
22-07-2019	Ramnagar-74	15	Jamun, Baheda , Awla, Arjun, Kanji,Shisham, Harad	0.30	100
Total				2.00 Ha.	1490

Details of Expenditure (APO 2019-20)

SL No.	Activity Name	Physical Target (In Ha)	Achivement (In Ha)	Financial (Rs In Lakhs)	Expenditure (In Lakhs)
1.	Nursery Maintenance First Year & Second Year	0.82 Plants	0.82 Plants	2.284	2.284
2	Maintenance of Plantation First Year	75	75	12.545	12.545
3	Maintenance of Plantation Second Year	50	50	5.272	5.272
4	Plantation	100	100	25.639	25.639
5	Advance Soil Work	20	20	17.06	17.06
6	Maintenance of Eco Park/Ganga Watika	2.5 Ha	2.5 Ha	3.75	3.75
7	Maintenance of Avenue Plantation	3 Row Km	3 Row Km	2.269	2.269
8	Supporting Activities	L.S	L.S	2.00	2.00
	Total			70.819	70.819

Details of Expenditure (APO 2020-21)

SL No.	Activity Name	Physical Target (In Ha)	Achivement (In Ha)	Financial (Rs In Lakhs)	Expenditure (In Lakhs)
1.	Nursery Maintenance First Year & Second Year	0.38 lakh plants	0.38 lakh plants	1.710	1.710
2	Maintenance of Plantation First Year	100	100	20.44	20.44
3	Maintenance of Plantation Second Year	75	75	9.57	9.57
4	Maintenance of Plantation Second Year	50	50	4.25	4.25
5	Plantation	20	20	7.36	7.36
6	Maintenance of Eco Park/Ganga Watika	2.5 Ha	2.5 Ha	5.125	5.125
7	River Front Development	1.5 Ha	1.5 Ha.	7.50	7.50
8	Office Expenses/Contingency	L.S	L.S	1.50	1.50
9	Supporting Activities	L.S	L.S	2.00	2.00
	Total			59.455	59.455

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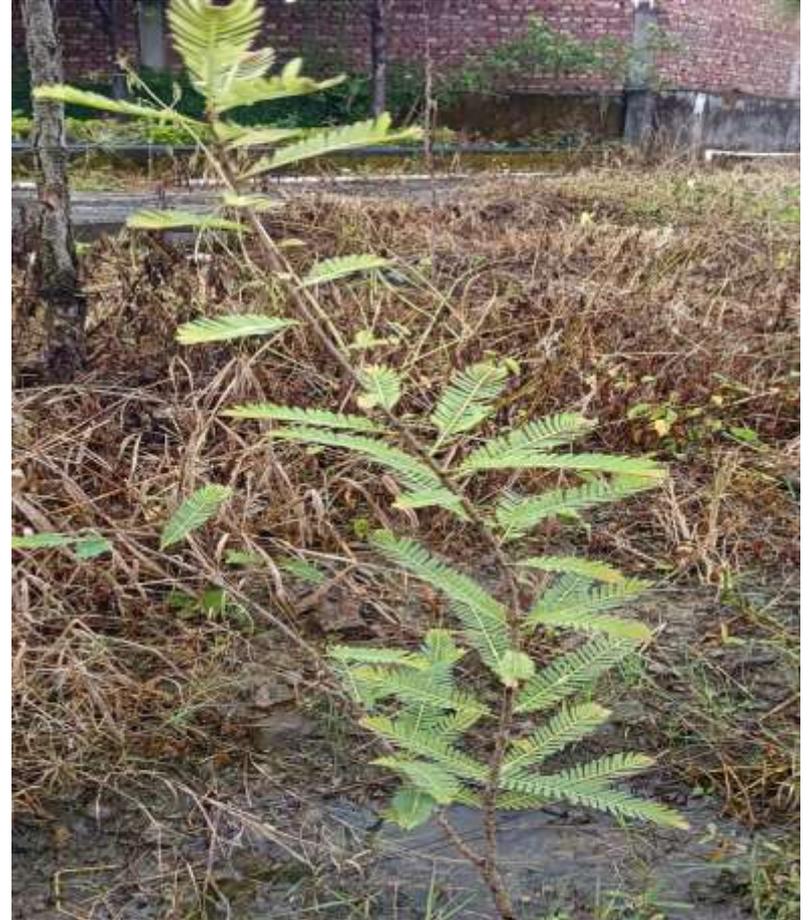
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Details of Expenditure (APO 2021-22)

SL No.	Activity Name	Physical Target (In Ha)	Achivement (In Ha)	Financial (Rs In Lakh)	Expenditure (In Lakhs)
1.	Nursery Maintenance First Year & Second Year	25,000 plants	25,000 plants	1.09702	1.09702
2	Development of Hi tech Nursery	200000 plants	200000 plants	84.4500	84.4500
3	Maintenance of Plantation First Year	20	20	4.08800	4.08800
4	Maintenance of Plantation Second Year	100	100	12.75600	12.75600
5	Maintenance of Plantation Third Year	75	75	6.37500	6.37500
6	Maintenance of Eco Park/Ganga Watika	2.5 Ha	2.5 Ha	5.125	5.12500
7	Institutional & Industrial Estate Plantation	7100 plants	5100 plants	9.39	9.39
8	River Front Development	1.10 Ha	1.10 Ha.	11.00	11.00
9	Office Expenses/Contingency	L.S	L.S	5.00	5.00
	Total			139.28102	139.28102

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Details of Expenditure (APO 2022-23)

SL No.	Activity Name	Physical Target (In Ha)	Achivement (In Ha)	Financial (Rs In Lakh)	Expenditure (In Lakhs)
1.	Nursery Maintenance First Year & Second Year	209200 plants	209200 plants	7.32123	7.32123
4	Maintenance of Plantation Second Year	20 ha.	20 ha.	2.55120	2.55120
5	Maintenance of Plantation Third Year	100	100 ha.	8.50	8.50
6	Maintenance of Eco Park/Ganga Watika	2.5 Ha	2.5 Ha	5.125	5.125
9	Office Expenses/Contingency	L.S	L.S	1.20	1.20
	Total			24.69743	24.69743